

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 285/2023

Meghraj Singh

Applicant

Versus

State of Uttar Pradesh & Ors.

Respondent(s)

INDEX

| SR. NO | PARTICULARS | PAGE NO. |
|--------|---|----------|
| 1. | <u>AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTARTE, KANPUR DEHAT, UTTAR PRADESH, IN COMPLIANCE WITH THE ORDER DATED 6.11.2023, 3.07.2024, 23.09.2024</u> | |
| 2. | <u>ANNEXURE R-1</u> True copy of completed work table submitted on 3.11.2023. | |
| 3. | <u>ANNEXURE R-2</u> True copy of geo tagged map with pictures | |
| 4. | <u>ANNEXURE R-3</u> True copy of the Minutes of the Meeting convened on 04.10.2024 | |
| 5. | <u>ANNEXURE R-4</u> True copy of the Report of the Qualitative Monitoring | |
| 6. | <u>ANNEXURE R-5</u> True copy of the report dated 10.01.2024. | |
| 7. | <u>ANNEXURE R-6</u> True Copy of the Reports. | |
| 8. | <u>ANNEXURE R-7</u> True copy of the letter no. 4817/P/Y/SBM(G)/2024-25 dated 07.01.2024. | |
| 9. | <u>ANNEXURE R-8</u> | |

| | | |
|-----|---|--|
| | True copy of the letters by respective Executive Officer (EO) | |
| 10. | <u>ANNEXURE R-9</u> True copy of letter no. 1211/P/SL/Misc-Letter/2023-24 dated 27.06.2024 and letter no. 2118/P/SL/Harit/2024-25 dated 12.08.2024 of DPRO | |
| 11. | <u>ANNEXURE R-10</u> True copy of the letter no. 379/NPR/2024-25 dated 07.08.2024 from EO, Rajpur and letter no. 1358/NPR/2024-25 dt. 30.07.2024 from the EO, Rura | |
| 12. | <u>ANNEXURE R-11</u> True copy of vide letter no 347/ N.P.P.P./2024-25, dated- 06.09.2024, from the office of Municipal Council, Pukhrayan to the District Magistrate, Kanpur, Dehat. | |
| 13. | <u>ANNEXURE R-12</u> True copy of the photographs. | |
| 14. | <u>ANNEXURE R-13</u> True copy of the report of sub-district magistrate. | |
| 15. | <u>ANNEXURE R-14</u> True copy of the action plan of wetland conservation by Divisional Forest Officer. | |
| 16. | <u>ANNEXURE R-15</u> True copy vide letter no 3817 M-18(A)/277, dated 18.09.2024 | |
| 17. | <u>ANNEXURE R-16</u> True copy of the various letters addressed to the District Magistrate, Kanpur, Dehat. | |
| 18. | <u>ANNEXURE R-17</u> True copy of vide letter no 347/ N.P.P.P./2024-25, dated- 06.09.2024, from the office of Municipal Council, Pukhrayan to the District Magistrate, Kanpur, Dehat | |
| 19. | <u>ANNEXURE R-18</u> True copy of the result of 33 samples | |

| | | |
|-----|---|--|
| 20. | <u>RESPONSE ON BEHALF OF THE DISTRICT MAGISTARTE, KANPUR DEHAT, UTTAR PRADESH, IN COMPLIANCE WITH THE ORDER DATED 3.07.2024</u> | |
| 21. | <u>ANNEXURE R-19</u> True copy of letters of SDMs/ Tehsildars of 06 Tehsils. | |
| 22. | <u>ANNEXURE R-20</u> True copy of letter No. 4366/Pan/SaLi/Vividh- Patra/2023-24 dated 07.03.2024. | |
| 23. | <u>ANNEXURE R-21</u> True copy of the report of Sub District Magistrate. | |
| 24. | <u>ANNEXURE R-22</u> True copy of vide letter No. 572/TC dated 14.03.2024 | |

FILED THROUGH



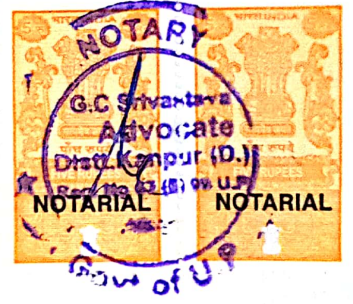
BHANWAR PAL SINGH JADON
STANDING COUNSEL OF STATE OF UTTAR PRADESH
NATIONAL GREEN TRIBUNAL

DATE: - 15.01.2025

PLACE: - NOIDA

1830

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 285/2023



IN THE MATTER OF:

Meghraj Singh

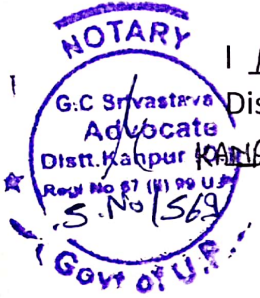
Applicant

Versus

State of Uttar Pradesh & Ors.

Respondent(s)

AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE, KANPUR DEHAT,
UTTAR PRADESH, IN COMPLIANCE WITH THE ORDERS DATED 6.11.2023,
3.07.2024 AND 23.09.2024,



I ALOK SINGH aged about 54 years, S/o Shri LAL SAHEB SINGH
District Magistrate of Kanpur, Dehat, state of Uttar Pradesh, presently at
KANPUR DEHAT do hereby most solemnly state and affirm as under;

1. I am the District Magistrate of Kanpur Dehat, State of Uttar Pradesh and fully conversant with the facts and circumstances of the present case. I affirm that this affidavit is being filed by the Deponent in compliance of order dated 06.11.2023, 03.07.2024 and 23.09.2024, of this Hon'ble Tribunal.
2. That this Original Application, the issue relating to encroachment and disappearance of the ponds in Kanpur Dehat District has been raised, there were total 1975 ponds, which have been reduced to 880 number only, therefore, 1095 ponds have disappeared on account of encroachment, contamination of water etc.

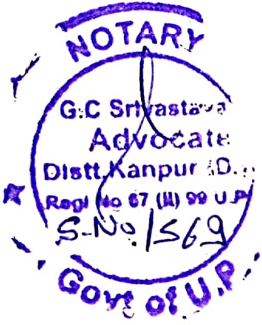
In the order dated 06.11.2023, the Hon'ble tribunal issued the following directives:

'PARA 4'- Hence, the District Magistrate, Kanpur Dehat is directed to place on record in tabular chart form, the village-wise details of the ponds which have been demarcated, mapped and geotagged in Kanpur Dehat region including their total area and extent of area,



if any, encroached. The District Magistrate is also directed to place on record, by way of separate tabulated chart, village-wise details of the ponds which are existing as per the Revenue record in Kanpur Dehat District.

PARA '5'- Meanwhile, let the identification and demarcation process of ponds be completed within two months from today and a comprehensive report along with the two tabulated charts as directed above, be filed by the District Magistrate, Kanpur Dehat on or before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.'



In the order dated 03.07.2024, the Hon'ble tribunal also issued the following directives:

'PARA '2' - It is submitted by the counsel for the State of U.P. that since he has received the objection to the report recently, he seeks time to examine the same and file response to the same.

PARA '3' - At this stage the counsel of the applicant also submitted that he wants to file certain more material in support of the objection. Let the same be filed within one week by supplying advance copy thereof to the counsel for the State of U.P. so that in the comprehensive response the State of U.P. can deal with them. While responding to the objection the State of U.P. will also disclose the steps which are taken till now in pursuance to the timelines which are disclosed in the report dated 03.11.2023 (page 727).'

In the order dated 23.09.2024, the relevant part is given below:

"PARA '1'- Grievance of the applicant in this OA is as against the disappearance of 1095 Ponds in Kanpur Dehat, Uttar Pradesh. In the objections dated 02.07.2024, the applicant has given the details of 7303 Ponds in 6 Tehsil of District Kanpur Dehat as under:

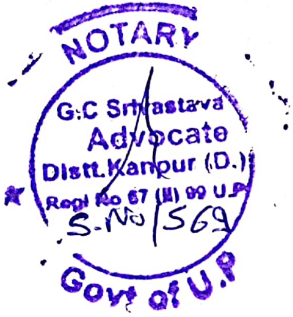
| Sr. No. | Name of Tehsil | Number of Ponds |
|---------|----------------|-----------------|
| 1. | Sikandra | 951 |
| 2. | Akbarpur | 1549 |

| | | |
|----|--------------------|--------------|
| 3. | Miatha | 1249 |
| 4. | Derapur | 946 |
| 5. | Rasoolabad | 1582 |
| 6. | Bhognipur | 734+292=1026 |
| | Total Ponds | 7303 |

PARA '2'- The report dated 20.09.2024 has been filed on behalf of the District Magistrate, Kanpur Dehat in compliance with orders dated 06.11.2023 and 03.07.2024. The applicant has raised serious objections to this report. Since the report is not in the form of an affidavit, therefore we direct the District Magistrate, Kanpur Dehat to file the affidavit in support of the report dated 20.09.2024 within one week.

PARA '3'- 3. It will be open to the applicant to file an objection to the report dated 20.09.2024 within three weeks. Counsel for the State of UP will have the option to respond to it within two weeks thereafter. It has been pointed out by the applicant that he has already filed an objection to the report dated 02.07.2024 filed by the District Magistrate, Kanpur Dehat but the same was filed belatedly therefore it has not come on record. It will be open to the Counsel for the State to file a response to the said objection within three weeks."

3. That the work pertaining to the development, beautification, renovation, restoration and revitalization of the Ponds shall be done as per the Time-Bound Action Plan submitted before this Hon'ble Tribunal in the earlier reports.
True copy of completed work table submitted on 3.11.2023 annexed herein as **ANNEXURE R-1**.
4. It is pertinent to submit that the demarcation of ponds within the Kanpur, Dehat district has been duly completed. The data and details pertaining to the ponds have been geo-tagged and appropriately mapped.
True copy of geo tagged map with pictures are annexed herein as **ANNEXURE R-2**.
5. It is also submitted here that subsequent to the order dated 23.09.2024, a meeting was conducted on 04.10.2024 with all the stakeholders

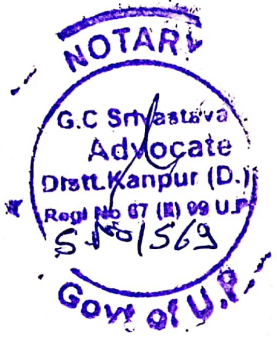


(Respective SDM(s), Tehsildars, UPPCB, DPRO and EO of ULBs' in Kanpur Dehat District) under the chairmanship of Additional District Magistrate (E), Kanpur Dehat through Video Conferencing. That in the same meeting directions were given by the Additional District Magistrate to the respective officials of the Tehsils to analyse their data as per the Revenue Records available and verify the same with NIC website information regarding the total number of Ponds. Therefore, as per the latest update **6949 Ponds** have been verified from the Revenue Records available and NIC information.

| SR. NO. | NAME OF TEHSIL | TOTAL PONDS |
|--------------------|----------------|-------------|
| 1. | SIKANDERA | 934 |
| 2. | BHOGNIPUR | 1118 |
| 3. | MAITHA | 894 |
| 4. | AKBARPUR | 1537 |
| 5. | DERAPUR | 945 |
| 6. | RASOOLABAD | 1521 |
| TOTAL PONDS | | 6949 |

6. That further directions were laid by the ADM for providing details of the Ponds which are situated near populated area and the Ponds which are situated away from the Populated areas separately. That directions were also given to the DPRO and EO ULBs' to identify Ponds which are tapped by Phytoremediation/Bioremediation in the drain joining the Ponds. True copy of the Minutes of the Meeting convened on 04.10.2024 has been annexed herein as **ANNEXURE R-3**.
7. It is respectfully submitted that qualitative monitoring of 6,330 ponds out of the earlier identified 6,612 Ponds has been duly completed with respect to parameters such as dissolved oxygen and pH levels. That as per the current situation a total of 6949 Ponds has been verified from the data available, therefore, further work of qualitative monitoring of the remaining 619 Ponds is under process.

| | |
|---|---------------------------------------|
| Total No. of Ponds as per O.A. and quoted in order of this Hon'ble Tribunal dated 6.11.2023 | 1,975 (1095 disappeared out of 1,975) |
| Total No. of Ponds as report dated 06.11.2023 submitted by DM which were earlier identified | 6,612 |



| | |
|---|-------|
| Total No. of Ponds as per objections dated 02.07.2024 raised by applicant | 7,303 |
| True Total No. of Ponds existing as per Revenue Records and NIC information | 6,949 |
| True Total No. of Ponds with complete Qualitative Monitoring | 6,330 |
| True No. of Ponds out of 6,949 with incomplete Qualitative Monitoring | 619 |

True copy of the Report of the Qualitative Monitoring has been annexed herein as **ANNEXURE R-4**.

8. It is further respectfully submitted for the kind consideration of this Hon'ble Tribunal that a detailed report dated 10.01.2024 has been provided, outlining village-wise information of ponds within the Kanpur Dehat District. The report includes the demarcation, mapping, and geotagging of these ponds, specifying their total area, and any extent of encroachment, if applicable. Additionally, a separate tabulated chart has been furnished, detailing the ponds existing as per the Revenue records for each Tehsil and Village in the district.

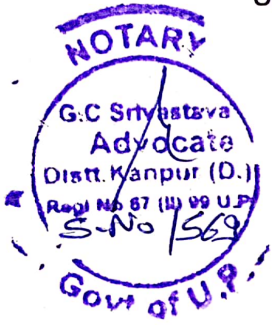
True copy of the report dated 10.01.2024 is annexed herein as **ANNEXURE R-5**.

9. It is essential to mention that in addition to monitoring physical parameters like dissolved oxygen (DO) and pH, factors such as muddy water and parasite growth impact pond ecosystems have also been analysed for the 33 Ponds which were found to be of DO<4 on scale level. It is further submitted that samples of all the 33 Ponds which were sent to the testing Laboratory in Lucknow have been received with their respective reports.

True Copy of the Reports have been annexed herein as **ANNEXURE R-5**.

10. That under the Grey Water Management Program, Community Soak Pits are being developed to prevent household liquid waste discharge into water bodies, with surveys completed in 29 Gram Panchayats and ongoing in 61 Gram Panchayat. That in the latest report submitted by the DPRO vide letter no. 4817/P/Y/SBM(G)/2024-25 dated 07.01.2024 the following details have been elaborated:

| | |
|---------------------------------------|----|
| Total No. of Selected Gram Panchayats | 90 |
|---------------------------------------|----|



| | |
|---|-----------|
| Total No. of Soak Pits under construction | 73 |
| Total No. of Soak Pits constructed and ready for use | 16 |
| Total No. of Soak Pits constructed and under use | 16 |

It is humbly submitted that the regular cleaning of ponds before every rainfall is an ongoing and essential process to ensure proper water quality and prevent clogging or contamination.

True copy of the letter no. 4817/P/Y/SBM(G)/2024-25 dated 07.01.2024 has been annexed herein as **ANNEXURE R-7**.

11. That cleaning has been completed for ponds in the Urban Local Bodies (hereinafter referred as 'ULB') of Rura, Pukhrayan, Rajpur, and Kanchausi. Phytoremediation is being employed for drain treatment in ULB Pukhrayan. It is humbly submitted that the regular cleaning of ponds before every rainfall is an ongoing and essential process to ensure proper water quality and prevent clogging or contamination.

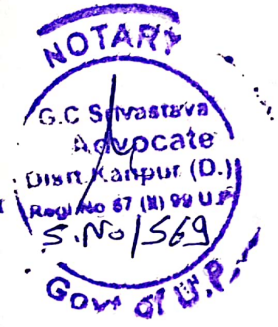
Renovation and Beautification of Ponds in Urban Local Bodies

That the removal of invasive vegetation/species, including water hyacinth, renovation and beautification of ponds located in various Urban Local Bodies have been successfully completed as follows:

1. **Rura** - All Ponds (Letter No. 1358/NPR/2024-25 dt. 30.07.2024)
2. **Pukhraya** - 2 ponds (Letter No. 283/NPPP/2024-25 dt. 07.08.2024)
3. **Rania** - 2 pond (Letter No. 123/NPR/2024-25 dt. 08.10.2024)
4. **Kanchausi** - All Ponds (Letter No. 205/NPK/2024-25 dt. 30.07.2024)
5. **Shivli** - 4 pond (Letter No. 556/NPSh/Info/2024-25 dt. 07.10.2024)
6. **Amraudha** - 3 pond (Letter No. 148/NPA/2024-25 dt. 07.10.2024)
7. **Moosanagar** - 2 pond (Letter No. 119/NPM/2024-25 dt. 07.10.2024)
8. **Sikandra** - 2 pond (Letter No. 142/NPC/2024-25 dt. 07.10.2024)
9. **Akbarpur** - 7 ponds (Letter No. 406/NPA/2024-25 dt. 07.10.2024)

True copy of the letters by respective Executive Officer (EO) mentioned above are annexed herein as **ANNEXURE R-8**.

12. It is imperative to state that the process of removal of invasive vegetation/species, including water hyacinth, renovation and beautification of ponds is also completed in the gram panchayats falling under the development blocks of Akbarpur, Maitha, Sarwankheda, Derapur, Jhinhak, Rasulabad, Amarodha, and Malasa, respectively. It is also important to mention here that in order to enhance pond ecology



and develop a sustainable micro food chain system, efforts are being made to maintain open and sunlit ponds by ensuring adequate sunlight penetration. That this information of cleaning of the Ponds was conveyed by the District Panchayat Raj Officer (DPRO) through letter no. 1211/P/SL/Misc-Letter/2023-24 dated 27.06.2024 and letter no. 2118/P/SL/Harit/2024-25 dated 12.08.2024.

True copy of letter no. 1211/P/SL/Misc-Letter/2023-24 dated 27.06.2024 and letter no. 2118/P/SL/Harit/2024-25 dated 12.08.2024 of DPRO are annexed herein as **ANNEXURE R-9**.

13. It is submitted that the removal of excess algae is being carried out by fishermen who have taken the ponds on lease (patta). At present, 1009 ponds have been leased and are deemed suitable for fishing activities, all under the supervision and guidance of the Department of Fisheries.

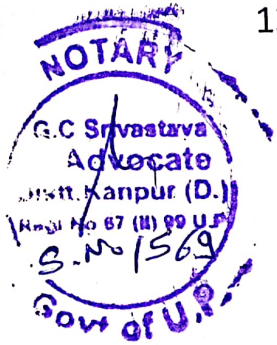
True copy of progress of lease of Gram Sabha ponds is attached herein as **ANNEXURE R-10**.

14. It is respectfully submitted that, in order to maintain open and sunlit ponds to enhance pond ecology, the renovation and beautification work for two ponds is currently in progress under the Nagar Palika Parishad, Pukhraya. Moreover, tenders have been invited for the renovation of the pond located in Ward No. 06 at Gata No. 329 in Nagar Panchayat Rajpur vide letter no. 379/NPR/2024-25 dated 07.08.2024 from EO, Rajpur. Tenders have been also invited for renovation of Pond located in Ward No. 11 at Gata No. 305 in Nagar Panchayat Rura vide letter no. 1358/NPR/2024-25 dt. 30.07.2024 from the EO, Rura.

True copy of the letter no. 379/NPR/2024-25 dated 07.08.2024 from EO, Rajpur and letter no. 1358/NPR/2024-25 dt. 30.07.2024 from the EO, Rura have been attached herein as **ANNEXURE R-11**.

15. It is prudent to mention that the development and cleaning of the catchment area of the pond, along with overall area development, are currently underway. This initiative aims to enhance water retention, prevent erosion, and improve the ecological balance of the surrounding environment.

True copy of the photographs has been attached herein as **ANNEXURE R-12**.



16. It is important to submit that Removal of encroachments is under process by district administration. The detail of action taken are as follows:

a. Encroachment identified-

- i) Temporary: 40
- ii) Permanent: 279

b. Encroachment removed-

- i) Temporary: 40
- ii) Permanent: 117

c. Encroachment under consideration and pending to be removed-

- i) Temporary: 0
- ii) Permanent: 162

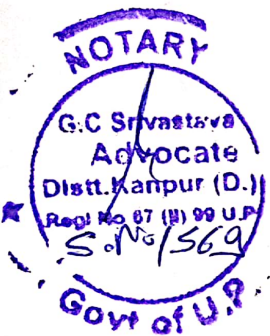
It is also submitted here that the encroachments which are under consideration i.e., permanent encroachments of 162 Ponds are duly identified and process of their removal has begun by the concerned authorities. That Notices have been sent to the encroachers and proceedings before the Revenue Court have been initiated.

True copy of the report of sub-district magistrate attached herein as **ANNEXURE R-13**.

17. It is respectfully submitted that as part of the wetland conservation program, the District Forest Department has undertaken a plantation drive to green the catchment areas of various ponds. This initiative has successfully greened the Barigaon Wetland (Nauhano Village Forest Block-II), the banks of the Magahi Wetland, and the Duwari Pond (Amrit Sarovar) through extensive tree planting efforts. It is submitted that in absence of FSTP/STP, drains located in Nagar Palika Parishad (hereinafter referred as 'NPP') Pukharaya, are treated with Phytoremediation and Bioremediation.

True copy of the action plan of wetland conservation by Divisional Forest Officer is attached herein as **ANNEXURE R-14**.

18. It is indispensable to submit that the Executive Engineer of UP Jal Nigam (Rural) through vide letter no 3817 M-18(A)/277, dated 18.9.24 has informed the Regional Officer, UPPCB, regarding the Point No. 14 of Time Bound Action-Plan disclosing about the installation of Faecal Sludge Treatment Plants (FSTPs) or Sewage Treatment Plants (STPs) in the rural



areas of Kanpur Dehat district. That the EO informed that further directions have been given to the local authorities to take necessary action with regard to treatment of the drains.

True copy vide letter no 3817 M-18(A)/277, dated 18.9.24 is annexed herein as **ANNEXURE R-15**.

19. It is submitted that in the absence of Functional Sewage Treatment Plants (FSTPs) or Sewage Treatment Plants (STPs), the drains situated in the jurisdiction of Nagar Palika Parishad (NPP) Pukhraya, Rasoolabad, Akbarpur, Rajpur, Kanchausi, Derapur, Amraudha, Moosanagar, Sikandra, Shivali, Rura, Pukhraya, Jhinhak and Raniya are being treated through the processes of Phytoremediation and Bioremediation to mitigate pollution and improve water quality. That the above stated Nagar Panchayats have conveyed their progress report regarding the treatment of waste material and safe disposal of drains through various letters addressed to the Deponent. That the said letters of the EO(s) of various Nagar panchayat have been detailed below:

| NAME | LETTER NO. | DATE |
|------------|------------------|------------|
| Raniya | 83/NPR/2024-25 | 22.08.2024 |
| Jhinhak | 76/NPPJ/2024-25 | 17.08.2024 |
| Pukhraya | 308/NPPP/2024-25 | 22.08.2024 |
| Rura | 1382/NPR/2024-25 | 22.08.2024 |
| Shivali | 510/NPS/2024-25 | 21.08.2024 |
| Sikandra | 93/NPS/2024-25 | 22.08.2024 |
| Derapur | 564/NPD/2024-25 | 22.08.2024 |
| Kanchuasi | 271/NPK/2024-25 | 21.08.2024 |
| Rajpur | 393/NPR/2024-25 | 22.08.2024 |
| Akbarpur | 296/NPA/2024-25 | 22.08.2024 |
| Rasoolabad | 293/NPR/2024-25 | 22.08.2024 |

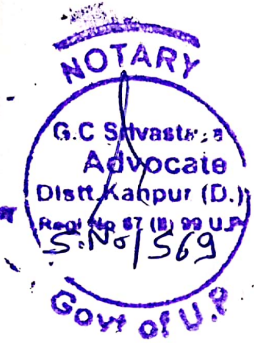
True copy of the various letters addressed to the District Magistrate, Kanpur, Dehat have been annexed herein as **ANNEXURE R-16**.

20. That the overall details of the progress reports submitted by various EO offices mentioned above have been given below for the kind consideration and perusal of this Hon'ble Tribunal:

SAFE DISPOSAL AND WASTE MANAGEMENT INITIATIVES:

a. **Door-to-Door Garbage Collection**

- o Separate collection of wet and dry waste by Nagar Panchayat/Municipality.



- 1839
- o Transportation of waste to the Material Recovery Facility (MRF) for segregation.
 - o Construction of wet waste processing units (05-ton and 03-ton capacity) underway.
 - o Compost pits established for wet waste disposal.

b. Solid Waste Segregation and Awareness Programs

Public encouraged to segregate waste through various activities:

- I. Rallies, marathon races, and street plays.
- II. Distribution of pamphlets, hoardings, wall paintings, and school competitions.
- III. Public announcements and door-to-door messaging campaigns.

c. Promotion of Home Composting-

- I. Awareness initiatives to promote composting of biodegradable waste at home.
- II. Activities include rallies, street plays, pamphlets, and school-based programs.
- III. **Target:** Achieve 100% biodegradable waste disposal through home composting within 5 years.

d. Drainage Water Management

- I. Installation of iron mesh in drains for debris filtration.
- II. Phytoremediation planned if FSTP/STP construction is not completed within 4–5 years.
- III. Regular testing of water samples, with records maintained.

e. Bio-remediation and Phyto-remediation

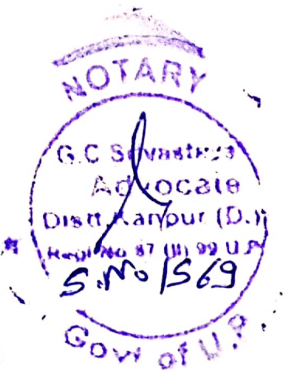
- I. Implementation of bio-remediation and phytoremediation techniques for municipal drains.
- II. Eco-friendly water treatment methods employed for improved water quality.

f. Urban Beautification and Conservation

- I. Development of pathways, flower gardens, and shaded tree zones around ponds (e.g., Sukhai Talab, Sua Baba Mandir Talab).
- II. Designation of no-activity zones to ensure cleanliness and environmental conservation.

g. Future Plans

- I. Establishing agreements with nearby facilities for safe disposal of municipal solid waste.
- II. Construction of Faecal Sludge Treatment Plant (FSTP) and Sewage Treatment Plant (STP) within 5 years.



21. It is expedient to mention that a buffer zone has been established around Sukhai Pond and Suwa Baba Temple Pond under the jurisdiction of NPP, Pukhraya. Any form of activity within or around this buffer zone is strictly prohibited to ensure the protection and preservation of these areas.

True copy of vide letter no 347/ N.P.P./2024-25, dated- 06.09.2024, from the office of Municipal Council, Pukhrayan to the District Magistrate, Kanpur, Dehat have been annexed herein as **ANNEXURE R-17**.

22. It is important to mention that the UPPCB conducted qualitative monitoring of identified water bodies for pH and Dissolved Oxygen (D.O.), sending samples with D.O. values below 4 to the Central Laboratory, Lucknow, for further analysis. That the results of 33 samples indicate high faecal coliform levels, exceeding desirable standards for Class A, B, and C water quality criteria.

True copy of the result of 33 samples annexed herein as **ANNEXURE R-18**.

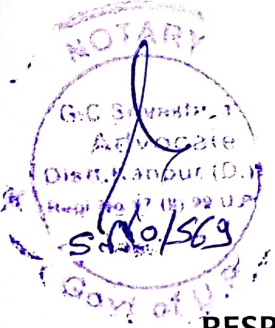
RESPONSE ON BEHALF OF THE DISTRICT MAGISTRATE, KANPUR DEHAT, UTTAR PRADESH, TO THE OBJECTIONS RAISED BY THE APPLICANT IN COMPLIANCE WITH THE ORDER DATED 3.07.2024

23. In the order dated 03.07.2024, the Hon'ble tribunal issued the following directives:

'PARA '2'- It is submitted by the counsel for the State of U.P. that since he has received the objection to the report recently, he seeks time to examine the same and file response to the same.'

24. It is imperative to submit that, in compliance with Letter No. 1060/DLRC-KA.DE. /TALAB ATI/2023 dated 03.06.2023, and the subsequent reminder Letter No. 1088/DLRC-KA.DE. /TALAB ATI/2023 dated 16.06.2023, the SDMs and Tehsildars of all six Tehsils have duly submitted the requisite information in response to the communication issued by the Additional District Magistrate (E).

True copy of letters of SDMs/ Tehsildars of 06 Tehsils are attached herein as **ANNEXURE R-19**.



25. It is prudent to mention that the District Panchayat Raj Officer (DPRO), via letter No. 4366/Pan/SaLi/Vividh-Patra/2023-24 dated 07.03.2024, has stated that directions were issued to the Assistant Development Officer (Panchayat) to take necessary actions for cleaning and maintaining the water quality of ponds. Additionally, under the Grey Water Management Program, a survey has been conducted in 30 Gram Panchayats to facilitate the development of soak pits, aimed at preventing the discharge of household liquid waste into water bodies.

True copy of letter No. 4366/Pan/SaLi/Vividh-Patra/2023-24 dated 07.03.2024 is attached herein as **ANNEXURE R-20**.

26. In response to the objection raised by the applicant, it is duly submitted that the removal of encroachment is still under process by District administrative. The details of actions taken are as follows:

a. Encroachment identified-

- i) Temporary: 40
- ii) Permanent: 279

b. Encroachment removed-

- i) Temporary: 40
- ii) Permanent: 117

c. Encroachment under consideration and pending to be removed-

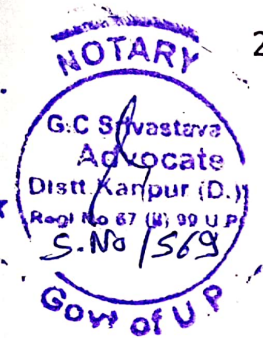
- i) Temporary: 0
- ii) Permanent: 162

True copy of the report of sub district magistrate attached herein as **ANNEXURE R-21**.

27. It is respectfully submitted that the Public Works Department, through its letter No. 572/TC dated 14.03.2024, has informed that a culvert has not been constructed on the road. Instead, hume pipes are being utilized for the drainage of domestic water.

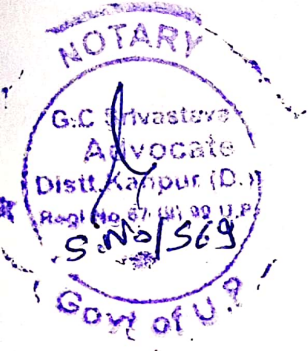
True copy of vide letter No. 572/TC dated 14.03.2024 is annexed herein as **ANNEXURE R-22**.

28. It is humbly submitted that all the compliances are being carried out in accordance with the directions issued by this Hon'ble National Green Tribunal.



1842

I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.



h

DEPONENT

जिलाधिकारी
कानपुर देहात

VERIFICATION

Verified at KANPUR DEHAAT on this 15th day of January, 2025, that the contents of the above affidavit from paragraphs 1 to 28 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

S.No. 1569 / 15/01/2025
Sworn before me, this Day As.....
By Sri. Alak Singh Whom As contary
of this Affidavit has Been Heard Over
Explained Who is Duly identified Sr' ..

[Signature]
G.C. Siv
Advocate
Govt. Notary
Kanpur, Kanpur U.P.

h

DEPONENT

जिलाधिकारी
कानपुर देहात



ROLE & RESPONSIBILITIES AND TIME BOUND PROGRAM WITH ACTION

| S No | REMEDICATION | RESPONSIBLE AUTHORITIES | TIME REQUIRED FOR COMPLETION |
|------|---|--|--|
| 1 | Mapping & geo Tagging of ponds | District administration &UPPCB | COMPLETED |
| 2 | Qualitative monitoring of ponds | Fisheries Dept&UPPCB | COMPLETED in terms of DO & pH |
| 3 | Maintaining plant ecology | VDO& Gram Panchayat | 1 year |
| 4 | Removal of invasive vegetation | VDO& Gram Panchayat | In process |
| 5 | Make way for other less competitive plants that provide good egg laying opportunities for other pond creatures | VDO, Gram Panchayat& Fisheries department | 978 ponds (42Ha) developed with fisheries by Fisheries Department |
| 6 | Removal of Excess Algae by physical means, Herbicides & chemical addition | Fisheries Deptt. | 2 years |
| 7 | Determine productivity of pond. Typical pond supports 100-150 pound of fishes per acre. Effective and precise monitoring and management can double & triple this production by providing adequate pond ecosystem by stimulating growth of microscopic vegetation. | Fisheries Deptt | 2 years 978 ponds (42Ha) developed with fisheries by Fisheries Department |
| 8 | Develop micro food chain system to yield more feasible and sustainable development for rural. | Fisheries Deptt, VDO& Gram Panchayat | 3 years In process |
| 9 | Renovation of pond | Gram panchayat under MNREGA scheme | 3 Years |
| 10 | Prevention of depletion of Oxygen | Fisheries Deptt | 3 years |
| 11 | Clean pond before every rainfall | Gram panchayat under MNREGA scheme | 2years |
| 12 | Development and cleaning of catchment of pond & Area development | Gram panchayat under MNREGA scheme | 2 years |
| 13 | Greening of pond catchment area by plantation drive | District Administration, DFO, UPPCB, VDO, Gram Panchayat | 2 years |
| 14 | Divert sewage flow to other treatment facilities like FSTPs/ STP | District Administration | 4 years (if Available) |

| | | | |
|----|--|--|-----------|
| 15 | In absence of FSTP/STP provision for Phyto-remediation for treatment should be provided in the sewage line entering ponds Or Alternative sustainable technologies can be potentially adopted for treatment of sewage and drains entering pond and maintaining water quality of ponds | District Administration, DFO, UPPCB, VDO, Gram Panchayat | 4-5 years |
| 16 | Buffer Zone around a lake or pond (at least 50 to 100 m periphery) should be maintained as green belt zone or no activity zone and no activity is allowed within the buffer zone by the concerned Departments | District Administration | 5 years |
| 17 | Removal of encroachment | District administration | 5 years |
| 18 | Removal & treatment of Municipal solid waste- removal of municipal solid waste from the ponds | Gram panchayat under MNREGA scheme | 3 Years |
| 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | District Administration & ULBs | 5 years |
| 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste | District administration, ULBs & UPPCB | 5 years |
| 21 | Promote in house/village level/ block level composting of biodegradable waste | District administration, ULBs & UPPCB | 5 years |

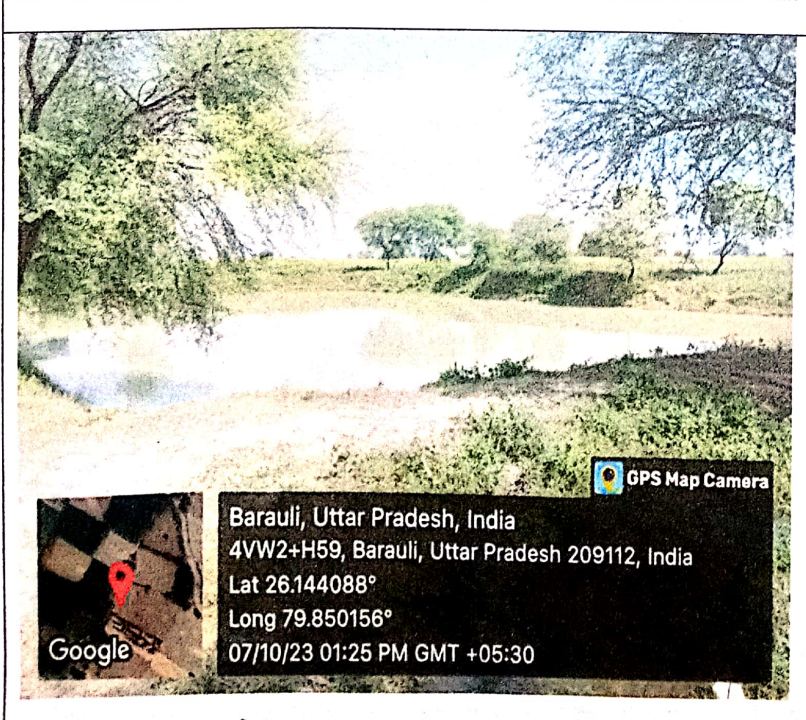
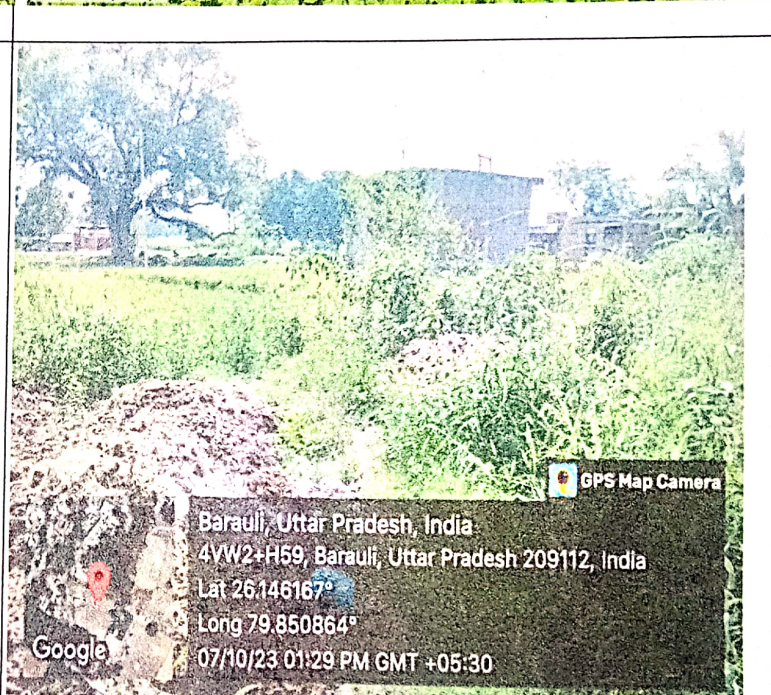
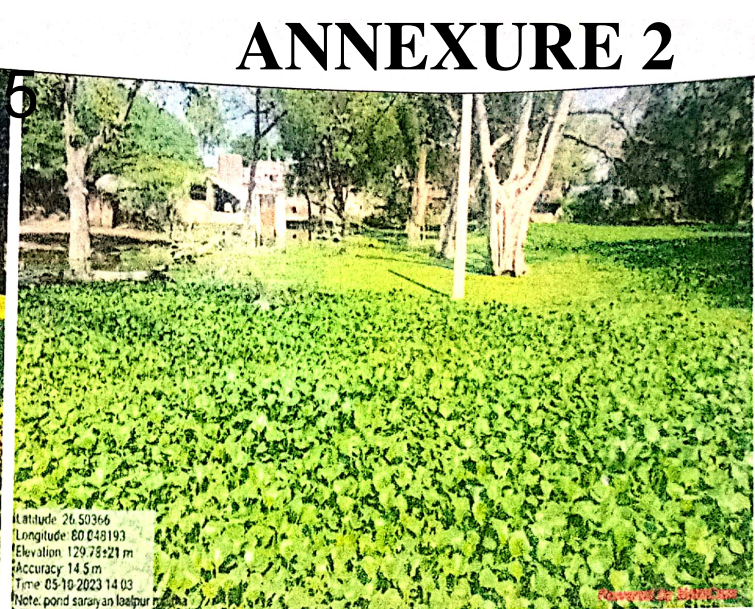
Handwritten signature
UPPCB

Handwritten signature
UPPCB

Handwritten signature

ANNEXURE 2

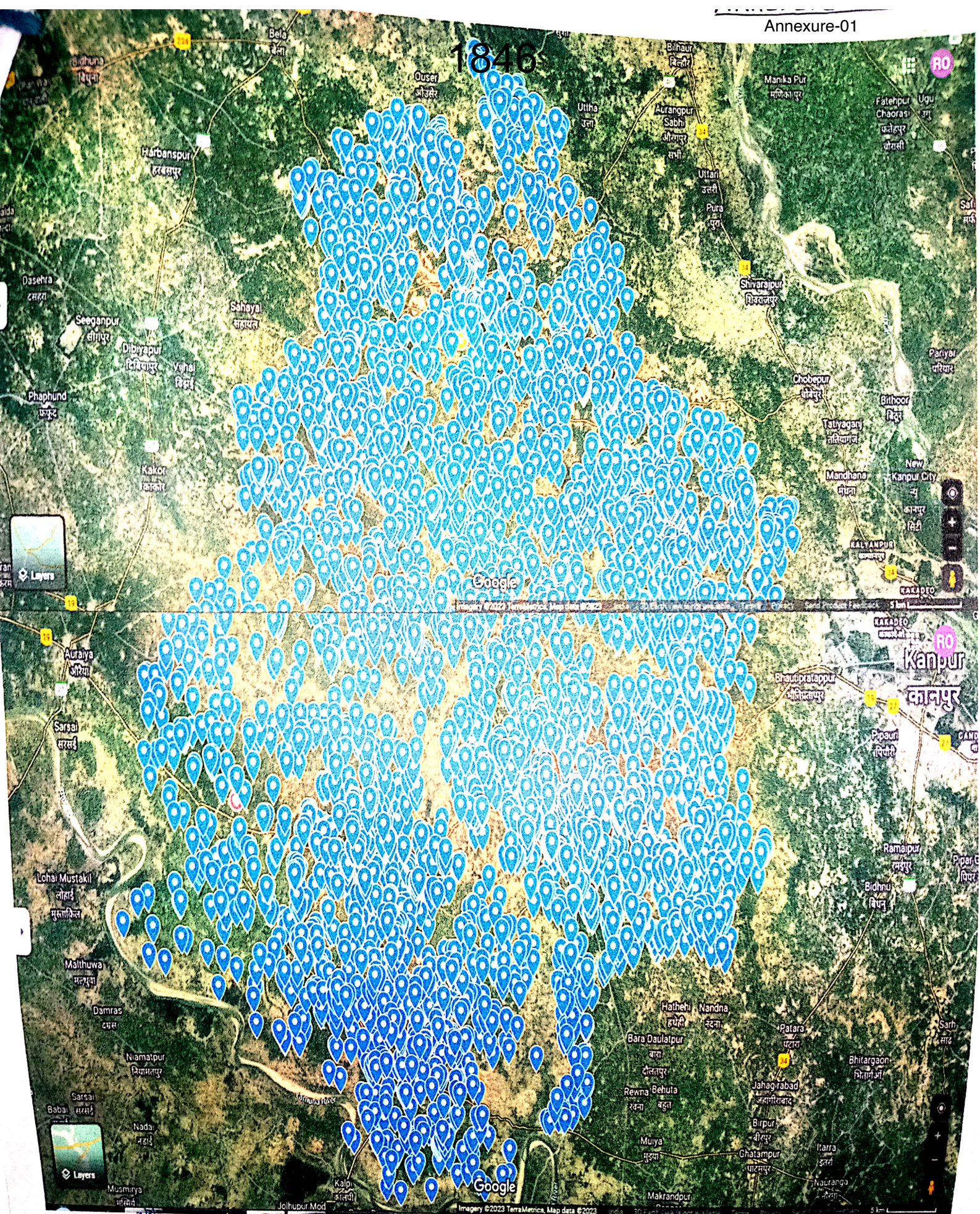
1845



(Fishery)

Handwritten signature

1846



Handwritten signature
C.F.O (P.S. Head)

Handwritten signature
Asst
P.O
UPPER

Handwritten signature

Handwritten signature

1847



GPS Map Camera Lite
CQ76+964, Mojpur, Uttar Pradesh 209125, India
Latitude: 26.412889409598254° Longitude: 79.76177207628707°
Altitude: 134 meters
Local 01:41:21 PM Wednesday, 13.09.2023
GMT 08:11:21 AM



GPS Map Camera Lite
9QVW+586, Sabdalpur, Uttar Pradesh 209301, India
Latitude: 26.391643517951568° Longitude: 79.79420114213966°
Altitude: 134 meters
Local 12:24:12 PM Wednesday, 13.09.2023
GMT 06:54:12 AM



Latitude: 26.499111 Longitude: 80.039488
Elevation: 133.76521 m
Accuracy: 15.0 m
Time: 11-10-2023 11:46
Note: tikari jakumbhi
Powered by MapCam



GPS Map Camera Lite
GVQF+7M5, Banipara Maharaj, Uttar Pradesh 209303, India
Latitude: 26.537973881927382° Longitude: 79.87400548195215°
Altitude: 138 meters
Local 11:46:17 AM Saturday, 07.10.2023
GMT 06:16:17 AM



Latitude: 26.523959 Longitude: 80.039485
Elevation: 144.77448 m
Accuracy: 23.6 m
Time: 11-10-2023 11:55
Note: tikari pond
Powered by MapCam



Latitude: 26.395365 Longitude: 79.880519
Elevation: 126.12517 m
Accuracy: 13.2 m
Time: 20-10-2023 15:44
Note: sariyapur 8 pond
Powered by MapCam

C.F.O (Fish head)

Am
Ro
UPKUB

MO

Q

1848

कार्यवृत्त

अपर जिलाधिकारी (प्रशासन), कानपुर देहात की अध्यक्षता में दिनांक 04.10.2024 को मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0सं0 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य व अन्य के संबंध में बैठक।

दिनांक 04.10.2024 को अपर जिलाधिकारी (प्रशासन), कानपुर देहात के निर्देशन में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0सं0 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य व अन्य के संबंध में वीडियो कॉन्फ्रेंसिंग के माध्यम से बैठक आहूत की गयी। बैठक में मा0 राष्ट्रीय हरित अधिकरण द्वारा दिनांक 19.04.2023 को पारित आदेश के अनुपलान में प्रेषित एक्शन प्रोग्राम में दिये गए बिंदुओं की प्रगति के संबंध में समीक्षा की गयी।

मेघराज सिंह द्वारा मा0 अधिकरण में ओ0ए0सं0 285/2023 में दिनांक 15.01.2024 को पारित आदेश के अनुपलान में दिनांक 02.07.2024 को प्रेषित एक्शन टेकन रिपोर्ट में उल्लिखित तालावों की संख्या व एन0 आई0 सी0 कानपुर देहात की वेबसाइट पर अंकित तालावों की संख्या से भिन्न है। शिकायतकर्ता द्वारा मा0 अधिकरण में कहा गया है कि जिला प्रशासन स्तर से किसी भी प्रकार से तालावों पर से अतिक्रमण नहीं हटाया गया है न ही तालावों की साफ सफाई का कार्य किया गया है। नगर पालिका परिषद पुखराया, नगर पंचायत राजपुर व रुरा द्वारा तालावों की साफ सफाई सौंदर्योकरण की सूचना उपलब्ध कराई गई है शेष नगर निकायों द्वारा कोई भी सूचना उपलब्ध नहीं कराई गयी है।

1. अपर जिलाधिकारी (प्रशासन), कानपुर देहात द्वारा एन0 आई0 सी0 कानपुर देहात की वेबसाइट पर अंकित तालावों की संख्या व तहसील से प्राप्त तालावों की संख्या में भिन्नता पायी गयी है। जिसके संबंध में अपर जिलाधिकारी (प्रशासन) द्वारा समस्त तहसीलों के भू-लेखों में उल्लिखित तालावों की संख्या (क्षेत्रफल सहित) एवं आवादी के निकट एवं आवादी से दूर स्थित तालावों का विवरण उपलब्ध कराये जाने हेतु निर्देशित किया है।

(कार्यवाही- समस्त तहसीलदार, कानपुर देहात)

2. अपर जिलाधिकारी (प्रशासन), कानपुर देहात द्वारा निर्देशित किया कि आवादी के निकट स्थित तालावों की जल गुणता में सुधार हेतु उनकी साफ-सफाई व उसमें निस्तारित होने वाले नालों में Phytoremediation/ Bioremediation का कार्य किया जाना है। नगरीय क्षेत्र में स्थित तालावों की साफ-सफाई का कार्य नगर निकाय व ग्राभीण क्षेत्र में स्थित तालावों की साफ-सफाई का कार्य जिला पंचायत राज अधिकारी द्वारा किया जाना सुनिश्चित किया जायेगा। जिला पंचायत राज अधिकारी द्वारा वार-वार लगभग 30 तालावों की साफ-सफाई संबंधी की गयी कार्यवाही की सूचना मा0 अधिकरण में प्रेषित की जा रही है जिस पर द्वारा अवगत कराया गया की दिनांक 12.08.2024 द्वारा 29 ग्राम पंचायतों में तालावों की साफ-सफाई संबंधी कृत कार्यवाही की रिपोर्ट प्रेषित की गयी है महोदय द्वारा खेद व्यक्त किया गया। निर्देशित किया गया कि तालावों की साफ-सफाई व घरेलू उतप्रवाह को रोकने व निस्तारित होने वाले नालों में Phytoremediation/ Bioremediation संबंधी की गयी कार्यवाही की अधतन स्थित से अवगत कराये। इसके अतिरिक्त यदि किन्ही तालावों का सौंदर्योकरण गया है तो उसकी भी सूचना अलग से उपलब्ध कराये।

(कार्यवाही- जिला पंचायत राज अधिकारी व समस्त अधिशार्सी अधिकारी, नगर निकाय, कानपुर देहात)

मनोज कुमार चौरसिया
क्षेत्रीय अधिकारी

उ0प्र0प्रदूषण नियंत्रण बोर्ड, कानपुर देहात।

04.10.2024
अपर जिलाधिकारी (प्रशासन)
कानपुर देहात।

Action taken report in compliance of Hon'ble NGT order dated 06.11.23, 03.07.24 and 23.09.24 in the matter of Original Application No. 285/2023 Meghraj Singh Vs. State of UP & Ors.

1. Background

Hon'ble NGT vide its order dated 23.09.24 has mentioned as follows:

1. *Grievance of the applicant in this OA is as against the disappearance of 1095 ponds in Kanpur Dehat, Uttar Pradesh. In the objections dated 02.07.2024, the applicant has given the details of 7303 ponds in 6 Tehsil of District Kanpur Dehat as under:*

| Sr. No. | Name of Tehsil | Number of ponds |
|--------------------|----------------|-----------------|
| 1 | Sikandra | 951 |
| 2 | Akbarpur | 1549 |
| 3 | Maitha | 1249 |
| 4 | Derapur | 946 |
| 5 | Rasoolabad | 1582 |
| 6 | Bhognipur | 734+292=1026 |
| Total Ponds | | 7303 |

2. *The report dated 20.09.2024 has been filed on behalf of the District Magistrate, Kanpur Dehat in compliance with orders dated 06.11.2023 and 03.07.2024. The applicant has raised serious objections to this report. Since the report is not in the form of an affidavit, therefore we direct the District Magistrate, Kanpur Dehat to file the affidavit in support of the report dated 20.09.2024 within one week.*

2. Action Taken

In compliance of directions of Hon'ble NGT in O.A. No. 285/2023 in Meghraj Singh Vs State of UP & Ors., a meeting was conducted on dated 04.10.24 with all stakeholders (All SDM's/Tehsildars, UPPCB, DPRO, EO of ULB's of District Kanpur Dehat) under the chairmanship of Additional District Magistrate (E) through video conferencing.

Additional District Magistrate (E) has directed in the VC that all tehsils shall verify the number of ponds in their revenue records and match the data available on district NIC website. He has also directed to provide the

details of ponds which are situated near the population/villages and away from the population separately.

Further, he directed the EO of ULB's and DPRO to provide the details of ponds which are tapped by Phytoremediation/Bioremediation in the drain joining the ponds. **(Minutes of the Meeting is attached as Annexure-1)**

In compliance of the MoM held on dated 04.10.24, all 06 tehsils of district Kanpur Dehat has identifies the ponds after verification of their revenue records & information on NIC website is summerized as follows:

| S.No | Name of Tehsil | Total Pond | Pond situated near population/villages | Encroached Ponds |
|-------------|----------------|------------|--|------------------|
| 1 | Sikandera | 934 | 337 | - |
| 2 | Bhognipur | 1118 | 432 | - |
| 3 | Maitha | 894 | 326 | - |
| 4 | Akbarpur | 1537 | 916 | - |
| 5 | Derapur | 945 | - | 43 |
| 6 | Rasoolabad | 1521 | - | 20 |
| Total Ponds | | 6949 | | |

(Letter of all 06 Tehsils are attached as Annexure -2)

To maintain plant ecology of water bodies, Under Grey water management scheme for rural area in Kanpur Dehat, the development of community soak pits in 29 Gram Panchayats has completed to prevent the liquid discharge into water bodies and survey in 61 Gram Panchayats is under process for the development of community soak pits. **(Letter of District Panchayat Raj Officer (DPRO) is attached as annexure-3)**

Renovation/Beautification of ponds located in Urban Local Bodies-Rura (01 No. pond), Pukhrayan (02 Nos. Pond), Rania (01 No. Pond), Kanchausi (01 No. Pond), Shivli (01 No. Pond), Amraudha (01 No. Pond), Moosanagar (01 No. Pond), Sikandera (01 No. Pond) and Akbarpur (03 Nos. Pond) has completed. **(Letter of Executive Officer (EO) of ULB's are attached as Annexure-4)**

UPPCB has done qualitative monitoring of all identified water bodies in terms of pH & Dissolved Oxygen (D.O.). The samples which have received Dissolved Oxygen (D.O.) value less than 4 in the qualitative monitoring were sent to Central Lab, UPPCB, Lucknow for further

analysis. The result of analysis of 33 samples of waterbodies carried out by Central Lab, UPPCB, Lucknow is enclosed herewith (**Annexure-5**), which shows that ponds have high concentration of Fecal coliform as per desirable water quality as class A, B & C water quality Criteria.

W.A.

20.

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 सरकार एवं अन्य में पारित आदेश दिनांक 20.07.2023 के अनुपालन के सम्बन्ध में आख्या।

1852


मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 सरकार एवं अन्य में पारित आदेश दिनांक 20.07.2023 में जनपद में स्थित तालाबों की जलगुणता की जांच हेतु निर्देशित किया गया है।


केन्द्रीय प्रयोगशाला, लखनऊ के पत्रांक-एच 99462/यू0पी0पी0सी0बी0/सी0एल0/551/एन0डब्लू0एम0पी0/2022 दिनांक 16.08.2023 द्वारा मा0 अधिकरण द्वारा पारित आदेश के अनुपालन में जनपद कानपुर देहात में जिन तालाबों में घुलित आक्सीजन की मात्रा 4.0 मि0ग्रा0/ली0 से कम है। उन तालाबों को चिन्हित कर पी0एच0, बी0ओ0डी0, सी0ओ0डी0, टी0एस0एस0, टी0डी0एस0, फ्लोराइड, नाइट्रेट, फॉस्फेट, सल्फेट, अमोनिकल नाइट्रोजन, टोटल कोलीफार्म व फीकल कोलीफॉर्म के विश्लेषण हेतु नमूना एकत्र कर केन्द्रीय प्रयोगशाला में जमा किये जाने हेतु निर्देशित किया गया है।

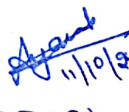
इस कार्यालय के कार्यालय ज्ञाप दिनांक 11.08.2023 द्वारा जनपद की 06 तहसीलों से प्राप्त तालाबों की सूची के अनुसार तालाबों की जल गुणता की भौतिक जांच करते हुये आवश्यकतानुसार विश्लेषण हेतु जल नमूने एकत्र कर केन्द्रीय प्रयोगशाला में जमा किये जाने हेतु टीमां का गठन किया गया।

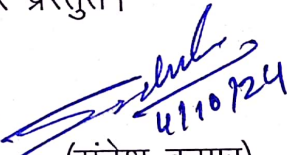
गठित टीम द्वारा जनपद-कानपुर देहात की तहसीलों से प्राप्त 6612 तालाबों की सूची के आधार पर तालाबों की जल गुणता की भौतिक जांच की गयी, जिसमें से कुल 6330 तालाबों के जल गुणता की जांच पी0एच0 एवं डी0ओ0 के आधार पर की गयी। कुल 33 तालाबों में घुलित ऑक्सीजन की मात्रा मानक से कम पायी गयी, जिसके जल नमूना एकत्र कर केन्द्रीय प्रयोगशाला, लखनऊ प्रेषित किया गया। शेष तालाबों पर आबादी/अस्पष्ट जियो कोर्डिनेट होने की दशा में जलीय गुणता की जांच नहीं की जा सकी।

आख्या आपके अवलोकनार्थ अग्रिम एवं आवश्यक कार्यवाही हेतु सादर प्रस्तुत।

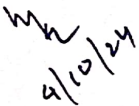

4-10-2024
(सतेन्द्र सिंह)
प्रयोगशाला सहायक


4/10/24
(आशीष शुक्ला)
प्रयोगशाला सहायक


11/10/24
(J.R.F.)


4/10/24
(संदेश कुमार)
सहायक पर्यावरण अभियंता

क्षेत्रीय अधिकारी महोदय।


4/10/24

क्रमांक :- 252/2023/1853

दिनांक - 10/01/2024

From,

District Magistrate
Kanpur Dehat

ANNEXURE 5

To,

The Registrar,
National Green Tribunal,
Principal Bench,
New Delhi.
Email ID:- judicial-ngt@gov.in

Sub: Action Taken Report of joint committee in compliance of the order dated 06.11.2023 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 285/2023 In Re: Meghraj Singh Vs State of Uttar Pradesh & Ors.

Sir,

That in compliance to the order dated 06.11.2023 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 285/2923 In Re: Meghraj Singh Vs State of Uttar Pradesh & Ors. The Action Taken Report is annexed herewith and forwarded to you with the request that the same may place before the Hon'ble Tribunal.

Further, it is most kindly be requested that this Hon'ble Tribunal may very kindly and graciously be please to grant further more time to complete the remaining work regarding removal of water hyacinth, encroachment & qualitative analysis of water.

Therefore the Action taken Report is attached herewith may be placed before Hon'ble Tribunal for kind please.


Yours Sincerely


(Alok Singh)

District Magistrate
Kanpur Dehat

Copy to:-

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Director, Fisheries Department, U.P.


District Magistrate
Kanpur Dehat

769
1834

The Hon'ble National Green Tribunal Principal Bench vide its order dated 19.04.2023 has mentioned about Grievance of the applicant against disappearance of 1095 ponds in Kanpur Dehat, Uttar Pradesh. The applicant has stated that survey of ponds was conducted in 2011-12 for fisheries and in that survey 1975 ponds were found suitable for fisheries but hundreds of ponds were encroached.

ORDER BY Hon'ble National Green Tribunal in OA No.-285/2023 IN MEGHRAJ SINGH Vs STATE OF UTTAR PRADESH & Ors

1. Place on record in tabular chart from, the village-wise details of the ponds which have been demarcated, mapped and geotagged in Kanpur Dehat region including their total area and extent of area, if any, encroached.
2. Village-wise details of the ponds which are existing as per the Revenue record in Kanpur Dehat District.
3. Identification and Demarcation process of ponds be completed within two months.

In the compliance of Hon'ble NGT order dated 20.07.2023, notice issued to encroachment holders under the said rule by the district authorities and as per procedure given under Uttar Pradesh Revenue Code-2006 removal of encroachment will be done from the listed permanent encroachment booked under Section- 67 of State Revenue Code- 2006 are mentioned as below:

| Tahsil → | Akbarpur | Bhoganipur | Derapur | Sikandara | Rasoolabad | Maitha | Total |
|-------------------------------------|----------|------------|---------|-----------|------------|--------|-------|
| Permanent Encroachment Identified → | 101 | 89 | 43 | 03 | 23 | 20 | 279 |

The District Administration had separately identified and acted on temporary encroachment of the ponds of the district in Kanpur Dehat and removal of temporary encroachment is completed. The illustration of identification of temporary encroachment identified and number of ponds acted with removal of temporary encroachment is elaborated as below:

| Tahsil → | Akbarpur | Bhoganipur | Derapur | Sikandara | Rasoolabad | Maitha | Total |
|--|----------|------------|---------|-----------|------------|--------|-------|
| Temporary Encroachment Identified → | 10 | 07 | 02 | 02 | 12 | 07 | 40 |
| Removal of Temporary Encroachment Identified → | 10 | 07 | 02 | 02 | 12 | 07 | 40 |

This is taken in to kind consideration that temporary encroachment is removed by the rate of 100% from the district. Report of Sub- District Magistrates, are **attached herewith marked as Annexure- 1.**

In the compliance of direction of Hon'ble NGT in OA No. 285/2023 Meghraj Singh Vs State of Uttar Pradesh and Ors, dated 06.11.2023. Identification and demarcation of ponds in district Kanpur Dehat have been completed. Village-wise detail of ponds which are existing as per the Revenue record and village wise detail of encroached pond, including demarcated, total area and extent of area in Kanpur Dehat region is **attached herewith marked as Annexure- 2.**

Also, in progression carried by Regional Officer UP Pollution Control Board, Kanpur Dehat the Qualitative monitoring of 5658 ponds in terms of DO & pH have been done. Those samples which having Dissolved Oxygen less than 4, send to the Central Lab, UP Pollution Control Board,

Lucknow. Details of water sample having ~~1770~~ 1855 sent to Central Lab UPPCB, Lucknow were submitted as follows:

- a) No of Samples send- 33 Nos
- b) Found Non complying- 30 Nos
- c) Result found- 30 Nos
- d) Result awaited- 03 Nos

The result of the analysis report carried by Central Lab UP Pollution Control Board, Lucknow is enclosed herewith which shows the pond water have high concentration of Total Coliform, Fecal Coliform as per desirable water quality as class A, B & C of water Quality Criteria classified as under. The results provided by Central Lab UPPCB shows that the sample taken from ponds does not meet demand of water for Drinking water source without conventional treatment but after disinfection as Class-A, Outdoor bathing (organised) as Class-B, or Drinking water source after conventional treatment and disinfection as Class-C water designated best use criteria given by Central Pollution Control Board, New Delhi.

| Class of Water | Designated best use | Criteria |
|----------------|--|---|
| A | Drinking Water Source without conventional treatment but after conventional treatment but after disinfection | Total Coliform Organism MPN/100 ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20°C 2mg/l or less |
| B | Outdoor bathing (Organised) | Total Coliform Organism MPN/100 ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20°C 3mg/l or less |
| C | Drinking water source after conventional treatment and disinfection | Total Coliform Organism MPN/100 ml shall be 5000 or less pH between 6.5 and 8.5 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20°C 2mg/l or less |

Removal of invasive species (Specifically Jal Kumbhi English Name – Water Hyacinth) from the ponds are in process by district administration.

1. No of ponds identified with Jal Kumbhi – 109 Nos
2. Removal process completed – 0 Nos
3. Removal under process - 0 Nos

In the compliance of Hon'ble NGT order dated 20.07.2023 ponds are found non complying w.r.t parameter analysis report and invasive species Water Hyacinth (Jal Kumbhi) the necessary action taken by DPRO, **letter attached herewith marked as Annexure- 3.**

It is also be considerably noted that Fisheries Department Kanpur Dehat had successfully carrying out fishery development in ponds more than its annual targets which is considerably maintaining aquatic flora & fauna in these ponds. The detail tabulation of ponds maintained with fisheries department of Kanpur Dehat, **letter attached herewith marked as Annexure- 4.**

Measures to be adopted for maintaining Water Quality

It is suggested by UPPCB that post tapping of drains meeting pond should be followed with Phytoremediation using native varieties of plants, reeds trees, shrubs etc. helpful in qualitative treatment of sewage.

The prospect for biochemical treatment can also be checked using pilot projects where drains are to be fed with biochemicals which degraded pollutants from the upcoming stream and capable of improving water quality of ponds as per desirable standards given by CPCB.

The report from fisheries department of Kanpur Dehat demonstrate that targeted fishery development is carried out by them as per designated target and water quality is maintained as desired for standards.

Conclusion:-

As per directions pronounced by Hon NGT Delhi in OA No- 285/2023 Megh Raj Singh Vs State of Uttar Pradesh compliance of said direction is under process as per powers designated to authorities of the district. Demarcation, geotagging, fishery development, water quality monitoring, identification of permanent and temporary encroachment and removal of permanent as per law and temporary encroachment is completed by 100%. As stated above water quality reports are forwarded to DPRO Kanpur Dehat for necessary action further for tapping of sewage drains entering ponds from the houses or localities situated in vicinity of pond for and seek alternative possible treatment prospects followed by native and best available treatment technologies such as phytoremediation or biochemical treatment.


C.E.O
F.F.D.A
Kanpur Dehat


RD
UPPCB
Kanpur Dehat





Certificate No TC-11015

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-24081967/CENTRAL/2024

Date:18/01/2024

- 1- Sample Location: Pond Vill- Murlipur
- 2- District: Kanpur dehat
- 3- Address: Village Murlipur,Bhognipur
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Hrashit shukla , Ayank bajpai, satendra yadav
- 7- Odour : None
- 8- Quantity and Packing : 2 ltr jerican & Mpn bottle
- 9- Date of Sample Collection : 26/12/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 26/12/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|----------------------------|
| Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023 | mg/l | 683.0 | 5.0 -10000 mg/l |
| Total Solids, APHA24th Ed2540B: 2023 | mg/l | 705.0 | 5.0 -15000 mg/l |
| Fluoride, APHA 24th Ed. 4500 F (SPANDS) Method: 2023 | mg/l | 0.48 | 0.1-10 mg/l |
| Sulphate as SO ₄ -2 , APHA 24th Ed. 4500 -SO ₄ -2 E Turbidimetric Method 2023 | mg/l | 9.06 | 0.1 -200 mg/l |
| Phosphate, APHA24th Ed.4500-PO ₄ : 2023 | mg/l | 0.29 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, APHA 24th Ed. 4500 NH ₃ -F Phenate Method 2023 | mg/l | 1.06 | 0.1- 50 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 17000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 2000 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 16.0 | 1.0 -1000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 77.0 | 4.0 -1000 mg/l |

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Dr Mamta Pandey(SA), Iti Singh
(JRF), Poonam Chowdhary(JRF)]

Authorized by
ARUNIMA
Digitally signed by ARUNIMA
BAJPAI
Date: 2024.01.18 11:58:44
Dr Arunima Bajpai (ASO)

RAM
Digitally signed
by RAM GOPAL
Date: 2024.01.18
11:58:57 +05:30
Chief Environmental Officer
Central Laboratory



1858 CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-24082375/CENTRAL/2024

Date:18/01/2024

- 1- Sample Location: Pond Vill- Jainpur
- 2- District: Kanpur dehat
- 3- Address: Village - Jainpur Akbarpur
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank bajpai J,R.F
- 7- Odour : None
- 8- Quantity and Packing : 2 ltr jerican & Mpn bottle
- 9- Date of Sample Collection : 26/12/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 26/12/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|----------------------------|
| Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023 | mg/l | 1092.0 | 5.0 -10000 mg/l |
| Total Solids, APHA24th Ed2540B: 2023 | mg/l | 1160.0 | 5.0 -15000 mg/l |
| Fluoride, APHA 24th Ed. 4500 F (SPANDS) Method: 2023 | mg/l | 0.656 | 0.1-10 mg/l |
| Sulphate as SO ₄ -2 , APHA 24th Ed. 4500 -SO ₄ -2 E Turbidimetric Method 2023 | mg/l | 57.85 | 0.1 -200 mg/l |
| Phosphate, APHA24th Ed.4500-PO ₄ : 2023 | mg/l | 2.89 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, APHA 24th Ed. 4500 NH ₃ -F Phenate Method 2023 | mg/l | 5.87 | 0.1- 50 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 11000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 4000 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 19.0 | 1.0 -1000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 76.0 | 4.0 -1000 mg/l |

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Reeta Keshav(SA), Iti Singh (JRF),
Harshita Maurya(JRF)]

Authorized by
ARUNIMA
BAJPAI
Dr Arunima Bajpai (ASO)
Digitally signed by ARUNIMA
BAJPAI
Date: 2024.01.18 11:53:54
+05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory
Digitally signed
by RAM GOPAL
Date: 2024.01.18
11:54:13 +05'30'



1859

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

By Jims - 7/10/23



Certificate No TC-11015

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22509060/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: Pond, Vill.- Mubarakpurlata, Rania, Kanpur Dehat
- 2- District: Kanpur dehat
- 3- Address: Vill- Mubarakpurlata, Block- Sarwankheda, Rania,
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh Kumar (JE), Ayank Bajpai (JRF)
- 7- Odour : None
- 8- Quantity and Packing : 2 litre Plastic jerican and MPN Bottle
- 9- Date of Sample Collection : 19/08/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 20/08/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Conductivity,2510 B Lab Method | uS/cm | 676.2 | 0.1-10000 uS/cm |
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 426.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 498.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 1.081 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 11.32 | 0.1 -200 mg/l |
| Nitrate, 4500- NO3 B Ultraviolet Spectrophotometric Method | mg/l | 1.20 | 0.05-100 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 0.02 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 790000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 490000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 8.8 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 71.36 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Dr Anuj
Yadav(JRF), Arti Gupta(SA)]

Authorized by
VINAY Digitally signed
by VINAY DUBEY
Date: 2023.10.05
17:17:31 +05'30'
DUBEY
Vinay Dubey (ASO)

RAM Digitally signed
by RAM GOPAL
Date: 2023.10.05
17:18:07 +05'30'
GOPAL
Chief Environmental Officer
Central Laboratory

By Jims - 7/10/23



1860
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22592916/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: Pond, Bajrang nagar(ward 14) Rania
- 2- District: Kanpur dehat
- 3- Address: Bajrang Nagar (Ward -14) Rania
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Ayank Bajpai (J.R.F), Sandesh Kumar (J.E)
- 7- Odour : Other
- 8- Quantity and Packing : 2 litre Plastic jericen and MPN Bottle
- 9- Date of Sample Collection : 26/08/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 27/08/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 1251.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 1319.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 1.14 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 95.50 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.08 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 3.40 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 79000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 33000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 17.5 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 68.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Mamta Pandey(SA), Dr Maya Verma (JRF), Priya Kharwar (JRF)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)

Digitally signed by VINAY DUBEY
Date: 2023.10.05 16:45:35 +05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory

Digitally signed by
RAM GOPAL
Date: 2023.10.05
16:45:35 +05'30'



1861

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



Certificate No TC-11015

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22609411/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: Pond,vill- Patari Atal Nagar (ward15)
- 2- District: Kanpur dehat
- 3- Address: vill- Patari Atal Nagar(Prasiddhipur)ward 15 Rania
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank Bajpai
- 7- Odour : None
- 8- Quantity and Packing : 2 Lt Jerican & MPN Bottle
- 9- Date of Sample Collection : 26/08/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 27/08/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 1408.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 1513.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.904 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 56.60 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 1.71 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | ND | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 93000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 45000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 78.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 380.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Iti Singh (JRF), Dr Anuj
Yadav(JRF), Jyoti Tiwari (SA)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)
Digitally signed by
VINAY DUBEY
Date: 2023.10.05
16:42:11 +05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory
Digitally signed by
RAM GOPAL
Date: 2023.10.05
16:42:26 +05'30'



1862

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



By Jims - 7/10/23

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22609757/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: Pond, Atal Nagar (ward 15)
- 2- District: Kanpur dehat
- 3- Address: Atal Nagar (prasadhpur)ward 15
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank Bajpai (J.R.F)
- 7- Odour : None
- 8- Quantity and Packing : 2 Lt Jerican & MPN Bottle
- 9- Date of Sample Collection : 26/08/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 27/08/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 827.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 894.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.32 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 51.10 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 2.36 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 2.50 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 330000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 130000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 16.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 66.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by [Dr Maya Verma (JRF), Reeta Keshav(SA), Priya Kharwar (JRF)]

Authorized by VINAY DUBEY Vinay Dubey (ASO)

RAM GOPAL Chief Environmental Officer Central Laboratory



1863

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

By Jims 7/10/23



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22641683/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: Pond, Vill- Visayakpur, Ward No.-3, Rania, Kanpur Dehat
- 2- District: Kanpur dehat
- 3- Address: Visayakpur, Ward No.3, Rania, Kanpur Dehat
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh Kumar (JE), Ayank Bajpai (JRF)
- 7- Odour : None
- 8- Quantity and Packing : 2 litre Plastic jerican and MPN Bottle
- 9- Date of Sample Collection : 30/08/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 30/08/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 474.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 534.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 1.02 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 47.70 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 2.12 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 0.96 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 7800 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 2000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 16.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 76.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Priya Kharwar (JRF), Rajesh
Agarwal (SA), Dr Maya Verma (JRF)]

Authorized by
VINAY DUBEY
Digitally signed
by VINAY DUBEY
Date: 2023.10.05
18:13:38 +05'30'

RAM GOPAL
Chief Environmental Officer
Central Laboratory
Digitally signed
by RAM GOPAL
Date: 2023.10.05
18:13:56 +05'30'



1864

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

By Jims 7/10/23



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22642034/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: Pond, Vill- Sherpur Taraunda, Rania, Kanpur Dehat
- 2- District: Kanpur dehat
- 3- Address: Vill.- Sherpur Taraunda, Rania
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh Kumar (JE), Ayank Bajpai (JRF)
- 7- Odour : None
- 8- Quantity and Packing : 2 litre Plastic jerican and MPN Bottle
- 9- Date of Sample Collection : 30/08/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 30/08/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 236.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 314.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.141 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 57.70 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 1.69 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 1.64 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 1300000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 490000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 22.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 81.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Iti Singh (JRF), Reeta Keshav(SA),
Dr Anuj Yadav(JRF)]

Authorized by
VINAY DUBEY
Digitally signed
by VINAY DUBEY
Date: 2023.10.05
17:14:45 +05'30'

RAM GOPAL
Digitally signed
by RAM GOPAL
Date: 2023.10.05
17:15:06 +05'30'

Chief Environmental Officer
Central Laboratory

By dims 7/10/23



1865
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22791257/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: POND Vill - Sultanpur Perajore Rania
- 2- District: Kanpur dehat
- 3- Address: Vill -Sultanpur Perajore Rania
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar(JE) & Ayank Bajpai (J.R.F)
- 7- Odour : None
- 8- Quantity and Packing : 2 Lt Jerican & MPN Bottle
- 9- Date of Sample Collection : 13/09/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 14/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 1064.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1152.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.102 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 24.0 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.170 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | ND | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 13000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 4500 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 4.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 39.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Mamta Pandey(SA), Iti Singh (JRF), Dr Anuj Yadav(JRF)]

Authorized by
VINAY DUBEY (ASO)
Digitally signed by VINAY DUBEY
Date: 2023.10.05 17:29:16 +05'30'

RAM GOPAL
Chief Environmental Officer
Central Laboratory
Digitally signed by RAM GOPAL
Date: 2023.10.05 17:29:31 +05'30'



By Jims 7/10/23

1866
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22791260/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: POND ,VII- katka Rania
- 2- District: Kanpur dehat
- 3- Address: Vill - katka Rania
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar (JE) & Ayank Bajpai (J.R.F)
- 7- Odour : None
- 8- Quantity and Packing : 2 Lt Jerican & MPN Bottle
- 9- Date of Sample Collection : 13/09/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 14/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 1166.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1254.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.073 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 12.44 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.242 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 1.47 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 17000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 7800 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 5.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 48.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Mamta Pandey(SA), Iti Singh
(JRF), Dr Anuj Yadav(JRF)]

Authorized by
VINAY
Digitally signed
by VINAY DUBEY
Date: 2023.10.05
17:31:01 +05'30'
DUBEY
Vinay Dubey (ASO)

RAM
Digitally signed
by RAM GOPAL
Date: 2023.10.05
17:31:15 +05'30'
GOPAL
Chief Environmental Officer
Central Laboratory



1867

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



Certificate No TC-11015

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22791263/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: POND,Vill - kisharwal(ward 13)Rania
- 2- District: Kanpur dehat
- 3- Address: Vill - Kisharwal (ward13) Rania
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank Bajpai (J.R.F)
- 7- Odour : None
- 8- Quantity and Packing : 2 Lt Jerican & MPN Bottle
- 9- Date of Sample Collection : 13/09/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 14/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 1448.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 1504.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.972 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 59.55 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.107 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | ND | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 920000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 350000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 12.5 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 45.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Jyoti Tiwari
(SA), Priya Kharwar (JRF)]

Authorized by
VINAY
DUBEY
Digitally signed
by VINAY DUBEY
Date: 2023.10.05
17:27:19 +05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory
Digitally signed
by RAM GOPAL
Date: 2023.10.05
17:27:37 +05'30'



1868

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22788990/CENTRAL/2023

Date:05/10/2023

- 1- Sample Location: Pond, Vill- Laduapur, Derapur, Kanpur Dehat
- 2- District: Kanpur dehat
- 3- Address: Vill- Laduapur, Derapur, Kanpur Dehat
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Ashish Kumar (MA), Harshit Shukla (MTS)
- 7- Odour : None
- 8- Quantity and Packing : 2 litre Plastic jerican and MPN Bottle
- 9- Date of Sample Collection : 13/09/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 14/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 1580.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 1648.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.707 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 102.44 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.194 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 4.50 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 920000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 240000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 16.8 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 76.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Priya
Kharwar (JRF), Jyoti Tiwari (SA)]

Authorized by
VINAY DUBEY
Digitally signed
by VINAY DUBEY
Date: 2023.10.05
17:22:36 +05'30'

RAM GOPAL
Digitally signed
by RAM GOPAL
Date: 2023.10.05
17:23:04 +05'30'

Chief Environmental Officer
Central Laboratory



1869
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22915524/CENTRAL/2023

Date:13/10/2023

- 1- **Sample Location:** POND Vill Mohna jainpur kanpur dehat
- 2- **District:** Kanpur dehat
- 3- **Address:** Vill Mohna Rania kanpur dehat
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Sandesh kumar, JE & Ayank Bajpai JRF
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2lt plastic jerican & 1 Mpn Bottle
- 9- **Date of Sample Collection :** 22/09/2023
- 10- **Analys Indented by :** RO KanpurDehat
- 11- **Date of sample receipt in Lab :** 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 950.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1016.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.68 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 104.0 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.45 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 3.52 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 400000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 270000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 17.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 84.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Reeta Keshav(SA), Priya Kharwar
(JRF), Iti Singh (JRF)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)

Digitally signed by VINAY DUBEY
Date: 2023.10.13 13:02:08 +05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory

Digitally signed by RAM GOPAL
Date: 2023.10.13 13:02:20 +05'30'



1870
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22915512/CENTRAL/2023

Date:13/10/2023

- 1- **Sample Location:** Pond vill Ahmadpur Swenda
- 2- **District:** Kanpur dehat
- 3- **Address:** Vill Ahmadpur Swenda Rania
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Sandesh kumar, JE & Ayank Bajpai JRF
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2lt plastic jerican & 1 Mpn Bottle
- 9- **Date of Sample Collection :** 22/09/2023
- 10- **Analys Indented by :** RO KanpurDehat
- 11- **Date of sample receipt in Lab :** 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 2492.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 2546.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.53 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 74.8 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.78 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 9.8 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 7900000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 3300000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 26.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 94.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Priya Kharwar (JRF), Iti Singh (JRF), Jyoti Tiwari (SA)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)

Digitally signed by
VINAY DUBEY
Date: 2023.10.13
12:57:59 +05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory

Digitally signed by
RAM GOPAL
Date: 2023.10.13
12:58:12 +05'30'



1871
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22916192/CENTRAL/2023

Date:13/10/2023

- 1- **Sample Location:** Pond-2 Vill Jhariya Rania kanpur dehat
- 2- **District:** Kanpur dehat
- 3- **Address:** Vill Jhariya Rania kanpur dehat
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Sandesh kumar, JE & Ayank Bajpai JRF
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2lt plastic jerican & 1 Mpn Bottle
- 9- **Date of Sample Collection :** 22/09/2023
- 10- **Analys Indented by :** RO KanpurDehat
- 11- **Date of sample receipt in Lab :** 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 2356.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 2413.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.36 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 70.8 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.663 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 8.95 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 5400000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 2400000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 11.6 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 72.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Alka Singh (SA), Dr Maya Verma (JRF), Dr Anuj Yadav(JRF)]

Authorized by
Digitally signed by
VINAY DUBEY
Date: 2023.10.13
12:50:18 +05'30'
Vinay Dubey (ASO)

RAM GOPAL
Digitally signed by
RAM GOPAL
Date: 2023.10.13
12:50:31 +05'30'
Chief Environmental Officer
Central Laboratory



1872
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22914283/CENTRAL/2023

Date:13/10/2023

- 1- Sample Location: POND-1 vill Jaraila Rania
- 2- District: Kanpur dehat
- 3- Address: Vill Jaraila Rania kanpur dehat
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank Bajpai JRF
- 7- Odour : None
- 8- Quantity and Packing : 2lt plastic jerican & 1 Mpn Bottle
- 9- Date of Sample Collection : 22/09/2023
- 10- Analyis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 2482.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 2556.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.55 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 74.76 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.86 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 5.3 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 9200000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 3500000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 52.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 144.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Priya Kharwar (JRF), Dr Mamta
Pandey(SA), Iti Singh (JRF)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)

Digitally signed by VINAY DUBEY
Date: 2023.10.13 12:52:53 +05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory

Digitally signed by
RAM GOPAL
Date: 2023.10.13
12:53:08 +05'30'



1873
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22914181/CENTRAL/2023

Date:13/10/2023

- 1- Sample Location: Pond-2 vill Jaraila Rania
- 2- District: Kanpur dehat
- 3- Address: Vill Jaraila Rania kanpur dehat
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank Bajpai JRF
- 7- Odour : None
- 8- Quantity and Packing : 2lt plastic jerican & 1 Mpn Bottle
- 9- Date of Sample Collection : 22/09/2023
- 10- Analyis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 2486.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 2548.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.65 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 80.4 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.124 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 5.33 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 1400000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 780000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 38.8 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 128.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Priya Kharwar (JRF), Dr Mamta
Pandey(SA), Iti Singh (JRF)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)

Digitally signed by
VINAY DUBEY
Date: 2023.10.13
12:54:25 +0530'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory

Digitally signed
by RAM GOPAL
Date: 2023.10.13
12:54:39 +05'30'



1874

CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22914197/CENTRAL/2023

Date:13/10/2023

- 1- Sample Location: POND-3 vill Jaraila Rania
- 2- District: Kanpur dehat
- 3- Address: Vill Jaraila Rania kanpur dehat
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank Bajpai JRF
- 7- Odour : None
- 8- Quantity and Packing : 2lt plastic jerican & 1 Mpn Bottle
- 9- Date of Sample Collection : 22/09/2023
- 10- Analyis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 2490.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 2548.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.77 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 60.4 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.65 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 5.93 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 7900000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 3300000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 37.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 112.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Priya Kharwar (JRF), Iti Singh (JRF), Jyoti Tiwari (SA)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)

RAM
GOPAL
Chief Environmental Officer
Central Laboratory

Digitally signed by
RAM GOPAL
Date: 2023.10.13
12:57:12 +05'30'



1875
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22914204/CENTRAL/2023

Date:13/10/2023

- 1- **Sample Location:** POND-4 ,Vill Jaraila Rania
- 2- **District:** Kanpur dehat
- 3- **Address:** Vill Jaraila Rania Kanpur Dehat
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Sandesh kumar, JE & Ayank Bajpai JRF
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2lt plastic jerican & 1 Mpn Bottle
- 9- **Date of Sample Collection :** 22/09/2023
- 10- **Analys Indented by :** RO KanpurDehat
- 11- **Date of sample receipt in Lab :** 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 244.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 318.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.66 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 96.8 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.98 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 4.46 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 490000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 230000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 26.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 98.8 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Reeta Keshav(SA), Priya Kharwar
(JRF), Iti Singh (JRF)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)

Digitally signed by
VINAY DUBEY
Date: 2023.10.13
13:00:24 +05'30'

**RAM
GOPAL**
Chief Environmental Officer
Central Laboratory

Digitally signed
by RAM GOPAL
Date: 2023.10.13
13:00:45 +05'30'



1876
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22916231/CENTRAL/2023

Date:13/10/2023

- 1- Sample Location: Pond-3 vill Umran kanpur dehat
- 2- District: Kanpur dehat
- 3- Address: Vill Umran kanpur dehat
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank Bajpai JRF
- 7- Odour : None
- 8- Quantity and Packing : 2lt plastic jerican & 1 Mpn Bottle
- 9- Date of Sample Collection : 22/09/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 2286.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 2344.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.647 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 45.76 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.66 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 11.27 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 5400000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 2400000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 12.4 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 51.2 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Arti
Gupta(SA), Dr Anuj Yadav(JRF)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)

Digitally signed by
VINAY DUBEY
Date: 2023.10.13
12:44:44 +05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory

Digitally signed by
RAM GOPAL
Date: 2023.10.13
12:44:56 +05'30'



1877
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22916285/CENTRAL/2023

Date:13/10/2023

- 1- **Sample Location:** Pond-1, Vill- Umran, Kanpur Dehat
- 2- **District:** Kanpur dehat
- 3- **Address:** Vill Umran kanpur dehat
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Sandesh Kumar (JE) & Ayank Bajpai (JRF)
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2lt plastic jerican & 1 Mpn Bottle
- 9- **Date of Sample Collection :** 22/09/2023
- 10- **Analys Indented by :** RO KanpurDehat
- 11- **Date of sample receipt in Lab :** 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 1992.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 2060.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.524 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 94.5 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.52 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 7.46 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 9200000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 3500000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 25.0 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 96.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Priya Pathak (SA), Dr Anuj Yadav(JRF)]

Authorized by
 VINAY
 DUBEY
 Vinay Dubey (ASO)

Digitally signed by
 VINAY DUBEY
 Date: 2023.10.13
 12:38:46 +05'30'

**RAM
 GOPAL**
 Chief Environmental Officer
 Central Laboratory

Digitally signed by
 RAM GOPAL
 Date: 2023.10.13
 12:39:10 +05'30'



1878
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22916302/CENTRAL/2023

Date:13/10/2023

- 1- **Sample Location:** Pond-2 vill Umran kanpur dehat
- 2- **District:** Kanpur dehat
- 3- **Address:** Vill Umran kanpur dehat
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Sandesh kumar, JE & Ayank Bajpai JRF
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2lt plastic jerican & 1 Mpn Bottle
- 9- **Date of Sample Collection :** 22/09/2023
- 10- **Analys Indented by :** RO KanpurDehat
- 11- **Date of sample receipt in Lab :** 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 1872.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1935.0 | 5.0 -15000 mg/l |
| Sulphate as SO ₄ -2 , 4500 -SO ₄ -2 E Turbidimetric Method | mg/l | 0.722 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.74 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH ₃ -F Phenate Method | mg/l | 8.97 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 9400000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 450000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 24.3 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 76.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Priya Pathak (SA), Dr Anuj Yadav(JRF)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)
Digitally signed by
VINAY DUBEY
Date: 2023.10.13
12:41:36 +05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory
Digitally signed
by RAM GOPAL
Date: 2023.10.13
12:41:51 +05'30'



1879
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22915541/CENTRAL/2023

Date:13/10/2023

- 1- Sample Location: Pond-1 Vill Bilsarayan kanpur dehat
- 2- District: Kanpur dehat
- 3- Address: Vill Bilsarayan kanpur dehat
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank Bajpai JRF
- 7- Odour : None
- 8- Quantity and Packing : 2lt plastic jerican & 1 Mpn Bottle
- 9- Date of Sample Collection : 22/09/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 2264.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 2336.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.669 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 80.20 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.216 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 7.97 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 5400000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 2400000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 22.8 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 114.8 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Arti
Gupta(SA), Dr Anuj Yadav(JRF)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)

Digitally signed by
VINAY DUBEY
Date: 2023.10.13
12:45:46 +05'30'

RAM
GOPAL
Chief Environmental Officer
Central Laboratory

Digitally signed by
RAM GOPAL
Date: 2023.10.13
12:46:00 +05'30'

1880 CENTRAL LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



Certificate No TC-11015

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22915547/CENTRAL/2023

Date:13/10/2023

- 1- Sample Location: Pond-2 Vill Bilsarayan kanpur dehat
- 2- District: Kanpur dehat
- 3- Address: Vill Bilsarayan kanpur dehat
- 4- Sample Source: Pond
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Sandesh kumar, JE & Ayank Bajpai JRF
- 7- Odour : None
- 8- Quantity and Packing : 2lt plastic jerican & 1 Mpn Bottle
- 9- Date of Sample Collection : 22/09/2023
- 10- Analysis Indented by : RO KanpurDehat
- 11- Date of sample receipt in Lab : 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 2482.0 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 2534.0 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.727 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 55.24 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.727 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 9.55 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 49000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 11000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 12.4 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 84.0 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Alka Singh (SA), Dr Maya Verma
(JRF), Dr Anuj Yadav(JRF)]

Authorized by
VINAY DUBEY
Digitally signed by VINAY DUBEY
Date: 2023.10.13 12:48:30 +05'30'
Vinay Dubey (ASO)

RAM GOPAL
Digitally signed by RAM GOPAL
Date: 2023.10.13 12:48:45 +05'30'
Chief Environmental Officer
Central Laboratory



1881
CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-22916208/CENTRAL/2023

Date:13/10/2023

- 1- **Sample Location:** Pond-1 Vill Jhariya Rania kanpur dehat
- 2- **District:** Kanpur dehat
- 3- **Address:** Vill Jhariya Rania kanpur dehat
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Sandesh kumar, JE & Ayank Bajpai JRF
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2lt plastic jerican & 1 Mpn Bottle
- 9- **Date of Sample Collection :** 22/09/2023
- 10- **Analys Indented by :** RO KanpurDehat
- 11- **Date of sample receipt in Lab :** 22/09/2023

| Parameter | Unit | Results | Detection Range |
|--|------------|---------|-------------------------|
| Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C | mg/l | 1372 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 0C | mg/l | 1444 | 5.0 -15000 mg/l |
| Fluoride as F- , 4500- F- D SPADNS Method | mg/l | 0.716 | 0.1-10 mg/l |
| Sulphate as SO4-2 , 4500 -SO4 -2 E Turbidimetric Method | mg/l | 104.8 | 0.1 -200 mg/l |
| Phosphate as P , 4500 P D Stannous Chloride Method | mg/l | 0.43 | 0.01-50 mg/l |
| Ammoniacal Nitrogen, 4500 NH3-F Phenate Method | mg/l | 9.7 | 0.1- 50 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 140000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 20000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio | mg/l | 10.6 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 82.8 | 4.0 -1000 mg/l |

Remark:* - NA

Analysed by
[Dr Maya Verma (JRF), Dr Anuj Yadav(JRF), Ambrish Verma (SA)]

Authorized by
VINAY
DUBEY
Vinay Dubey (ASO)
Digitally signed by
VINAY DUBEY
Date: 2023.10.13
17:19:28 +05'30'

**RAM
GOPAL**
Chief Environmental Officer
Central Laboratory
Digitally signed
by RAM GOPAL
Date: 2023.10.13
17:19:54 +05'30'



1882
REGIONAL LABORATORY KANPUR DEHAT
UTTAR PRADESH POLLUTION CONTROL BOARD
844, Fetehpur Roshnai, Rania Kanpur Dehat

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-23565822/KanpurDehat/2023

Date:18/12/2023

- 1- **Sample Location:** pond, fatehpur roshnai
- 2- **District:** Kanpur dehat
- 3- **Address:** fatehpur roshnai rania kanpur dehat
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Chandrashekhar (AEE), anmpol rathore JRF
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2 litre Plastic jerican
- 9- **Date of Sample Collection :** 20/11/2023
- 10- **Analys Indented by :** RO KanpurDehat
- 11- **Date of sample receipt in Lab :** 21/11/2023

| Parameter | Unit | Results | Detection Range |
|--|------|---------|-----------------|
| pH,4500 H B Electronic method | - | 8.24 | 02-12 |
| Dissolved Solids, 2540 OC Total Dissolved Solids dried at 180 OC | mg/l | 172 | 5.0 -10000 mg/l |
| Total Solids , 2540 B Total Solids dried at 103-105 OC | mg/l | 230 | 5.0 -15000 mg/l |
| BOD, 3 day 27 OC IS 3025 (Part 44): 1993 Bio | mg/l | 4.2 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 16.4 | 4.0 -1000 mg/l |
| D.O. , 4500-OB Iodometric Method | mg/l | - | 0.2-14.0 mg/l |

Remark:* - NA

Analysed by
[Sandeep Kumar Soniyal (JRF)]

Authorized by
YOGENDRA
KUMAR DWIVEDI
Yogendra Kr Dwivedi (SA)

Digitally signed by
YOGENDRA KUMAR DWIVEDI
Date: 2023.12.18 11:10:44
+05'30'

Digitally
AMIT MISHRA signed by
AMIT MISHRA
Regional Officer

प्रेषक,

जिला पंचायत राज अधिकारी
कानपुर देहात।

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
रनियां कानपुर देहात।

पत्रांक- 4817/पं०/यो०लि०/एस.बी.एम.(जी०)/2024-25

दिनांक:- 07.01.25

विषय:- मा० एन०जी०टी०, नई दिल्ली द्वारा ओ०ए० संख्या-285/2023 मेघराज सिंह बनाम उ०प्र० राज्य व अन्य
में समय-समय में पारित आदेश के संबंध में।

महोदय,

अपने कार्यालय के पत्र संख्या- 1358/सा०/R-166/2025 दिनांक 02.01.202 के माध्यम से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या-285/2023 285/2023 मेघराज सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश के अनुपालन में, नहवीन, ग्रे-वाटर मैनेजमेंट योजना के अन्तर्गत 10 विकासखण्डों के 29 ग्राम पंचायतों में कम्प्यूनिटी शोकपिट के निर्माण का कार्य पूर्ण किये जाने व 09 ग्राम पंचायतों के अन्तर्गत कम्प्यूनिटी शोकपिट संचालित होने के अतिरिक्त अन्य 61 ग्राम पंचायतों में सर्वे किये जाने के संबंध में अवगत कराया गया था।

उक्त के संबंध में अद्यतन अवधि तक कितने ग्राम पंचायतों में कम्प्यूनिटी शोकपिट के निर्माण कार्य चल रहा है एवं कितने ग्राम पंचायतों के अन्तर्गत संचालित है के संबंध में सूचना मांगी गयी थी जो निम्न विवरणानुसार है-

| क्र० सं० | विकास खण्ड का नाम | चयनित गा० पं० की संख्या | निर्माणाधीन प्रोजेक्ट की संख्या | निर्मित हो चुके प्रोजेक्ट की सं० | संचालित हो चुके प्रोजेक्ट की संख्या |
|----------|-------------------|-------------------------|---------------------------------|----------------------------------|-------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | अकबरपुर | 9 | 8 | 1 | 1 |
| 2 | अमरौघा | 8 | 8 | 0 | 0 |
| 3 | डेरापुर | 9 | 7 | 2 | 2 |
| 4 | झींझक | 8 | 7 | 1 | 1 |
| 5 | मैथा | 9 | 9 | 0 | 0 |
| 6 | मलासा | 9 | 6 | 3 | 3 |
| 7 | राजपुर | 10 | 8 | 2 | 2 |
| 8 | रसूलाबाद | 10 | 8 | 2 | 2 |
| 9 | सन्दलपुर | 8 | 7 | 1 | 1 |
| 10 | सरवनखेड़ा | 10 | 5 | 5 | 4 |
| योग- | | 90 | 73 | 16 | 16 |

अतः इन 90 ग्राम पंचायतों के निर्माणाधीन एवं पूर्ण हो चुके प्रोजेक्ट और संचालित प्रोजेक्ट की चाही गयी सूचना आपकी सेवा में प्रेषित है।

संलग्नक-उपरोक्तानुसार।

Vib88

(विकास पटेल)

जिला पंचायत राज अधिकारी
कानपुर देहात

पृष्ठांकन संख्या

तददिनांक

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, कानपुर देहात को सादर अवलोकनार्थ प्रेषित।
2. मुख्य विकास अधिकारी महोदया, कानपुर देहात।

जिला पंचायत राज अधिकारी
कानपुर देहात

सेवा में,
जिलाधिकारी,
कानपुर देहात।

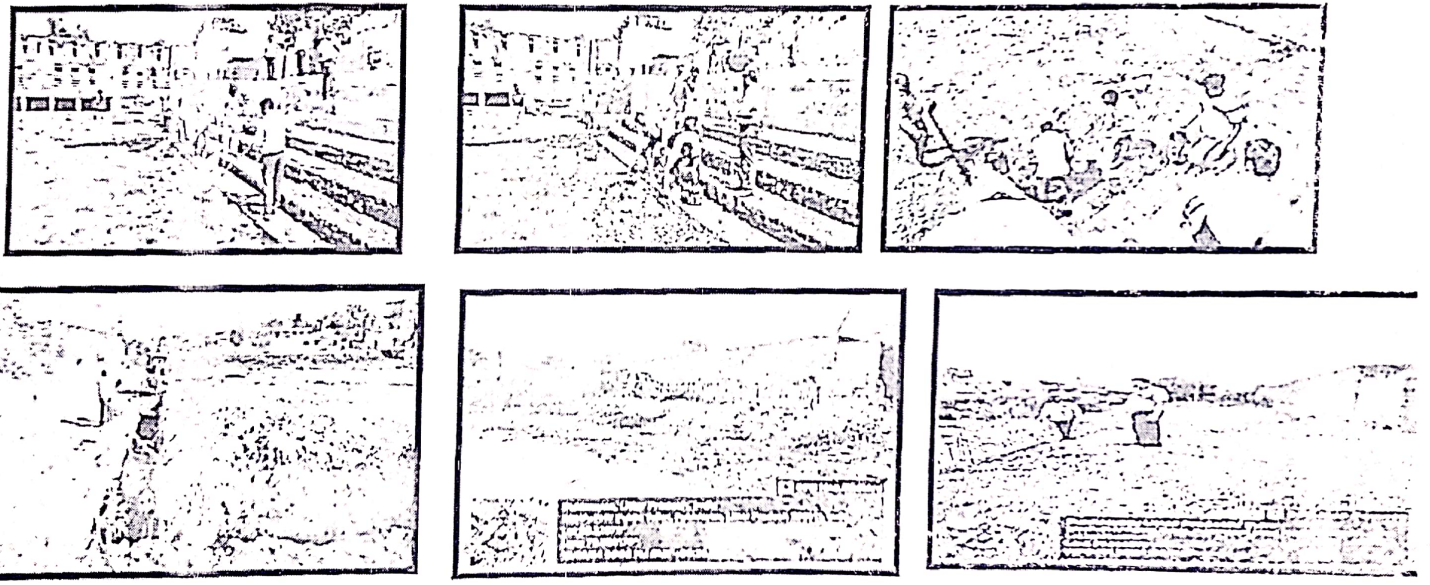
ANNEXURE 8

विषय-माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-285/2023 मेघराज सिंह बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,
उपर्युक्त विषयक आपके कार्यालय के पत्रांक सं०-943/सा०/आर-166/2024 दिनांक 22.07.2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-285/2023 मेघराज सिंह बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में सूचना उपलब्ध कराये जाने की अपेक्षा की गई है।

उक्त के सम्बन्ध में सादर अवगत कराना है कि नगर पालिका परिषद पुखरायां क्षेत्रान्तर्गत स्थित तालाबों की सफाई एवं सुन्दरीकरण कार्य कराया जा चुका है तथा वर्तमान समय में नगर क्षेत्रान्तर्गत स्थित 02 तालाबों में सुन्दरीकरण कार्य प्रगति पर है। अतः चाही गई सूचना आपकी सेवा में सादर प्रेषित है।

संलग्नक:-फोटोग्राफ्स



अधिसारी अधिकारी
नगर पालिका परिषद, पुखरायां,
जनपद कानपुर देहात।

पृष्ठांकन संख्या व दिनांक तदैव
प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित-
1-अपर जिलाधिकारी (न्यायिक)/प्रभारी अधिकारी, स्थानीय निकाय कानपुर देहात।
2-क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, रनियाँ, कानपुर देहात।

Handwritten signatures and dates: AEE/MA, 7/8/24, MA, 7/8/24, MA, 7/8/24.

अधिसारी अधिकारी
नगर पालिका परिषद, पुखरायां,
जनपद कानपुर देहात

1885

अति आवश्यक
ई-मेल / व्हाट्सअप / रजिस्टर्ड डॉक
E-mail.nprura@gmail.com

कार्यालय नगर पंचायत रुरा जनपद कानपुर देहात

संख्या-1358/एन0पी0आर0/2024-25

दिनांक 30/07/2024

सेवा में,

जिलाधिकारी,
कानपुर देहात।

विषय-माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

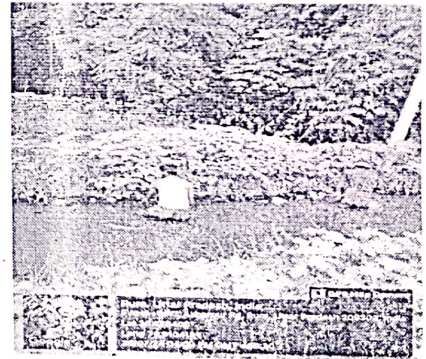
उपर्युक्त विषयक आपके कार्यालय के पत्रांक सं0-943/सा0/आर-166/2024 दिनांक 23/07/2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में सूचना उपलब्ध कराये जाने की अपेक्षा की गई है।

उपरोक्त के अनुपालन में अवगत कराना है कि नगर पंचायत रुरा क्षेत्रान्तर्गत स्थिति तालाबो की सफाई करा दी गई है एवं वार्ड नं0-11 जवाहर नगर स्थित गाटा सं0-305 पर स्थित तालाब के सौन्दर्यीकरण कार्य हेतु निविदा आमंत्रण की कार्यवाही की गई है।

अतः चाही गई सूचना आपकी सेवा में सादर प्रेषित है।

संलग्नक:-

फोटो-



अधिशारी अधिकारी,
नगर पंचायत रुरा
कानपुर देहात

पृष्ठांकन संख्या व दिनांक तदैव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित-

- 1-अपर जिलाधिकारी (न्यायिक)/प्रभारी अधिकारी, स्थानीय निकाय कानपुर देहात।
- 2-क्षेत्रीय अधिकारी,उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,रनियों, कानपुर देहात।

Handwritten signatures and dates in blue ink, including 'AEE (A) MA', 'MA', 'MA', '08/08/24', and '08/08/24'.

अधिशारी अधिकारी,
नगर पंचायत रुरा
कानपुर देहात

1887

कार्यालय

नगर पंचायत अकबरपुर जनपद कानपुर देहात

पत्रसंख्या:- 406/एन0पी0ए0/2024-25

दिनांक:- 07-10-2024

सेवा में,

जिलाधिकारी महोदय,

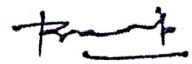
कानपुर देहात

विषय:- तालाबों एवं नालों में कराये गये बायो एवं फाइटो रेमेडिएशन तथा तालाबों की सफाई, सौन्दर्यीकरण की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक आप द्वारा दिये गये निर्देशों के अनुपालन में सादर अवगत कराना है कि नगर पंचायत अकबरपुर क्षेत्रान्तर्गत स्थित निम्नांकित विवरण के अनुसार नालों एवं तालाबों के जीर्णोद्धार एवं सफाई के सम्बन्ध में सूचना निम्नांकित है-

| क्र० सं० | तालाब/नाले का नाम | कराये गये कार्य का विवरण | अभ्युक्ति |
|----------|------------------------------------|---|--|
| 1 | माती किशुनपुर स्थित तालाब | तालाब के सौन्दर्यीकरण का कार्य कराया गया है। | तालाब में नालों का पानी नहीं गिराया जाता है। |
| 2 | शुक्ल तालाब | तालाब की सफाई का कार्य कराया गया है। | |
| 3 | कालिका मन्दिर के पास तालाब | तालाब के सौन्दर्यीकरण का कार्य कराया गया है। | |
| 4 | इण्टर कालेज के पास अमृत सरोवर | तालाब के सौन्दर्यीकरण का कार्य कराया गया है। | |
| 5 | नेहरू नगर स्थित नाला | नालों के पानी की अधिकृत लैब द्वारा जाँच कराई गयी है, जाँच रिपोर्ट अवलोकनार्थ संलग्न है। | अधिकृत लैब की जाँच रिपोर्ट संलग्न है। |
| 6 | शुक्ल तालाब के पास स्थित नाला | | |
| 7 | पुष्पेय हॉस्पिटल के पास स्थित नाला | | |


अधिसासी अधिकारी
अधिसासी अधिकारी
नगर पंचायत अकबरपुर
नगर पंचायत अकबरपुर
कानपुर देहात
कानपुर देहात

1888

07/08/24

अति आवश्यक
ई-मेल/व्हाट्सअप/रजिस्टर्ड डॉक
E-mail.npkanchausi@gmail.com

कार्यालय नगर पंचायत कंचौसी जनपद कानपुर देहात

संख्या- 205 / एन0पी0कंचौ0 / 2024-25

दिनांक 30 / 07 / 2024

सेवा में,

जिलाधिकारी,
कानपुर देहात।

विषय-माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक आपके कार्यालय के पत्रांक सं0-943/सा0/आर-166/2024 दिनांक 23/07/2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में सूचना उपलब्ध कराये जाने की अपेक्षा की गई है।

उपरोक्त के अनुपालन में अवगत कराना है कि नगर पंचायत कंचौसी क्षेत्रान्तर्गत स्थिति तालाबो की सफाई करा दी गई है।

अतः चाही गई सूचना आपकी सेवा में सादर प्रेषित है।

संलग्नक:- फोटो।

अधिशामी अधिकारी,
नगर पंचायत कंचौसी
कानपुर देहात

पृष्ठांकन संख्या व दिनांक तदैव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित-

1-अपर जिलाधिकारी (न्यायिक)/प्रभारी अधिकारी, स्थानीय निकाय कानपुर देहात।

2-क्षेत्रीय अधिकारी,उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,रनियाँ, कानपुर देहात।

MA MA
MA
7/8/24
MA For n/a
07/08/24

अधिशामी अधिकारी,
नगर पंचायत कंचौसी
कानपुर देहात

1889

Email ID-npsikandra07@gmail.com

कार्यालय नगर सिकन्दरा, जनपद कानपुर देहात।

पत्र संख्या- 142/न0पं0सि0/2024-25

दिनांक:- 07 अक्टूबर, 2024

सेवा में,


जिलाधिकारी,
कानपुर देहात।

विषय- तालाबों एवं नालों में कराये गये बायो एवं फाइटो रेमेडिएशन तथा तालाबों की सफाई, सौन्दर्यीकरण की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक आप द्वारा दिये गये निर्देशों के अनुपालन में सादर अवगत कराना है कि नगर पंचायत सिकन्दरा सीमान्तर्गत स्थित निम्नांकित विवरण के अनुसार नालों एवं तालाबों के जीर्णोद्धार एवं सफाई के सम्बन्ध में सूचना निम्नांकित है-

| क्रम सं० | तालाब/नाले का नाम | कराये गये कार्य का विवरण | अभ्युक्ति |
|----------|---|---|--|
| 1 | मोहल्ला राजेन्द्र नगर में तालाब गाटा 1117 रकवा 0.4280 हे० में | तालाब का सुन्दरीकरण का कार्य प्रगति पर है। | तालाब में नालों का पानी नहीं गिराया जाता है। |
| 2 | अशोक नगर स्थित नाला | नालों के पानी की अधिकृत लैब द्वारा जांच कराई गयी है, जांच रिपोर्ट अवलोकनार्थ संलग्न है। | अधिकृत लैब की जांच रिपोर्ट संलग्न है। |


अधिसासी अधिकारी
नगर पंचायत सिकन्दरा
कानपुर देहात

1890
कार्यालय नगर पंचायत मूसानगर जनपद कानपुर देहात।

पत्रांक— 119/न0पं0मू0/2024-25

दिनांक 07.10.2024

सेवा में,


जिलाधिकारी,
कानपुर देहात।

विषय— तालाबों एवं नालों में कराये गये बायो एवं फाइटो रेमेडिएशन तथा तालाबों की सफाई, सौन्दर्यीकरण की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक आप द्वारा दिये गये निर्देशों के अनुपालन में सादर अवगत कराना है कि नगर पंचायत मूसानगर क्षेत्रान्तर्गत स्थित निम्नांकित विवरण के अनुसार नालों एवं तालाबों के जीर्णोद्धार एवं सफाई के सम्बन्ध में सूचना निम्नांकित है :-

| क्रम सं० | तालाब/नाले का नाम | कराये गये कार्य का विवरण | अभ्युक्ति |
|----------|---------------------|---|--|
| 1 | देवयानी सरोवर/तालाब | तालाब के सुन्दरीकरण का कार्य कराया गया है जिसमें चारों तरफ लाइटें लगवाने के साथ-साथ पेन्टिंग कराने का कार्य कराया गया है। | तालाब में नालों का पानी नहीं गिराया जाता है। |
| 2 | अम्बेडकर नगर नाला | नालों के पानी की अधिकृत लैब द्वारा जांच कराई गयी है, जांच रिपोर्ट अवलोकनार्थ संलग्न है। | अधिकृत लैब की जांच रिपोर्ट संलग्न है। |


अधिसासी अधिकारी
नगर पंचायत मूसानगर
कानपुर देहात

कार्यालय नगर पंचायत ~~अमरौधा~~, जनपद कानपुर देहात।

पत्रांक - 148 / नं0प0अ0 / 2024-25

दिनांक 07.10.2024

सेवा में,
जिलाधिकारी,
कानपुर देहात।

विषय- तालाबों एवं नालों में कराये गये बायो एवं फाइटो रेमेडिएशन तथा तालाबों की सफाई, सौन्दर्यीकरण की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक आप द्वारा दिये गये निर्देशों के अनुपालन में सादर अवगत कराना है कि नगर पंचायत अमरौधा क्षेत्रान्तर्गत स्थित निम्नांकित विवरण के अनुसार नालों एवं तालाबों के जीर्णोद्धार एवं सफाई के सम्बन्ध में सूचना निम्नांकित है-

| क्रम सं० | तालाब/नाले का नाम | कराये गये कार्य का विवरण | अभ्युक्ति |
|----------|------------------------------------|---|--|
| 1 | मोहल्ला जुलैठी में गदाई सागर तालाब | तालाब का सुन्दरीकरण का कार्य प्रगति है। | तालाब में नालों का पानी नहीं गिराया जाता है। |
| 2 | मोहल्ला कुजरैठी में गुरैय्या तालाब | नालों के पानी की अधिकृत लैब द्वारा जांच कराई गयी है, जांच रिपोर्ट अवलोकनार्थ संलग्न है। | अधिकृत लैब की जांच रिपोर्ट संलग्न है। |
| 3 | मोहल्ला पातेपुर में नरैहा तालाब | | |

Niti.

अधिसासी अधिकारी
नगर पंचायत अमरौधा
कानपुर देहात ।

कार्यालय नगर पंचायत शिवली, जनपद कानपुर देहात

Email- npshivli@gmail.com

पत्रांक :-556/न0पं0 शि0/सूचना/2024-25

दिनांक-07.10.2024

सेवा में,

जिलाधिकारी महोदय,
जनपद कानपुर देहात ।

विषय:- तालाबों एवं नालों में कराये गये बायो एवं फाइटो रेमेडिएशन तथा तालाबों की सफाई, सौन्दर्यीकरण की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदया,

उपर्युक्त विषयक आप द्वारा दिये गये निर्देशों के अनुपालन में सादर अवगत कराना है कि नगर पंचायत शिवली क्षेत्रान्तर्गत स्थित निम्नांकित विवरण के अनुसार नालों एवं तालाबों के जीर्णोद्धार एवं सफाई के सम्बन्ध में सूचना निम्नांकित है-

| क्रम सं० | तालाब/नाले का नाम | कराये गये कार्य का विवरण | अभ्युक्ति |
|----------|-------------------------------------|---|--|
| 1 | जागेश्वर मंदिर तालाब | तालाब का सुन्दरीकरण का कार्य कराया गया है। | तालाब में नालों का पानी नहीं गिराया जाता है। |
| 2 | महावीर तिवारी के घर के पास का नाला। | नालों के पानी की अधिकृत लैब द्वारा जांच कराई गयी है, जांच रिपोर्ट अवलोकनार्थ संलग्न है। | अधिकृत लैब की जांच रिपोर्ट संलग्न है। |
| 3 | कार्यालय के पास का नाला। | | |
| 4 | जवाहर नगर स्थित नाला। | | |

अधिसासी अधिकारी
नगर पंचायत शिवली
कानपुर देहात।

1893

कार्यालय

नगर पंचायत रनियाँ जनपद कानपुर देहात

पत्रसंख्या- 123/एन0पी0आर0/2024-25

दिनांक- 08-10-2024

सेवा में,


जिलाधिकारी,
कानपुर देहात।

विषय:- तालाबो एवं नालो में कराये गये बायो एवं फाइटो रेमेडिएशन तथा तालाबों की सफाई, सौन्दर्यीकरण की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक आप द्वारा दिये गये निर्देशों के अनुपालन में सादर अवगत कराना है कि नगर पंचायत रनियाँ सीमान्तर्गत स्थित निम्नांकित विवरण के अनुसार नालों एवं तालाबों के जीर्णोद्धार एवं सफाई के सम्बन्ध में सूचना निम्नांकित है:-

| क्र0सं0 | तालाब/नाले का नाम | कराये गये कार्य का विवरण | अभ्युक्ति |
|---------|---|--|--|
| 1 | वार्ड नं0 13 शिवपुरी में स्थित पातालेश्वर तालाब गाटा संख्या- 934क रकबा 0.1020हे0 में। | तालाब के सौन्दर्यीकरण का कार्य कराया गया। | तालाब में नालों का पानी नहीं गिराया जाता है। |
| 2 | वार्ड नं0 10 श्याम सुन्दर नगर में हाइवे से सरवनखेड़ा रोड पर स्थित नाला। | नाले के पानी की अधिकृत लैब द्वारा जांच करायी गयी, जांच रिपोर्ट अवलोकनार्थ संलग्न है। | अधिकृत लैब की जांच रिपोर्ट संलग्न है। |


अधिसासी अधिकारी,
नगर पंचायत रनियाँ,
कानपुर देहात।

क

जिला पंचायत राज अधिकारी
कानपुर देहात।

सेवा में,

✓ क्षेत्रीय अधिकारी (प्र०)

उ०प्र० प्रदूषण नियन्त्रण बोर्ड

क्षेत्रीय कार्यालय-280, एन०एच०-19 रनियां,

जनपद-कानपुर देहात।

पत्रांक- 1211 / पं० / सा०लि० / विविध-पत्रा० / 2023-24

दिनांक- 27-06-2024

विषय-: मा० एन०जी०टी०, नई दिल्ली द्वारा ओ०ए०न०-285/2023 मेघराज सिंह बनाम उ०प्र० राज्य व अन्य में समय-समय में पारित आदेश के सम्बन्ध में।

कृपया उपर्युक्त विषयक अपने कार्यालय पत्र संख्या-215/सा०/आर-166/2024 दिनांक-03.01.2024 एवं पत्र संख्या-419/सा०/आर-166/2024 दिनांक-19.02.2024 का संदर्भ लेने का कष्ट करे। जिसके द्वारा मा० एन०जी०टी० नई दिल्ली ओ०ए०न०/285/2023 मेघराज सिंह बनाम उ०प्र० राज्य व अन्य दिनांक-20.07.2023 में पारित आदेश के सम्बन्ध में जनपद के तालाबों में जलगुणवत्ता मानक विहीन पाये गये तालाबों की सूची संलग्न कर जल कुम्भी की सफाई कराने एवं सीवेज को डायवर्ड कराकर जलगुणवत्ता सुधार से सम्बन्धित कृत कार्यवाही से आख्या चाही गयी है।

तत्कम क्रम में अवगत कराना है कि इस कार्यालय के पत्र संख्या-3562 दिनांक-06.01.2024 एवं पत्र संख्या 4326 दिनांक-04.03.2024 के द्वारा समस्त सहायक विकास अधिकारी (पं०) जनपद कानपुर देहात को पत्र एवं सूची प्रेषित कर उपरोक्तानुसार मानक विहीन तालाबों से जल कुम्भी की विधिवत रूप साफ-सफाई कराने एवं जलगुणवत्ता को ठीक कराने के निर्देश निर्गत किये गये हैं।

1. नहदीन ग्रे वाटर मैनेजमेंट योजना के अन्तर्गत प्रथम चरण में जनपद की 30 ग्राम पंचायतों में नालियों का गंदा पानी तालाबों में नही जा रहा है तथा 60 ग्राम पंचायतों का सर्वेक्षण का कार्य प्रक्रियाधीन है। इस योजना के अन्तर्गत ग्राम पंचायतों द्वारा उत्पन्न ग्रे वाटर को साफ करने हेतु आवश्यकतानुसार कम्प्युनिटी सोक पिट का निर्माण कराकर ग्राउण्ड वाटर को रिचार्ज कराने की कार्यवाही की जा रही है।
2. विकास खण्ड मैथा की ग्राम पंचायत देवीपुर, हथिका, गारब, बैरी दरियाव व हीरामन शिवली में तालाबों में जलकुम्भी की साफ सफाई करा दी गयी है। जिसकी आख्या एवं फोटोग्राफ साथ में संलग्न है, अवशेष ग्राम पंचायतों में जल कुम्भी हटाने का कार्य प्रक्रियाधीन है।

अतः आख्या आवश्यक कार्यवाही हेतु सादर प्रेषित है।

Vikas
(विकास पटेल)

जिला पंचायत राज अधिकारी
कानपुर देहात

पृष्ठांकन संख्या

तददिनांक

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय कानपुर देहात की सेवा में सादर सूचनार्थ प्रेषित।
2. मुख्य विकास अधिकारी महोदय कानपुर देहात की सेवा में सादर सूचनार्थ प्रेषित।

जिला पंचायत राज अधिकारी
कानपुर देहात

1895

16/08/24

प्रेषक

जिला पंचायत राज अधिकारी
कानपुर देहात।

सेवाएं

जिलाधिकारी
कानपुर देहात।

जिलाधिकारी

कानपुर देहात

13/08/2024

दिनांक 12.8.24

पत्रांक 9177 / 40 / सा0लि0 / हरित / 2024--25

विषय- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0संख्या-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक-03.07.2024 की अनुपालन आख्या उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त अपने कार्यालय पत्र संख्या-943/सा0/आर-166/2024 दिनांक-22.07.2024 का संदर्भ लेने का कष्ट करे। जिसके द्वारा मा0 एन0जी0टी0, नई दिल्ली के ओ0ए0न0-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य व अन्य में दिनांक-20.07.2023 में पारित आदेश के क्रम में जनपद की ग्राम पंचायतों/राजस्व ग्रामों व उनके मजराओं में स्थिति अत्यधिक जल कुम्भी एवं जलगुणवत्ता मानक विहीन ताबालों की साफ-सफाई एवं जल गुणवत्ता सुधार के सम्बन्ध में आवश्यक कार्यवाही कराकर कृत कार्यवाही से आख्या चाही गयी है।

तत्काल से इस कार्यालय के पत्र संख्या-1790 दिनांक-27.07.2024 के द्वारा सहायक सहायक विकास अधिकारी पंचायत को पत्र प्रेषित कर अपने-अपने विकास खण्ड की ग्राम पंचायतों के अत्यधिक जल कुम्भी एवं जलगुणवत्ता मानक विहीन ताबालों की साफ-सफाई एवं जल गुणवत्ता सुधार एवं पुनरुद्धार की कार्यवाही कराने तथा कृत कार्यवाही से आख्या उपलब्ध कराने के निर्देश दिये गये। सहायक विकास अधिकारी पंचायत पंचायत सखनखेडा, झींझक, देरापुर, रसूलाबाद अकबरपुर व अमरौधा द्वारा प्रेषित अपनी आख्या में स्पष्ट किया गया है कि ग्राम पंचायतों के ताबालों की साफ-सफाई एवं जल गुणवत्ता का कार्य करा दिया गया है। जिसकी फोटोग्राफ संलग्न कर उपलब्ध करायी गयी है। साथ ही अवगत कराना है कि इस कार्यालय के पत्र संख्या-1211 दिनांक-27.06.2024 के द्वारा विकास खण्ड मैथा की सूचना क्षेत्रीय अधिकारी (प्र0) उ0प्र0 प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय-280/एन0एच0-19 रनिवाँ जनपद कानपुर देहात को प्रेषित की जा चुकी है।

अतः उपरोक्तानुसार अवशेष विकास खण्ड मलासा, सरवनखेडा, झींझक, देरापुर, रसूलाबाद अकबरपुर व अमरौधा के सहायक विकास अधिकारी पंचायत द्वारा प्रेषित आख्या एवं साफ कराये गये ताबालों की फोटोग्राफ पत्र के साथ संलग्न कर आपकी सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित है। कृपया प्राप्ति स्वीकार करने का कष्ट करे।

संलग्नक-उपरोक्तानुसार।

भवदीय,

Vikash
(विकास पटेल)जिला पंचायत राज अधिकारी
कानपुर देहात

पृष्ठांकन संख्या

तददिनांक

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य विकास अधिकारी महोदय, कानपुर देहात की सेवा में सादर सूचनार्थ।
2. क्षेत्रीय अधिकारी (प्र0) उ0प्र0 प्रदूषण नियंत्रण बोर्ड क्षेत्रीय कार्यालय-280/एन0एच0-19 रनिवाँ जनपद कानपुर देहात।

जिला पंचायत राज अधिकारी
कानपुर देहात

1896

अति आवश्यक
ई-मेल / व्हाट्सअप / रजिस्टर डेट
E-mail: conprajpur67@gmail.com

कार्यालय नगर पंचायत राजपुर जनपद कानपुर देहात

संख्या-379/न040/10/2024-25

दिनांक 07/08/2024

ANNEXURE 10

सेवा में

श्रीमान जिलाधिकारी
कानपुर देहात।

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय

उपर्युक्त विषयक आपके कार्यालय के पत्रांक सं0-943/सा10/आर-166/2024 दिनांक 23/07/2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में सूचना उपलब्ध कराये जाने की अपेक्षा की गई है।

उपरोक्त के अनुपालन में अवगत कराना है कि नगर पंचायत राजपुर क्षेत्रान्तर्गत स्थिति तालाबों की सफाई कराये जाने की कार्यवाही प्रगति पर है एवं वार्ड नं0-06 अयोध्या नगर राजपुर के गाटा सं0-329 पर स्थित तालाब के सौन्दर्यीकरण कार्य हेतु निविदा आनविदा की गई है। एवं साफ-सफाई एवं सौन्दर्यीकरण का कार्य प्रगति पर है।

अतः चाही गई सूचना आपकी सेवा में सादर प्रेषित है।

अधिसारी अधिकारी
नगर पंचायत राजपुर
कानपुर देहात

पृष्ठांक संख्या व दिनांक तदेव

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित-

- 1-अपर जिलाधिकारी (न्यायिक) / प्रभारी अधिकारी, स्थानीय निकाय कानपुर देहात।
- 2-क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, रनियाँ, कानपुर देहात।

म/मा 2/10/24
मा 2/10/24
A Forna
08/08/24

अधिसारी अधिकारी
नगर पंचायत राजपुर
कानपुर देहात

1897

अति आवश्यक
ई-मेल/व्हाट्सअप/रजिस्टर्ड डॉक
E-mail.nprura@gmail.com

कार्यालय नगर पंचायत रुरा जनपद कानपुर देहात

संख्या-1358/एन0पी0आर0/2024-25

दिनांक 30/07/2024

सेवा में,

जिलाधिकारी,
कानपुर देहात।

विषय-माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

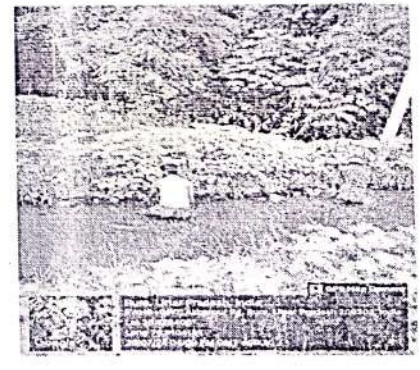
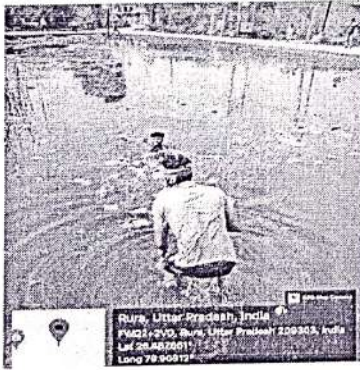
उपर्युक्त विषयक आपके कार्यालय के पत्रांक सं0-943/सा0/आर-166/2024 दिनांक 23/07/2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में सूचना उपलब्ध कराये जाने की अपेक्षा की गई है।

उपरोक्त के अनुपालन में अवगत कराना है कि नगर पंचायत रुरा क्षेत्रान्तर्गत स्थिति तालाबो की सफाई करा दी गई है एवं वार्ड नं0-11 जवाहर नगर स्थित गाटा सं0-305 पर स्थित तालाब के सौन्दर्यीकरण कार्य हेतु निविदा आमंत्रण की कार्यवाही की गई है।

अतः चाही गई सूचना आपकी सेवा में सादर प्रेषित है।

संलग्नक:-

फोटो-



अधिसासी अधिकारी,
नगर पंचायत रुरा
कानपुर देहात

पृष्ठांकन संख्या व दिनांक तदैव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित-

- 1-अपर जिलाधिकारी (न्यायिक)/प्रभारी अधिकारी, स्थानीय निकाय कानपुर देहात।
- 2-क्षेत्रीय अधिकारी,उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,रनियों, कानपुर देहात।

Handwritten signatures and dates: AEE (A) MA, MA, 27/07/24, 28/08/24.

अधिसासी अधिकारी,
नगर पंचायत रुरा
कानपुर देहात

कार्यालय नगर पालिका परिषद, पुखरायां, जनपद कानपुर देहात।

पत्रांक 347 / न0पा0परि0पु0 / 2024-25

दिनांक 06.09.2024

सेवा में,

जिलाधिकारी
कानपुर देहात।


विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं0 943/सा0/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में निर्देशित किया गया है। उक्त के अनुपालन में पत्र के साथ संलग्न अनुपालन बिन्दुओं के बिन्दु सं0 15 व 16 के सम्बन्ध में कृतकार्यवाही एवं अनुपालन आख्या निम्नांकित विवरण के अनुसार आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

| क्रम सं0 | बिन्दु सं0 | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|---|
| 1 | 15 | In absence of FSTP/STP provision for phyto-remediation for treatment should be provided in the sewage line entering ponds OR Alternative sustainable to technologies can be potentially adopted for treatment of sewage and drains entering pond and maintaining water quality of ponds. | नगर पालिका द्वारा अपने नालों में बायो-रेमेडिएशन एवं फाइटो-रेमेडिएशन का कार्य कराया गया है। इसके अतिरिक्त समय-समय पर पालिका द्वारा नालों के पानी के नमूने की जांच भी कराई जाती है। नालों के पानी के नमूने की जांच पत्र के साथ अवलोकनार्थ संलग्न है। |
| 2 | 16 | Buffer zone around a lake or pond (at least 50 to 100 m periphery) should be maintained as green belt zone or no activity zone and no activity is allowed with in the buffer zone by the concerned department | नगर पालिका क्षेत्रान्तर्गत स्थित तालाब यथा सुखाई तालाब एवं सुआबाबा मंदिर तालाब परिसर के चारों ओर पाथवे का निर्माण कर फूलवारी एवं छायादार वृक्षों का कार्य कराया गया है। तथा इस परिसर को नो एक्टिविटी जोन के रूप में बनाये रखा गया है। और न ही निकाय द्वारा उक्त परिसर में किसी भी सार्वजनिक एवं व्यक्तिगत कार्यक्रम की अनुमति दी जाती है। |

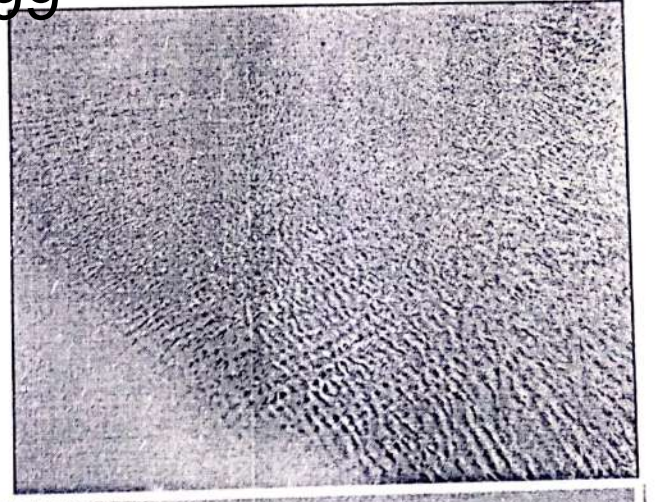
अतः उपरोक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित।
संलग्नक-यथोपरि।


अधिसायी अधिकारी
अधिसायी अधिकारी
नगर पालिका परिषद, पुखरायां,
नगर पालिका परिषद, पुखरायां,
जनपद कानपुर देहात।

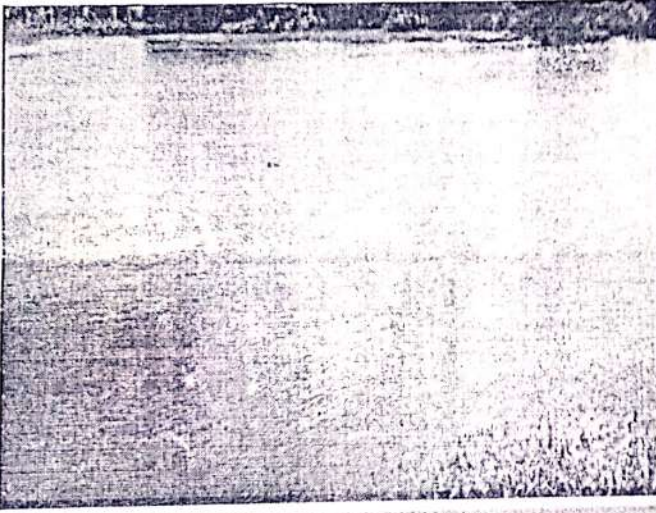
1899



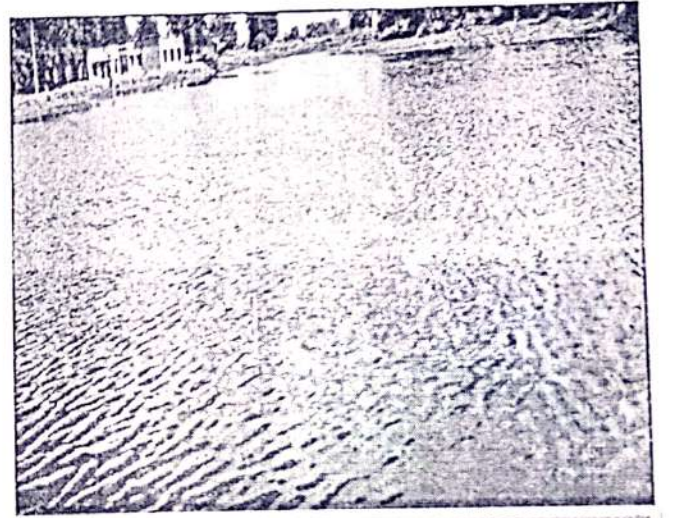
कन्कड़िया तालाब पुलन्दर



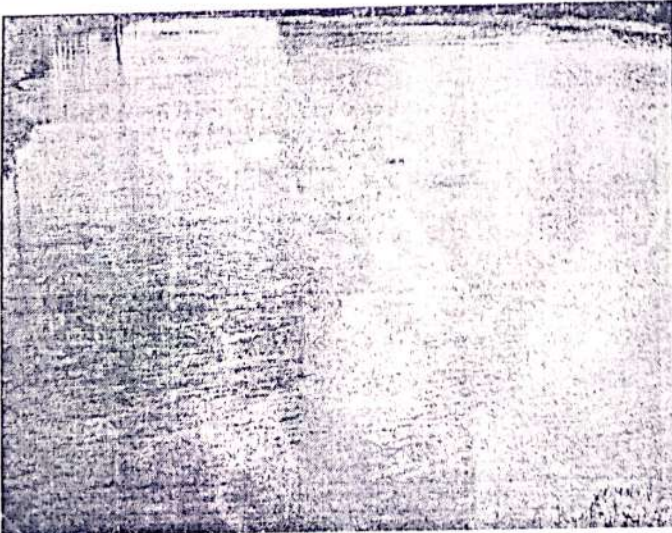
कुम्हड़गड़ा तालाब पुलन्दर



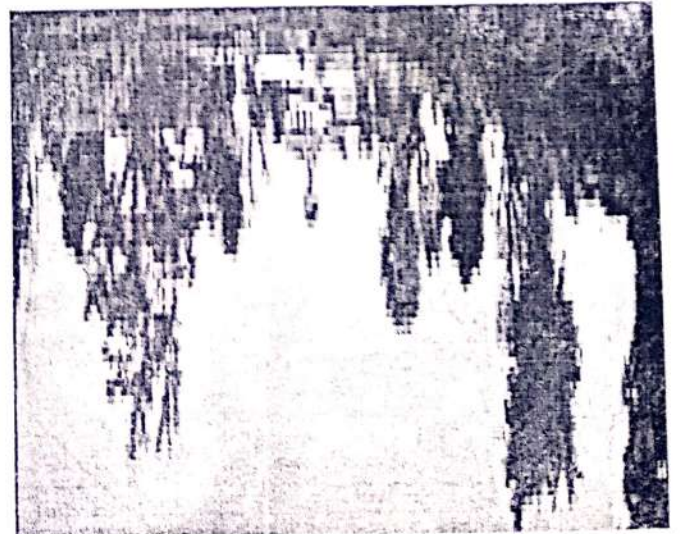
पुतरिया तालाब शेरपुर



माहताइन तालाब शेरपुर



संझौरी तालाब पुलन्दर



पुतरिया तालाब चांदपुर

कार्यालय जिलाधिकारी, जनपद कानपुर देहात।

पत्र सं० 1321/डीएलआरसी-का०दे०/2024

दिनांक, 03 जनवरी, 2024

क्षेत्रीय अधिकारी(प्र०)
कानपुर देहात।

कृपया अपने पत्र संख्या-32/सा०/आर-166/2023, दिनांक 07.11.2023 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० संख्या-285/2023 मेघराज सिंह बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 06.11.2023 के क्रम में सूचना उपलब्ध कराने की अपेक्षा की गयी है।

उपरोक्त के क्रम में जनपद की समस्त तहसीलों से सूचना प्राप्त की गयी। प्राप्त सूचनाओं के आधार पर संकलित सूचना प्रेषित है।

संलग्नक : उपरोक्तानुसार।


(जे०पी० गुप्ता)
अपर जिलाधिकारी (प्रशासन),
कानपुर देहात।

1731

Status of Encroachment on Pond in District Kanpur dehat 03-01-24
Date 03-12-2023

| Tahsil Name | Encroachment Identified | | Encroachment Removed | | Encroachment to Removed/Under consideration | |
|--------------|-------------------------|-----------|----------------------|-----------|---|-----------|
| | Permanent | Temporary | Permanent | Temporary | Permanent | Temporary |
| Akbarpur | 101 | 10 | Nil | 10 | 101 | 0 |
| Bhognipur | 89 | 07 | Nil | 07 | 89 | 0 |
| Derapur | 43 | 02 | Nil | 02 | 43 | 0 |
| Sikandra | 03 | 02 | Nil | 02 | 03 | 0 |
| Rasoolabad | 23 | 12 | Nil | 12 | 23 | 0 |
| Maitha | 20 | 07 | Nil | 07 | 20 | 0 |
| <u>Total</u> | 279 | 40 | Nil | 40 | 279 | 0 |

नोट- अस्थायी रूप से अतिक्रमित सभी तालाबों से अतिक्रमण हटा दिया गया है एवं स्थायी रूप से अतिक्रमित तालाबों पर उ०प्र० राजस्व संहिता की धारा 67 के तहत वाद योजित कर बेदखली की नियमानुसार कार्यवाही की जा रही है।


(जि०पी० गुप्ता)
अपर जिलाधिकारी(प्रशासन)
कानपुर देहात।

Status of Encroachment on Pond in District Kanpur dehat

Date 03-11-2024

| Tahsil Name | Encroachment Identified | | Encroachment Removed | | Encroachment to Removed/Under consideration | |
|--------------|-------------------------|-----------|----------------------|-----------|---|-----------|
| | Permanent | Temporary | Permanent | Temporary | Permanent | Temporary |
| Akbarpur | 101 | 10 | Nil | 10 | 101 | 0 |
| Bhognipur | 89 | 07 | Nil | 07 | 89 | 0 |
| Derapur | 43 | 02 | Nil | 02 | 43 | 0 |
| Sikandra | 03 | 02 | Nil | 02 | 03 | 0 |
| Rasoolabad | 23 | 12 | Nil | 12 | 23 | 0 |
| Maitha | 20 | 07 | Nil | 07 | 20 | 0 |
| <u>Total</u> | 279 | 40 | Nil | 40 | 279 | 0 |

नोट— अस्थायी रूप से अतिक्रमित सभी तालाबों से अतिक्रमण हटा दिया गया है एवं स्थायी रूप से अतिक्रमित तालाबों पर धारा 67 के तहत वाद योजित कर बेदखली की नियमानुसार कार्यवाही की जा रही है।


तहसीलदार
मैथा


उप जिलाधिकारी
मैथा

1775
1903

देहात

Status of Encroachment on Pond in District Kanpur dehat


Date 03-01-2023

| Tahsil Name | Encroachment Identified | | Encroachment Removed | | Encroachment to Removed/Under consideration | |
|--------------|-------------------------|-----------|----------------------|-----------|---|-----------|
| | Permanent | Temporary | Permanent | Temporary | Permanent | Temporary |
| Akbarpur | 101 | 10 | Nil | 10 | 101 | 0 |
| Bhognipur | 89 | 07 | Nil | 07 | 89 | 0 |
| Derapur | 43 | 02 | Nil | 02 | 43 | 0 |
| Sikandra | 03 | 02 | Nil | 02 | 03 | 0 |
| Rasoolabad | 23 | 12 | Nil | 12 | 23 | 0 |
| Maitha | 20 | 07 | Nil | 07 | 20 | 0 |
| Total | 279 | 40 | Nil | 40 | 279 | 0 |

नोट- अस्थायी रूप से अतिक्रमित सभी तालाबों से अतिक्रमण हटा दिया गया है एवं स्थायी रूप से अतिक्रमित तालाबों पर धारा 67 के तहत वाद योजित कर बेहतर की नियमानुसार कार्यवाही की जा रही है।


 तहसीलदार

04.01.2023


 उप जिलाधिकारी

Encroachment on Pond in Tehsil Kanpur Dehat

Date 03-01-2024

| Tahsil Name | Encroachment Identified | | Encroachment Removed | | Encroachment to Removed / consideration | |
|-------------|-------------------------|-----------|----------------------|-----------|---|-----------|
| | Permanent | Temporary | Permanent | Temporary | Permanent | Temporary |
| 1 | | | | | | |
| Bhognipur | 89 | 7 | 0 | 7 | 89 | 0 |

नोट:- अस्थायी रूप से अतिक्रमिit सभी तालाबों से अतिक्रमण हटा दिया गया है एवं स्थायी रूप से अतिक्रमिit तालाबों पर उत्तर प्रदेश राजस्व संहिता 2006 का धारा 67 के अन्तर्गत वाद योजित कर बेदखली की नियमानुसार कार्यवाही की जा रही है।

[Signature]
Tahsil Kanpur Dehat
Bhognipur

**[Signature]*
SDM
Bhognipur

तहसील

Status of Encroachment on Pond in District Kanpur dehat

Date 03-02-2024

| Tahsil Name | Encroachment Identified | | Encroachment Removed | | Encroachment to Removed/Under consideration | |
|--------------|-------------------------|-----------|----------------------|-----------|---|-----------|
| | Permanent | Temporary | Permanent | Temporary | Permanent | Temporary |
| Akbarpur | 101 | 10 | Nil | 10 | 101 | 0 |
| Bhognipur | 89 | 07 | Nil | 07 | 89 | 0 |
| Derapur | 43 | 02 | Nil | 02 | 43 | 0 |
| Sikandra | 03 | 02 | Nil | 02 | 03 | 0 |
| Rasoolabad | 23 | 12 | Nil | 12 | 23 | 0 |
| Maitha | 20 | 07 | Nil | 07 | 20 | 0 |
| Total | 279 | 40 | Nil | 40 | 279 | 0 |

नोट- अस्थायी रूप से अतिक्रमित सभी तालाबों से अतिक्रमण हटा दिया गया है एवं स्थायी रूप से अतिक्रमित तालाबों पर धारा 67 के तहत वाद योजित कर बेदखली की नियमानुसार कार्यवाही की जा रही है।

तहसीलदार
03/02/24

उप जिलाधिकारी
03/02/24

Status of Encroachment on Pond in District Kanpur Dehat

Dated 03-11-2024

| Tehsil Name | Encroachment Identified | | Encroachment Removed | | Encroachment to Removed/Under Consideration | |
|-------------|-------------------------|-----------|----------------------|-----------|---|-----------|
| | Permanent | Temporary | Permanent | Temporary | Permanent | Temporary |
| Derapur | 43 | 2 | Nil | 2 | 43 | 0 |

नोट— अस्थायी रूप से अतिक्रमिता सभी तालाबों से अतिक्रमण हटा दिया गया है एक स्थायी रूप से अतिक्रमिता तालाबों पर धारा 67 के तहत वाद योजित कर वेदखली की नियमानुसार कार्यवाही की जा रही है।



तहसीलदार

देरापुर कानपुर देहात



उपजिलाधिकारी

देरापुर कानपुर देहात

| Tahsil Name | | Encroachment Identified | | Encroachment Removed | | Date-03.12.2023 | |
|-------------|-----------|-------------------------|-----------|----------------------|-----------|---|-----------|
| | | | | | | Encroachment to Removed/Removed/Under consideration | |
| Permanent | Temporary | Permanent | Temporary | Permanent | Temporary | Permanent | Temporary |
| Akbarpur | 101 | 10 | 10 | Nil | 10 | 101 | 0 |

नोट- अस्थायी रूप से अतिक्रमिता सभी तालाबों से अतिक्रमण हटा दिया गया है एवं स्थायी रूप से अतिक्रमिता तालाबों पर धारा 67 के तहत वाद योजित कर वेदलखली की नियमानुसार कार्यवाही की जा रही है।

Pr.
तहसीलदार
अकबरपुर।

Pr.
सुपरीजाधिकारी
अकबरपुर।

ROLE & RESPONSIBILITIES AND TIME BOUND PROGRAM WITH ACTION

| S No | REMEDICATION | RESPONSIBLE AUTHORITIES | TIME REQUIRED FOR COMPLETION |
|------|---|--|--|
| 1 | Mapping & geo Tagging of ponds | District administration &UPPCB | COMPLETED |
| 2 | Qualitative monitoring of ponds | Fisheries Dept&UPPCB | COMPLETED in terms of DO & pH |
| 3 | Maintaining plant ecology | VDO& Gram Panchayat | 1 year |
| 4 | Removal of invasive vegetation | VDO& Gram Panchayat | In process |
| 5 | Make way for other less competitive plants that provide good egg laying opportunities for other pond creatures | VDO, Gram Panchayat& Fisheries department | 978 ponds (42Ha) developed with fisheries by Fisheries Department |
| 6 | Removal of Excess Algae by physical means, Herbicides & chemical addition | Fisheries Deptt. | 2 years |
| 7 | Determine productivity of pond. Typical pond supports 100-150 pound of fishes per acre. Effective and precise monitoring and management can double & triple this production by providing adequate pond ecosystem by stimulating growth of microscopic vegetation. | Fisheries Deptt | 2 years 978 ponds (42Ha) developed with fisheries by Fisheries Department |
| 8 | Develop micro food chain system to yield more feasible and sustainable development for rural. | Fisheries Deptt, VDO& Gram Panchayat | 3 years In process |
| 9 | Renovation of pond | Gram panchayat under MNREGA scheme | 3 Years |
| 10 | Prevention of depletion of Oxygen | Fisheries Deptt | 3 years |
| 11 | Clean pond before every rainfall | Gram panchayat under MNREGA scheme | 2years |
| 12 | Development and cleaning of catchment of pond & Area development | Gram panchayat under MNREGA scheme | 2 years |
| 13 | Greening of pond catchment area by plantation drive | District Administration, DFO, UPPCB, VDO, Gram Panchayat | 2 years |
| 14 | Divert sewage flow to other treatment facilities like FSTPs/ STP | District Administration | 4 years (if Available) |

| | | | |
|----|--|--|-----------|
| 15 | In absence of FSTP/STP provision for Phyto-remediation for treatment should be provided in the sewage line entering ponds Or Alternative sustainable technologies can be potentially adopted for treatment of sewage and drains entering pond and maintaining water quality of ponds | District Administration, DFO, UPPCB, VDO, Gram Panchayat | 4-5 years |
| 16 | Buffer Zone around a lake or pond (at least 50 to 100 m periphery) should be maintained as green belt zone or no activity zone and no activity is allowed within the buffer zone by the concerned Departments | District Administration | 5 years |
| 17 | Removal of encroachment | District administration | 5 years |
| 18 | Removal & treatment of Municipal solid waste- removal of municipal solid waste from the ponds | Gram panchayat under MNREGA scheme | 3 Years |
| 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | District Administration & ULBs | 5 years |
| 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste | District administration, ULBs & UPPCB | 5 years |
| 21 | Promote in house/village level/ block level composting of biodegradable waste | District administration, ULBs & UPPCB | 5 years |

[Handwritten signature]
UPPCB

[Handwritten signature]
UPPCB

[Handwritten signature]

1910



कार्यालय : 9473942736

अधिशाली अभियन्ता खण्ड कार्यालय
उत्तर प्रदेश जल निगम (ग्रामीण), कानपुर देहात।

पत्रांक 3817

/

M-18(A)

/ 277

दिनांक 18/09/2024.....

सेवा में,

क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
रनिया-कानपुर देहात 209304

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक संख्या-1052/सा0/आर-166/2024 दिनांक 28.08.2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 में दिये गये निर्देश (3. While responding to the objection the state of U.P. will also disclose the steps which are taken till now in pursuance to the timelines which the disclosed in the report dated 03.11.2023) के अनुपालन में कृत कार्यवाही से अवगत कराने हेतु निर्देशित किया गया है।

तत्क्रम में बिन्दु संख्या-14 के क्रम में अवगत कराना है कि जनपद कानपुर देहात के ग्रामीण क्षेत्रों में स्थित तालाबों हेतु Divert sewage flow के लिये FSTPs/STP की सुविधा उपलब्ध नहीं है। सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

भवदीय

पृ0 सं0

/

M-18(A)

/

दिनांक

अधिशाली अभियन्ता

प्रतिलिपि-

1. जिलाधिकारी महोदय, कानपुर देहात की सेवा में सादर अवलोकनार्थ।

अधिशाली अभियन्ता

कार्यालय नगर पालिका परिषद, पुखरायां, जनपद कानपुर देहात।

पत्रांक 347 / न0पा0परि0पु0 / 2024-25

दिनांक 06.09.2024

सेवा में,

जिलाधिकारी
कानपुर देहात।


विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं0 943/सा0/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में निर्देशित किया गया है। उक्त के अनुपालन में पत्र के साथ संलग्न अनुपालन बिन्दुओं के बिन्दु सं0 15 व 16 के सम्बन्ध में कृतकार्यवाही एवं अनुपालन आख्या निम्नांकित विवरण के अनुसार आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

| क्रम सं0 | बिन्दु सं0 | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|---|
| 1 | 15 | In absence of FSTP/STP provision for phyto-remediation for treatment should be provided in the sewage line entering ponds OR Alternative sustainable to technologies can be potentially adopted for treatment of sewage and drains entering pond and maintaining water quality of ponds. | नगर पालिका द्वारा अपने नालों में बायो-रेमेडिएशन एवं फाइटो-रेमेडिएशन का कार्य कराया गया है। इसके अतिरिक्त समय-समय पर पालिका द्वारा नालों के पानी के नमूने की जांच भी कराई जाती है। नालों के पानी के नमूने की जांच पत्र के साथ अवलोकनार्थ संलग्न है। |
| 2 | 16 | Buffer zone around a lake or pond (at least 50 to 100 m periphery) should be maintained as green belt zone or no activity zone and no activity is allowed with in the buffer zone by the concerned department | नगर पालिका क्षेत्रान्तर्गत स्थित तालाब यथा सुखाई तालाब एवं सुआबाबा मंदिर तालाब परिसर के चारों ओर पाथवे का निर्माण कर फूलवारी एवं छायादार वृक्षों का कार्य कराया गया है। तथा इस परिसर को नो एक्टिविटी जोन के रूप में बनाये रखा गया है। और न ही निकाय द्वारा उक्त परिसर में किसी भी सार्वजनिक एवं व्यक्तिगत कार्यक्रम की अनुमति दी जाती है। |

अतः उपरोक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित।
संलग्नक-यथोपरि।


अधिसायी अधिकारी
अधिसायी अधिकारी
नगर पालिका परिषद, पुखरायां,
नगर पालिका परिषद, पुखरायां,
जनपद कानपुर देहात।

1912

कार्यालय

नगर पंचायत रसूलाबाद, कानपुर देहात

पत्र संख्या:-293 / एन0पी0आर0 / 2024-2025

दिनांक-22.08.2024

सेवा में,

जिलाधिकारी
कानपुर देहात।

विषय-

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं0 943/सा0/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में निर्देशित किया गया है। उक्त के अनुपालन में पत्र के साथ संलग्न अनुपालन बिन्दुओं के बिन्दु सं0 19 व 20 एवं 21 के सम्बन्ध में कृतकार्यवाही एवं अनुपालन आख्या निम्नांकित विवरण के अनुसार आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

| क्रम सं0 | बिन्दु सं0 | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|--|
| 1 | 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | नगर पंचायत द्वारा कूड़े के सुरक्षित निपटान हेतु डोर-टू-डोर गीले व सूखे कूड़े को अलग-अलग एकत्र किया जाता है, तिसरी पंचायत के वाहन में अलग-अलग भण्डारण कर पालिका द्वारा संचालित मेटेरियल रिकवरी सेंटर (एम0आर0एफ0 सेंटर) में पहुंचाया जाता है, जहां पर उक्त कूड़े में सम्मिलित विभिन्न प्रकार की वस्तुओं को अलग-अलग संग्रहण किया जाता है, तथा गीले कचरे के निपटान हेतु वेट वेस्ट 03 टन का अलग-अलग प्रोसेसिंग यूनिट तैयार कराया जा रहा है, जिसका कार्य प्रगति पर है। |
| 2 | 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | नगर पंचायत द्वारा ठोस कचरे के पृथक्करण और सुरक्षित निपटान हेतु नगर क्षेत्र में समय-समय पर रैली, मैराथन दौड़, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुक्कड़ नाटक, मैजिक शो आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर विभिन्न कार्यक्रम आयोजित कराते हुए नागरिकों को उक्त के सम्बन्ध में प्रेरणा एवं जागरूक किया जा रहा है। |
| 3 | 21 | Promote in house/Village level/Block level composting of biodegradable waste. | नगर पंचायत द्वारा बायोडिग्रेडेबल कचरे से घरेलू स्तर पर खाद बनाने के लिए नगर क्षेत्र में समय-समय पर रैली, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुक्कड़ नाटक, आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर लोगों में जनजागरूकता प्रसारित की जा रही है। |

अतः उपरोक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित।

भवदीय

अधिशारी अधिकारी

नगर पंचायत रसूलाबाद
कानपुर देहात

कार्यालय नगर पंचायत राजपुर, जनपद कानपुर देहात।

पत्रांक 393/न0प0रा0/2024-25

दिनांक 22.08.2024

सेवा में,

जिलाधिकारी

कानपुर देहात।

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं0 943/सा0/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में निर्देशित किया गया है। उक्त के अनुपालन में पत्र के साथ संलग्न अनुपालन बिन्दुओं के बिन्दु सं0 19 व 20 के सम्बन्ध में कृतकार्यवाही एवं अनुपालन आख्या निम्नांकित विवरण के अनुसार आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

| क्रम सं0 | बिन्दु सं0 | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|--|
| 1 | 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | नगर पंचायत द्वारा कूड़े के सुरक्षित निपटान हेतु डोर-टू-डोर गीले व सूखे कूड़े को अलग-अलग एकत्र किया जाता है, जिसे पंचायत के वाहन में अलग-अलग भण्डारण कर पंचायत द्वारा संचालित मैटेरियल रिकवरी सेंटर (एम0आर0एफ0 सेंटर) में पहुंचाया जाता है, जहां पर उक्त कूड़े में सम्मिलित विभिन्न प्रकार की वस्तुओं को अलग-अलग संग्रहण किया जाता है, तथा गीले कचरे के निपटान हेतु वेट वेस्ट प्रोसेसिंग यूनिट का प्रस्ताव किया गया है। |
| 2 | 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | नगर पंचायत द्वारा टोरा कचरे के पृथक्करण और सुरक्षित निपटान हेतु नगर क्षेत्र में समय-समय पर रैली, मैराथन दौड़, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुक्कड़ नाटक, मैजिक शो आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर विभिन्न कार्यक्रम आयोजित कराते हुए नागरिकों को उक्त के सम्बन्ध में प्रेरणा एवं जागरूक किया जा रहा है। |
| 3 | 21 | Promote in house/Village level/Block level composting of biodegradable waste. | नगर पंचायत द्वारा बायोडिग्रेडेबल कचरे से घरेलू स्तर पर खाद बनाने के लिए नगर क्षेत्र में समय-समय पर रैली, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुक्कड़ नाटक, आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर लोगों में जनजागरूकता प्रसारित की जा रही है। |

अतः उपरोक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित।

Niti.

अधीक्षारी अधिकारी
नगर पंचायत राजपुर,
कानपुर देहात
जनपद कानपुर देहात।



1914

कार्यालय नगर पंचायत डेरापुर, जनपद - कानपुर देहात
पत्र सं०-564/ एन० पी० डी०/2024-25

दिनांक 22.08.2024

सेवा में,

जिलाधिकारी
कानपुर देहात।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 285/2023 मेघराज सिंह बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश निकां 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने कार्यालय पत्र सं०-943/सा०/आर०-166/2024 दिनांक 22.07.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके अन्तर्गत मा० राष्ट्रीय अधिकरण द्वारा दिनांक 03.07.2024 में पारित आदेश (Time bound program) की अद्यतन स्थिति चाही गई है।

उक्त के अनुपालन में निकाय से सम्बन्धित विन्दु सं०- 15, 19, 20, 21 की अपेक्षित सूचना/अध्यायि स्थिति निम्न है:-

| क्र०सं० | विन्दु | आख्या/अद्यतन स्थिति |
|---------|--|---|
| 15 | In absence of FSTP/STP provision for Phyto-remediation for treatment should be provided in the sewage line entering ponds Or Alternative sustainable technologies can be potentially adopted for treatment of sewage and drains entering pond and maintaining water quality of ponds | इस निकाय के स्वामित्व वाले नालों में लोह की जाली लगवाई गई है जिससे नाला/नालियों का पानी छनकर बाहर जाता है। अगले 4-5 वर्षों में एफ०एस०टी०पी०/एस०टी०पी० के निर्माण न होने की स्थिति में फाइटोरेमिडेशन की पद्धति से नाला/नालियों के पानी को ट्रीटमेंट कर निकाय क्षेत्र से बाहर निकासी की जायेगी। |
| 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | इस निकाय में म्युनिसिपल सॉलिड वेस्ट के सुरक्षित निस्तारण व ट्रीटमेंट के सम्बन्ध में आवश्यक कार्यवाही की जा रही है जिसके लिए निकाय में एफ०एस०टी०पी०/एस०टी०पी० का निर्माण कर या आस-पास के निकायों से इस सम्बन्ध में अनुबन्ध कर अगले 5 वर्षों में म्युनिसिपल सॉलिड वेस्ट का निस्तारण की कार्यवाही कर ली जायेगी। |
| 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | इस सम्बन्ध में इस निकाय के समस्त वार्डों में डोर-टू-डोर सेग्रीगेट कूड़े के संग्रहण की कार्यवाही की जा रही है तथा समय-समय पर विभिन्न गतिविधियों के माध्यम से सेग्रीगेट कूड़ा देने हेतु आम नागरिकों को जागरूक किया जा रहा है। सूखे कूड़े के निस्तारण हेतु एम०आर०एफ० सेन्टर निर्मित है तथा संचालित है। गीले कूड़े के निस्तारण हेतु कम्पोस्ट पिट के माध्यम से किया जा रहा है। |
| 21 | Promote in house/village level/block level composting of biodegradable waste. | घरों में उत्सर्जित बायोडिग्रेडेबल वेस्ट के निस्तारण हेतु होम कम्पोस्टिंग के सम्बन्ध में आम जनमानस को जागरूक किया जा रहा है तथा इस सम्बन्ध में कुछ नागरिकों द्वारा होम कम्पोस्टिंग की कार्यवाही की जा रही है। अगले 5 वर्षों में होम कम्पोस्टिंग के माध्यम से बायोडिग्रेडेबल वेस्ट का शतप्रतिशत निस्तारण कराया जा जायेगा। |

अधिशारी अधिकारी
नगर पंचायत डेरापुर
कानपुर देहात।

पत्रांक व दिनांक तदैव।

प्रतिलिपि:- क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, एन०एच०-19, रनियाँ-कानपुर देहात को सादर सूचनार्थ एवं आयरक.
कार्यवाही हेतु प्रेषित।

अधिशारी अधिकारी
नगर पंचायत डेरापुर
कानपुर देहात।

1915

कार्यालय नगर पंचायत रूरा, जनपद कानपुर देहात।

पत्र संख्या- 1382/एन.पी.आर./2024-25

दिनांक 22.08.2024

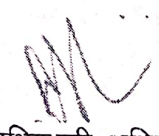
सेवा में,
जिलाधिकारी
कानपुर देहात।

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं0 943/सा0/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में निर्देशित किया गया है। उक्त के अनुपालन में पत्र के साथ संलग्न अनुपालन बिन्दुओं के बिन्दु सं0 19 व 20 के सम्बन्ध में कृतकार्यवाही एवं अनुपालन आख्या निम्नांकित विवरण के अनुसार आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

| क्रम सं0 | बिन्दु सं0 | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|--|
| 1 | 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | नगर पंचायत द्वारा कूड़े के सुरक्षित निपटान हेतु डोर-टू-डोर गीले व सूखे कूड़े को अलग-अलग एकत्र किया जाता है, जिसे पंचायत के वाहन में अलग-अलग भण्डारण कर पंचायत द्वारा संचालित मैटेरियल रिकवरी सेंटर (एम0आर0एफ0 सेंटर) में पहुंचाया जाता है, जहां पर उक्त कूड़े में सम्मिलित विभिन्न प्रकार की वस्तुओं को अलग-अलग संग्रहण किया जाता है। |
| 2 | 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | नगर पंचायत द्वारा ठोस कचरे के पृथक्करण और सुरक्षित निपटान हेतु नगर क्षेत्र में समय-समय पर रैली, मैराथन दौड़, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुक्कड़ नाटक, मैजिक शो आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर विभिन्न कार्यक्रम आयोजित कराते हुए नागरिकों को उक्त के सम्बन्ध में प्रेरणा एवं जागरूक किया जा रहा है। |
| 3 | 21 | Promote in house/Village level/Block level composting of biodergradable waste. | नगर पंचायत द्वारा बायोडिग्रेडेबल कचरे से घरेलू स्तर पर खाद बनाने के लिए नगर क्षेत्र में समय-समय पर रैली, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुक्कड़ नाटक, आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर लोगों में जनजागरूकता प्रसारित की जा रही है। |


अधिसासी अधिकारी
नगर पंचायत रूरा
कानपुर देहात

19 कार्यालय

नगर पंचायत अकबरपुर जनपद कानपुर देहात

पत्रसंख्या:- 296/एन0पी0ए0/2024-25

दिनांक:- 22-08-2024

सेवा में,

जिलाधिकारी

कानपुर देहात।

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं0 943/सा0/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक- 03.07.2024 के अनुपालन के सम्बन्ध में निर्देशित किया गया है। उक्त के अनुपालन में पत्र के साथ संलग्न अनुपालन बिन्दुओं के बिन्दु सं0 19 व 20 के सम्बन्ध में कृतकार्यवाही एवं अनुपालन आख्या निम्नांकित विवरण के अनुसार आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

| क्रम सं0 | बिन्दु सं0 | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|--|
| 1 | 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | नगर पंचायत द्वारा कूड़े के सुरक्षित निपटान हेतु डोर-टू-डोर गीले व सूखे कूड़े को अलग-अलग एकत्र किया जाता है, जिसे पंचायत के वाहन में अलग-अलग भण्डारण कर पंचायत द्वारा संचालित मैटेरियल रिकवरी सेंटर (एम0आर0एफ0 सेंटर) में पहुंचाया जाता है, जहां पर उक्त कूड़े में सम्मिलित विभिन्न प्रकार की वस्तुओं को अलग-अलग संग्रहण किया जाता है, तथा गीले कचरे के निपटान हेतु डेट वेस्ट 05 एवं 03 टन का अलग-अलग प्रोसेसिंग यूनिट तैयार कराया जा रहा है, जिसका कार्य प्रगति पर है। |
| 2 | 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | नगर पंचायत द्वारा ठोस कचरे के पृथक्करण और सुरक्षित निपटान हेतु नगर क्षेत्र में समय-समय पर रैली, मैराथन दौड़, पम्पलेट, होर्डिंग्स-बैनर, वाल पेंटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुक्कड़ नाटक, मैजिक आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर विभिन्न कार्यक्रम आयोजित करते हुए नागरिकों को उक्त के सम्बन्ध में प्रेरणा एवं जागरूक किया जा रहा है। |
| 3 | 21 | Promote in house/Village level/Block level composting of biodegradable waste. | नगर पंचायत द्वारा बायोडिग्रेडेबल कचरे से घरेलू स्तर पर खाद बनाने के लिए नगर क्षेत्र में समय-समय पर रैली, पम्पलेट, होर्डिंग्स-बैनर, वाल पेंटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुक्कड़ नाटक, आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर लोगों में जनजागरूकता प्रसारित की जा रही है। |

अतः उपरोक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित।

अधिसासी अधिकारी
अधिसासी अधिकारी
नगर पंचायत अकबरपुर
नगर पंचायत अकबरपुर
कानपुर देहात



कार्यालय
नगर पंचायत 1917 ननपद कानपुर देहात

EO Kaniya

पत्रसंख्या- 83 /एन0पी0आर0/2024-25

दिनांक- 22-08-2024

सेवा मे,
जिलाधिकारी
कानपुर देहात।

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं0 943/सा0/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में निर्देशित किया गया है। उक्त के अनुपालन में पत्र के साथ संलग्न अनुपालन विन्दुओं के विन्दु सं0 19, 20 व 21 के सम्बन्ध में कृत कार्यवाही एवं अनुपालन आख्या निम्नांकित विवरण के अनुसार आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

| क्रम सं0 | विन्दु सं0 | अनुपालन हेतु विन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|--|
| 1 | 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | नगर पंचायत द्वारा कूड़े के सुरक्षित निपटान हेतु डोर-टू-डोर गीले व सूखे कूड़े को अलग-अलग एकत्र किया जाता है, जिसे पंचायत के वाहन में अलग-अलग भण्डारण कर पंचायत द्वारा संचालित मैटेरियल रिकवरी सेंटर (एम0आर0एफ0 सेंटर) में पहुंचाया जाता है, जहां पर उक्त कूड़े में सम्मिलित विभिन्न प्रकार की वस्तुओं को अलग-अलग संग्रहण किया जाता है, तथा गीले कचरे के निपटान हेतु वेट वेस्ट प्रोसेसिंग यूनिट का प्रस्ताव प्रेषित किया गया है। |
| 2 | 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | नगर पंचायत द्वारा ठोस कचरे के पृथक्करण और सुरक्षित निपटान हेतु नगर क्षेत्र में समय-समय पर रैली, मैराथन दौड़, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुवकड़ नाटक, मैजिक शो आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर विभिन्न कार्यक्रम आयोजित कराते हुए नागरिकों को उक्त के सम्बन्ध में प्रेरणा एवं जागरूक किया जा रहा है। |
| 3 | 21 | Promote in house/Village level/Block level composting of biodegradable waste. | नगर पंचायत द्वारा बायोडिग्रेडेबल कचरे से घरेलू स्तर पर खाद बनाने के लिए नगर क्षेत्र में समय-समय पर रैली, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी0ए0 सिस्टम, नुवकड़ नाटक, आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर लोगों में जनजागरूकता प्रसारित की जा रही है। |

अतः उपरोक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित।

अधिशाली अधिकारी
अधिशाली अधिकारी
नगर पंचायत ननपद
कानपुर देहात।
कानपुर देहात

कार्यालय नगर पंचायत मूसानगर, जनपद कानपुर देहात।

पत्रांक मेमो / न०पं०मू० / 2024-25

1918

दिनांक 22.08.2024

सेवा में,

जिलाधिकारी
कानपुर देहात।

विषय—मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 285/2023 मेघराज सिंह बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं० 943/सा०/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 285/2023 मेघराज सिंह बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में निर्देशित किया गया है। उक्त के अनुपालन में पत्र के साथ संलग्न अनुपालन बिन्दुओं के बिन्दु सं० 19, 20 व 21 के सम्बन्ध में कृतकार्यवाही एवं अनुपालन आख्या निम्नांकित विवरण के अनुसार आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

| क्रम सं० | बिन्दु सं० | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|---|
| 1 | 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | नगर पंचायत द्वारा कूड़े के सुरक्षित निपटान हेतु डोर-टू-डोर गीले व सूखे कूड़े को अलग-अलग एकत्र किया जाता है, जिसे निकाय के वाहन में अलग-अलग भण्डारण कर मैटेरियल रिकवरी सेंटर (एम०आर०एफ० सेंटर) में एकत्र किया जाता है। निकाय में एमआरएफ सेंटर का कार्य प्रगति पर है तथा गीले कचरे के निपटान हेतु वेट वेस्ट यूनिट 05 टन के निर्माण हेतु कार्ययोजना शासन को प्रेषित की जा चुकी है। |
| 2 | 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | नगर पंचायत द्वारा ठोस कचरे के पृथक्करण और सुरक्षित निपटान हेतु नगर क्षेत्र में समय-समय पर रैली, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी०ए० सिस्टम, नुक्कड़ नाटक, मैजिक शो आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर विभिन्न कार्यक्रम आयोजित कराते हुए नागरिकों को उक्त के सम्बन्ध में प्रेरणा एवं जागरूक किया जा रहा है। |
| 3 | 21 | Promote in house/Village level/Block level composting of biodegradable waste. | नगर पंचायत द्वारा बायोडिग्रेडेबल कचरे से घरेलू स्तर पर खाद बनाने के लिए नगर क्षेत्र में समय-समय पर रैली, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, गाड़ियों में पी०ए० सिस्टम, नुक्कड़ नाटक, आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर लोगों में जनजागरूकता प्रसारित की जा रही है। |

अतः उपरोक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित।

अधिशाली अधिकारी
नगर पंचायत मूसानगर
जनपद कानपुर देहात।

कायालय नगर पंचायत शिवली जनपद कानपुर देहात

Email- npshivli@gmail.com

पत्रांक :- 5/0/ न0प0 शि0/सूचना/2024-25

दिनांक -21.08.2024

सेवा में,
जिलाधिकारी
कानपुर देहात।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश निकां 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय
उपरोक्त विषयक अपने कार्यालय पत्र सं0 943/सा0/आर0 166/2024 दिनांक 22.07.2024 का सन्दर्भ ग्रहण करने का कष्ट करे। जिसके अन्तर्गत मा0 राष्ट्रीय अधिकरण द्वारा दिनांक 03.07.2024 में पारित आदेश (Time bound program) की अद्यतन स्थिति चाही गई है।

उक्त के अनुपालन में निकाय से सम्बन्धित बिन्दु सं0 19, 20, 21 की अपेक्षित सूचना/अध्यावधि स्थिति निम्न है-

| बिन्दु सं0 | बिन्दु | आख्या/अद्यतन स्थिति |
|------------|--|---|
| 15 | In absence of FSTP/STP provision for Phyto-remediation for treatment should be provided in the sewage line entering ponds Or Alternative sustainable technologies can be potentially adopted for treatment of sewage and drains entering pond and maintaining water quality of ponds | इस निकाय के स्वामित्व वाले नालों में नाले की जाली लगवाई गई है जिससे नाला/नालियों का पानी छनकर बाहर जाता है। अगले 4-5 वर्षों में एफ0एस0टी0पी0/एस0टी0पी0 के निर्माण न होने की स्थिति में फाइटोरिमेडिएशन की पद्धति से नाला/नालियों के पानी को ट्रीटमेंट कर निकाय क्षेत्र से बाहर निकासी की जायेगी। इस निकाय में वर्तमान समय में किसी भी नाला/नालियों का पानी तालाब/नदी में नहीं जाता है। |
| 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | इस निकाय में म्युनिसिपल सॉलिड वेस्ट के सुरक्षित निस्तारण व ट्रीटमेंट के सम्बन्ध में आवश्यक कार्यवाही की जा रही है जिसके लिए निकाय में एफ0एस0टी0पी0/एस0टी0पी0 का निर्माण कर या आस-पास के निकायों से इस सम्बन्ध में अनुबन्ध कर अगले 5 वर्षों में म्युनिसिपल सॉलिड वेस्ट का निस्तारण की कार्यवाही कर ली जायेगी। |
| 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | इस सम्बन्ध में इस निकाय के समस्त वार्डों में डोर-टू-डोर समूहों को कूड़े के संग्रहण की कार्यवाही की जा रही है तथा समय-समय पर विभिन्न गातेविधियों के माध्यम से संग्रहीत कूड़ा देने हेतु आम नागरिकों को जागरूक किया जा रहा है। सूखे कूड़े के निस्तारण हेतु एम0आर0एफ0 सेंटर निर्मित है तथा संचालित है। गीले कूड़े के निस्तारण हेतु कम्पोस्ट पिट के निर्माण के सम्बन्ध में कार्यवाही की जा रही है। |
| 21 | Promote in house/village level/block level composting of biodegradable waste. | घरों में उत्सर्जित बायोडिग्रेडेबल वेस्ट के निस्तारण हेतु हम कम्पोस्टिंग के सम्बन्ध में आम जनमानस को जागरूक किया जा रहा है तथा इस सम्बन्ध में कुछ नागरिकों द्वारा होम कम्पोस्टिंग की कार्यवाही की जा रही है। अगले 5 वर्षों में होम कम्पोस्टिंग के माध्यम से बायोडिग्रेडेबल वेस्ट का शतप्रतिशत निस्तारण कराया जा जायेगा। |

अधिशाली अधिकारी
नगर पंचायत शिवली
कानपुर देहात।

पत्रांक व दिनांक तदैव।

प्रतिलिपि:- क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, एन0एच0-19, रनियाँ-कानपुर देहात को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

अधिशाली अधिकारी
नगर पंचायत शिवली
कानपुर देहात।

कार्यालय नगर पंचायत सिकन्दरा जनपद कानपुर देहात

पत्र संख्या- 93/न०प०सि०/2024-25

1920

दिनांक :- 22 अगस्त, 2024

सेवा में,
जिलाधिकारी
कानपुर देहात।


विषय :- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 285/2023 मेघराज सिंह बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं० 943/सा०/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 285/2023 मेघराज सिंह बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन किये जाने हेतु निर्देशित किया गया है।

उक्त के अनुपालन में पत्र में निकाय से सम्बन्धित बिन्दु सं० 19, 20 एवं 21 के सम्बन्ध में अनुपालन आख्या/कृत कार्यवाही निम्नांकित विवरण के अनुसार अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

| क्रम सं० | बिन्दु सं० | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|---|
| 1 | 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | नगर पंचायत द्वारा कूड़े के सुरक्षित निपटान हेतु डोर-टू-डोर गीले व सूखे कूड़े को अलग-अलग एकत्र किया जाता है, जिसे पंचायत के वाहन में अलग-अलग भण्डारण कर नगर पंचायत द्वारा डम्पिंग स्थल पर पहुंचाया जा रहा है। निकाय द्वारा मैटेरियल रिकवरी सेंटर (एम०आर०एफ० सेंटर) में उक्त कूड़े में सम्मिलित विभिन्न प्रकार की वस्तुओं को अलग-अलग संग्रहण किया जाना है, जिसके लिए कार्यवाही प्रचलित है। |
| 2 | 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | नगर पंचायत द्वारा ठोस कचरे के पृथक्करण और सुरक्षित निपटान हेतु नगर क्षेत्र में समय-समय पर रैली, मैराथन दौड़, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, निकाय की गाड़ियों में पी०ए० सिस्टम, नुक्कड़ नाटक, मैजिक शो आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर विभिन्न कार्यक्रम आयोजित कराते हुए नागरिकों को उक्त के सम्बन्ध में प्रेरणा एवं जागरूक किया जा रहा है। |
| 3 | 21 | Promote in house/Village level/Block level composting of biodegradable waste. | नगर पंचायत द्वारा बायोडिग्रेडेबल कचरे से घरेलू स्तर पर खाद बनाने के लिए नगर क्षेत्र में समय-समय पर रैली, पम्पलेट, होर्डिंग्स-बैनर, वाल पेटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, निकाय की गाड़ियों में पी०ए० सिस्टम, नुक्कड़ नाटक, आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर लोगों में जनजागरूकता प्रसारित की जा रही है। |


अभिषासी अभिकारी
नगर पंचायत सिकन्दरा
जनपद कानपुर देहात

कार्यालय नगर पंचायत सिकन्दरा जनपद कानपुर देहात

पत्र संख्या- 93/न०प०सि०/2024-25

1921

दिनांक :- 22 अगस्त, 2024

सेवा में,
जिलाधिकारी
कानपुर देहात।


विषय :- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 285/2023 मेघराज सिंह बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं० 943/सा०/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 285/2023 मेघराज सिंह बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन किये जाने हेतु निर्देशित किया गया है।

उक्त के अनुपालन में पत्र में निकाय से सम्बन्धित बिन्दु सं० 19, 20 एवं 21 के सम्बन्ध में अनुपालन आख्या/कृत कार्यवाही निम्नांकित विवरण के अनुसार अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

| क्रम सं० | बिन्दु सं० | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|--|
| 1 | 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | नगर पंचायत द्वारा कूड़े के सुरक्षित निपटान हेतु डोर-टू-डोर गीले व सूखे कूड़े को अलग-अलग एकत्र किया जाता है, जिसे पंचायत के वाहन में अलग-अलग भण्डारण कर नगर पंचायत द्वारा डम्पिंग स्थल पर पहुंचाया जा रहा है। निकाय द्वारा मैटेरियल रिकवरी सेंटर (एम०आर०एफ० सेंटर) में उक्त कूड़े में सम्मिलित विभिन्न प्रकार की वस्तुओं को अलग-अलग संग्रहण किया जाना है, जिसके लिए कार्यवाही प्रचलित है। |
| 2 | 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | नगर पंचायत द्वारा ठोस कचरे के पृथक्करण और सुरक्षित निपटान हेतु नगर क्षेत्र में समय-समय पर रैली, मैराथन दौड़, पम्पलेट, होर्डिंग्स-बैनर, वाल पेंटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, निकाय की गाड़ियों में पी०ए० सिस्टम, नुक्कड़ नाटक, मैजिक शो आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर विभिन्न कार्यक्रम आयोजित कराते हुए नागरिकों को उक्त के सम्बन्ध में प्रेरणा एवं जागरूक किया जा रहा है। |
| 3 | 21 | Promote in house/Village level/Block level composting of biodegradable waste. | नगर पंचायत द्वारा बायोडिग्रेडेबल कचरे से घरेलू स्तर पर खाद बनाने के लिए नगर क्षेत्र में समय-समय पर रैली, पम्पलेट, होर्डिंग्स-बैनर, वाल पेंटिंग, राइटिंग, स्कूलों में विभिन्न प्रकार की प्रतियोगिता, निकाय की गाड़ियों में पी०ए० सिस्टम, नुक्कड़ नाटक, आदि के माध्यम से एवं डोर-टू-डोर मैसेज पहुंचा कर लोगों में जनजागरूकता प्रसारित की जा रही है। |


अभिषासी अभिकारी
नगर पंचायत सिकन्दरा
जनपद कानपुर देहात

1922

कार्यालय नगर पालिका परिषद झींझक जनपद - कानपुर देहात

पत्र सं०- 76 / एन० पी० पी० जे०/2024-25

दिनांक 17/08/2024

सेवा में,

जिलाधिकारी
कानपुर देहात।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 286/2023 में प्रकाशित विधि बनाम ए०प्र० राज्य एवं अन्वय में पारित आदेश नांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने कार्यालय पत्र सं० 943/सा०/आ०-186/2024 दिनांक 22.07.2024 का मन्दर्ग प्रेषण करने का कष्ट करें। जिसके अन्तर्गत मा० राष्ट्रीय अधिकरण द्वारा दिनांक 03.07.2024 में पारित आदेश (Time bound program) की अद्यतन स्थिति चाही गई है।

उक्त के अनुपालन में निकाय से सम्बन्धित विन्दु सं०- 19, 20, 21 की अपेक्षित सूचना/अध्यावधि स्थिति निम्न है:-

| क्र०सं० | विन्दु | आख्या/अद्यतन स्थिति |
|---------|---|--|
| 19 | Alternative mode of safe disposal and treatment of MSW in the village level or block level. | इस निकाय में म्युनिसिपल सॉलिड वेस्ट के सुरक्षित निस्तारण व ट्रीटमेन्ट के सम्बन्ध में आवश्यक कार्यवाही की जा रही है जिसके लिए निकाय में एफ०एस०टी०पी०/एस०टी०पी० का निर्माण कर या आस-पास के निकायों से इस सम्बन्ध में अनुबन्ध कर अगले 5 वर्षों में म्युनिसिपल सॉलिड वेस्ट का निस्तारण की कार्यवाही कर ली जायेगी। |
| 20 | Motivation and awareness programs for citizens to promote segregation and safe disposal of Municipal Solid waste. | इस सम्बन्ध में इस निकाय के समस्त वार्डों में डोर-टू-डोर रोड्रीगेट कूड़े के संग्रहण की कार्यवाही की जा रही है तथा समय-समय पर विभिन्न गतिविधियों के माध्यम से रोड्रीगेट कूड़ा देने हेतु आम नागरिकों को जागरूक किया जा रहा है। सूखे कूड़े के निस्तारण हेतु एम०आर०एफ० सेन्टर निर्मित है तथा संचालित है। गीले कूड़े के निस्तारण हेतु कम्पोस्ट पिट के निर्माण के सम्बन्ध में कार्यवाही की जा रही है। |
| 21 | Promote in house/village level/block level composting of biodegradable waste. | घरों में उत्सर्जित बायोडिग्रेडेबल वेस्ट के निस्तारण हेतु होम कम्पोस्टिंग के सम्बन्ध में आम जनमानस को जागरूक किया जा रहा है तथा इस सम्बन्ध में कुछ नागरिकों द्वारा होम कम्पोस्टिंग की कार्यवाही की जा रही है। अगले 5 वर्षों में होम कम्पोस्टिंग के माध्यम से बायोडिग्रेडेबल वेस्ट का शतप्रतिशत निस्तारण कराया जा जायेगा। |

अधिसारी अधिकारी
नगर पालिका परिषद झींझक
कानपुर देहात।

पत्रांक व दिनांक तदैव।

प्रतिलिपि:- क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, एन०एच०-19, रनियाँ-कानपुर देहात को सादर सूचनाार्थ एवं आवश्क कार्यवाही हेतु प्रेषित।

अधिसारी अधिकारी
नगर पालिका परिषद झींझक
कानपुर देहात।

कार्यालय नगर पालिका परिषद, पुखरायां, जनपद कानपुर देहात।

पत्रांक 347 / न0पा0परि0पु0 / 2024-25

दिनांक 06.09.2024

सेवा में,

जिलाधिकारी
कानपुर देहात।


विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्र सं0 943/सा0/आर-166/2024 दिनांक 22.07.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य एवं अन्य में पारित आदेश दिनांक 03.07.2024 के अनुपालन के सम्बन्ध में निर्देशित किया गया है। उक्त के अनुपालन में पत्र के साथ संलग्न अनुपालन बिन्दुओं के बिन्दु सं0 15 व 16 के सम्बन्ध में कृतकार्यवाही एवं अनुपालन आख्या निम्नांकित विवरण के अनुसार आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित है।

| क्रम सं0 | बिन्दु सं0 | अनुपालन हेतु बिन्दु | कृतकार्यवाही/अनुपालन आख्या |
|----------|------------|---|---|
| 1 | 15 | In absence of FSTP/STP provision for phyto-remediation for treatment should be provided in the sewage line entering ponds OR Alternative sustainable to technologies can be potentially adopted for treatment of sewage and drains entering pond and maintaining water quality of ponds. | नगर पालिका द्वारा अपने नालों में बायो-रेमेडिएशन एवं फाइटो-रेमेडिएशन का कार्य कराया गया है। इसके अतिरिक्त समय-समय पर पालिका द्वारा नालों के पानी के नमूने की जांच भी कराई जाती है। नालों के पानी के नमूने की जांच पत्र के साथ अवलोकनार्थ संलग्न है। |
| 2 | 16 | Buffer zone around a lake or pond (at least 50 to 100 m periphery) should be maintained as green belt zone or no activity zone and no activity is allowed with in the buffer zone by the concerned department | नगर पालिका क्षेत्रान्तर्गत स्थित तालाब यथा सुखाई तालाब एवं सुआबाबा मंदिर तालाब परिसर के चारों ओर पाथवे का निर्माण कर फूलवारी एवं छायादार वृक्षों का कार्य कराया गया है। तथा इस परिसर को नो एक्टिविटी जोन के रूप में बनाये रखा गया है। और न ही निकाय द्वारा उक्त परिसर में किसी भी सार्वजनिक एवं व्यक्तिगत कार्यक्रम की अनुमति दी जाती है। |

अतः उपरोक्तानुसार सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर सेवा में प्रेषित।
संलग्नक-यथोपरि।


अधिसायी अधिकारी
अधिसायी अधिकारी
नगर पालिका परिषद, पुखरायां,
नगर पालिका परिषद, पुखरायां,
जनपद कानपुर देहात।

ANNEXURE 19

कार्यालय तहसीलदार अकबरपुर, कानपुर देहात।

पत्रांक- 1414 रा0नि0(कार्या0)/एन.जी.टी./2024

दिनांक 12 सितम्बर, 2024

अपर जिलाधिकारी (प्रशासन)
कानपुर देहात।

आप के कार्यालय पत्र सं0 1485/डी0एल0आर0सी0-का0दे0 एन0जी0टी0/2024 दिनांक 12 सितम्बर, 2024 का सन्दर्भ ग्रहण करने कर कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अभिकरण नई दिल्ली में योजित एप्लीकेशन न0 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य व अन्य के सम्बन्ध में मा0 राष्ट्रीय हरित अभिकरण नई दिल्ली में जवाब दाखिल करने हेतु निम्न प्रारूप पर सूचना चाही गयी है।

अतः तहसील अकबरपुर जनपद कानपुर देहात के अन्तर्गत चाही गयी सूचना निम्न प्रकार है।

| क्र0 सं0 | बिन्दु | उत्तरालेख | |
|-------------|--|-----------|----------------|
| | | वर्ष- | तालाबों की सं0 |
| 1 | वर्ष 2012-13 से 2024-25 कुल आवंटित तालाबों की सं0 (वर्षवार) | 2012-2013 | - |
| | | 2013-2014 | - |
| | | 2014-2015 | 39 |
| | | 2015-2016 | 11 |
| | | 2016-2017 | 25 |
| | | 2017-2018 | - |
| | | 2018-2019 | 16 |
| | | 2019-2020 | 11 |
| | | 2020-2021 | 9 |
| | | 2021-2022 | 20 |
| | | 2022-2023 | 10 |
| | | 2023-2024 | 13 |
| | | 2024-2025 | - |
| | | | कुल योग-184 |
| 2 | नियमित रूप से वार्षिक लगान जमा किये गये पट्टे धारकों की सं0 | | 73 |
| 3 | वार्षिक लगान न जमा करने वाले पट्टे धारकों की सं0 | | - |
| 4 | जमा न करने की अवधि (कब से जमा नहीं किया गया) | | - |

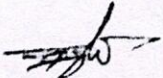
सूचना सेवा में सादर प्रेषित।


तहसीलदार
अकबरपुर, कानपुर देहात।


1925

प्रारूप

| तहसील-डेरापुर, | | जनपद-कानपुर देहात। | | |
|----------------|--|--------------------|-------------------|------------------------|
| क्रमांक | विन्दु | उत्तरालेख | | |
| | | वर्ष | तालाबों की संख्या | पट्टे धारकों की संख्या |
| 1 | वर्ष 2012-13 से 2024-25 तक कुल आवण्टित तालाबों की संख्या (वर्षवार) | वर्ष 2012-13 | 16 | 13 |
| | | वर्ष 2013-14 | 3 | 2 |
| | | वर्ष 2014-15 | 15 | 15 |
| | | वर्ष 2015-16 | 10 | 10 |
| | | वर्ष 2016-17 | 12 | 8 |
| | | वर्ष 2017-18 | 2 | 2 |
| | | वर्ष 2018-19 | 4 | 4 |
| | | वर्ष 2019-20 | 21 | 18 |
| | | वर्ष 2020-21 | 26 | 25 |
| | | वर्ष 2021-22 | 19 | 17 |
| | | वर्ष 2022-23 | 11 | 10 |
| | | वर्ष 2023-24 | 8 | 8 |
| | | वर्ष 2024-25 | 0 | 0 |
| | | | योग | 147 |
| 2 | नियमित रूप से वार्षिक लगान जमा किए गए पट्टे धारकों की संख्या | 132 | | |
| 3 | वार्षिक लगान न जमा करने वाले पट्टे धारकों की संख्या | 0 | | |
| 4 | जमा न करने की अवधि (कब से जमा नहीं किया गया) | 0 | | |


A.K.


तहसीलदार
डेरापुर कानपुर देहात


उपजिलाधिकारी
डेरापुर, कानपुर देहात।

1926

कार्यालय तहसीलदार तहसील मैथा, जनपद कानपुर देहात।

पत्रांक- ५५२१०नि०(का०कार्य)-तालाब आवंटन/2024

दिनांक. 13 सितम्बर, 2024


अपर जिलाधिकारी (प्रशासन)
कानपुर देहात।

महोदय,

कार्यालय जिलाधिकारी, कानपुर देहात के पत्र सं० 1485/डी०एलआर०सी०-का०दे०-एन०जी०टी०/2024 दिनांक 12 सितम्बर, 2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके क्रम में मा० राष्ट्रीय हरित अभिकरण नई दिल्ली में योजित एप्लीकेशन नं० 285/2023 मेघराज सिंह बनाम उ०प्र० राज्य व अन्य में सम्बन्ध में मा० राष्ट्रीय हरित अभिकरण नई दिल्ली में जवाब दाखिल करने हेतु निर्धारित प्रारूप पर सूचना चाही गई है, प्रारूप निम्न प्रकार है-

| क्र०सं० | बिन्दु | उत्तरालेख | | | | | | | | | | | | | | | | | | | | | | |
|--------------|---|---|--------------|--------|---------|---|---------|---|---------|----|---------|----|---------|----|---------|----|---------|----|---------|----|---------|----|---------|---|
| 1 | 2 | 3 | | | | | | | | | | | | | | | | | | | | | | |
| 1 | वर्ष 2012-13 से 2024-25 तक कुल आवंटित तालाबों की संख्या (वर्षवार) | तहसील मैथा, जनपद कानपुर देहात का स्रजन सन् 2014-15 में हुआ है <table border="1"><thead><tr><th>वित्तीय वर्ष</th><th>संख्या</th></tr></thead><tbody><tr><td>2015-16</td><td>2</td></tr><tr><td>2016-17</td><td>3</td></tr><tr><td>2017-18</td><td>28</td></tr><tr><td>2018-19</td><td>11</td></tr><tr><td>2019-20</td><td>10</td></tr><tr><td>2020-21</td><td>27</td></tr><tr><td>2021-22</td><td>23</td></tr><tr><td>2022-23</td><td>15</td></tr><tr><td>2023-24</td><td>12</td></tr><tr><td>2024-25</td><td>-</td></tr></tbody></table> | वित्तीय वर्ष | संख्या | 2015-16 | 2 | 2016-17 | 3 | 2017-18 | 28 | 2018-19 | 11 | 2019-20 | 10 | 2020-21 | 27 | 2021-22 | 23 | 2022-23 | 15 | 2023-24 | 12 | 2024-25 | - |
| वित्तीय वर्ष | संख्या | | | | | | | | | | | | | | | | | | | | | | | |
| 2015-16 | 2 | | | | | | | | | | | | | | | | | | | | | | | |
| 2016-17 | 3 | | | | | | | | | | | | | | | | | | | | | | | |
| 2017-18 | 28 | | | | | | | | | | | | | | | | | | | | | | | |
| 2018-19 | 11 | | | | | | | | | | | | | | | | | | | | | | | |
| 2019-20 | 10 | | | | | | | | | | | | | | | | | | | | | | | |
| 2020-21 | 27 | | | | | | | | | | | | | | | | | | | | | | | |
| 2021-22 | 23 | | | | | | | | | | | | | | | | | | | | | | | |
| 2022-23 | 15 | | | | | | | | | | | | | | | | | | | | | | | |
| 2023-24 | 12 | | | | | | | | | | | | | | | | | | | | | | | |
| 2024-25 | - | | | | | | | | | | | | | | | | | | | | | | | |
| 2 | नियमित रूप से वार्षिक लगान जमा किये गये पट्टेधारकों की संख्या | 12 | | | | | | | | | | | | | | | | | | | | | | |
| 3 | वार्षिक लगान न जमा करने वाले पट्टेधारकों की संख्या | 119 | | | | | | | | | | | | | | | | | | | | | | |
| 4 | जमा न करने की अवधि (कब से जमा नहीं किया गया) | वर्ष 2015-16 से 2022-23 तक | | | | | | | | | | | | | | | | | | | | | | |

सूचना सादर प्रेषित।


तहसीलदार
मैथा कानपुर देहात।

न० राष्ट्रीय हरित अभिकारण नई दिल्ली में योजित एकीकरण न० 285 / 2023 संघराज सिंह वनाज 2020 व अन्य के सम्बन्ध में
निर्धारित प्रारूप पर चाही नई सूचना

तहसील - भोगनीपुर

जनपद - कानपुर देहात

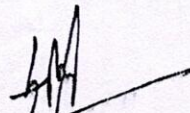
| वर्ष | 2012-13 | 2013-14 | 2014-15 | 2015-16 | 2016-17 | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 | योग |
|--|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|---------|-----|
| कुल निर्धारित लालावा की संख्या | 12 | 25 | 17 | 27 | 14 | 26 | 43 | 46 | 18 | 20 | 42 | 12 | 20 | 322 |
| निर्धारित रूप से बाकि लगान वनाज विशेष नये प्रकार कारकों की संख्या | 11 | 23 | 15 | 26 | 14 | 26 | 39 | 40 | 18 | 20 | 42 | 12 | 19 | 305 |
| त्रैविक लगान व जमा करने वाले पट्टे धारकों की संख्या | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| जमा न करने की अवधि | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

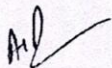
R. K. Singh
तहसीलदार
भोगनीपुर

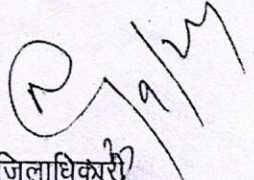
1928

प्रारूप

| तहसील- रसूलाबाद | | जनपद :- कानपुर देहात। | | |
|-----------------|--|-----------------------|-------------------|------------------------|
| क0 | बिन्दु | उत्तरालेख | | |
| | | वर्ष | तालाबों की संख्या | पट्टे धारकों की संख्या |
| 1 | वर्ष 2012-13 से वर्ष 2024-25 तक कुल आवंटित तालाबों की संख्या (वर्षवार) | वर्ष 2012-13 | 9 | 9 |
| | | वर्ष 2013-14 | 11 | 5 |
| | | वर्ष 2014-15 | 15 | 13 |
| | | वर्ष 2015-16 | 21 | 15 |
| | | वर्ष 2016-17 | 5 | 5 |
| | | वर्ष 2017-18 | 2 | 2 |
| | | वर्ष 2018-19 | 3 | 3 |
| | | वर्ष 2019-20 | 17 | 13 |
| | | वर्ष 2020-21 | 25 | 23 |
| | | वर्ष 2021-22 | 17 | 15 |
| | | वर्ष 2022-23 | 7 | 5 |
| | | वर्ष 2023-24 | 21 | 15 |
| | | वर्ष 2024-25 | 0 | 0 |
| | | योग :- | 153 | 123 |
| 2 | नियमित रूप से वार्षिक लगान जमा किये गये पट्टेधारकों की संख्या | 123 | | |
| 3 | वार्षिक लगान जमा न करने वाले पट्टेधारकों की संख्या | 0 | | |
| 4 | जमा न करने की अवधि (कब से जमा नहीं किया) | 0 | | |


रजिस्ट्रार कानूनगों
रसूलाबाद


तहसीलदार,
रसूलाबाद


उपजिलाधिकारी,
रसूलाबाद।

तहसील-सिकन्दरा

ग्रा.प.

जनपद-कानपुर देहात ।

दिनांक 13-09-2024

बिन्दु

उत्तरालेख

| क्र०स० | विवरण | उत्तरालेख | | |
|--------|--|--------------|-------------------|------------------------|
| | | वर्ष | तालाबों की संख्या | पट्टे धारकों की संख्या |
| 1 | वर्ष 2012-13 से 2024-25 तक कुल आवण्टित तालाबों की संख्या (वर्षवार) | वर्ष 2012-13 | 18 | 15 |
| | | वर्ष 2013-14 | 22 | 22 |
| | | वर्ष 2014-15 | 35 | 31 |
| | | वर्ष 2015-16 | 14 | 14 |
| | | वर्ष 2016-17 | 35 | 31 |
| | | वर्ष 2017-18 | 41 | 30 |
| | | वर्ष 2018-19 | 12 | 6 |
| | | वर्ष 2019-20 | 33 | 26 |
| | | वर्ष 2020-21 | 32 | 28 |
| | | वर्ष 2021-22 | 26 | 23 |
| 2 | नियमित रूप से वार्षिक लगान जमा किये गये पट्टे धारकों की संख्या | वर्ष 2022-23 | 16 | 15 |
| | | वर्ष 2023-24 | 12 | 12 |
| | | वर्ष 2024-25 | 0 | 0 |
| | योग- | 296 | 253 | |
| 3 | वार्षिक लगान न जमा करने वाले पट्टे धारकों की संख्या | | 0 | |
| 4 | जमा न करने की अवधि (कब से जमाग नही किया गया) | | 0 | |
| | | 253 | | |

स/01/न/10(कार्या०)

सिकन्दरा ।

तहसील कार्यालय,
सिकन्दरा कानपुर देहात ।उप जिलाधिकारी,
सिकन्दरा कानपुर देहात ।

विषय

जिला पंचायत राज अधिकारी
कानपुर देहात।

सेवा में,

क्षेत्रीय अधिकारी(प्र०)
उ०प्र० प्रदूषण नियन्त्रण बोर्ड
क्षेत्रीय कार्यालय-280, एन०एच०-19 रनियां,
जनपद-कानपुर देहात।

पत्रांक-4366/पं०/सा०लि०/विविध-पत्रा०/2023-24

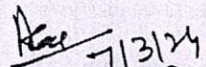
दिनांक- 7/3/24

विषय-: मा० एन०जी०टी०, नई दिल्ली द्वारा ओ०ए०न०-285/2023 मेघराज सिंह बनाम उ०प्र० राज्य व अन्य
में समय-समय में पारित आदेश के सम्बन्ध में।

कृपया उपर्युक्त विषयक अपने कार्यालय पत्र संख्या-215/सा०/आर-166/2024 दिनांक-03.01.2024 एवं पत्र संख्या-419/सा०/आर-166/2024 दिनांक-19.02.2024 का संदर्भ लेने का कष्ट करे। जिसके द्वारा मा० एन०जी०टी०, नई दिल्ली ओ०ए०न०/285/2023 मेघराज सिंह बनाम उ०प्र० राज्य व अन्य दिनांक-20.07.2023 में पारित आदेश के सम्बन्ध में जनपद के तालाबों में जलगुणवत्ता मानक विहीन पाये गये तालाबों की सूची संलग्न कर जल कुम्भी की सफाई कराने एवं सीवेज को डायवर्ड कराकर जलगुणवत्ता सुधार से सम्बन्धित कृत कार्यवाही से आख्या चाही गयी है।

तत्कम क्रम में अवगत कराना है कि इस कार्यालय के पत्र संख्या-3562 दिनांक-06.01.2024 एवं पत्र संख्या 4326 दिनांक-04.03.2024 के द्वारा समस्त सहायक विकास अधिकारी (पं०) जनपद कानपुर देहात को पत्र एवं सूची प्रेषित कर उपरोक्तानुसार मानक विहीन तालाबों से जल कुम्भी की विधिवत रूप साफ-सफाई कराने एवं जलगुणवत्ता को ठीक कराने के निर्देश निर्गत किये गये हैं।

1. नहवीन ग्रे वाटर मैनेजमेंट योजना के अन्तर्गत प्रथम चरण में जनपद की 30 ग्राम पंचायतों का सर्वेक्षण कार्य पूर्ण करा लिया गया है, शीघ्र शेष ग्राम पंचायतों का सर्वेक्षण कार्य पूर्ण कराकर इस योजना के अन्तर्गत ग्राम पंचायतों द्वारा उत्पन्न ग्रे वाटर को साफ करने हेतु आवश्यकतानुसार कम्युनिटी सोक पिट का निर्माण कराकर ग्राउण्ड वाटर को रिचार्ज कराने की कार्यवाही की जा रही है। अतः आख्या आवश्यक कार्यवाही हेतु सादर प्रेषित है।


जिला पंचायत राज अधिकारी
कानपुर देहात

पृष्ठांकन संख्या

तददिनांक

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय कानपुर देहात की सेवा में सादर सूचनार्थ प्रेषित।
2. मुख्य विकास अधिकारी महोदय कानपुर देहात की सेवा में सादर सूचनार्थ प्रेषित।

जिला पंचायत राज अधिकारी
कानपुर देहात

1931

ANNEXURE 21

कार्यालय तहसीलदार मैथा, जनपद कानपुर देहात।

पत्रांक 44 / रा0नि0(का0का0)-अतिक्रमण / 2024

दिनांक 3 सितम्बर, 2024

अपर जिलाधिकारी (प्रशासन)
कानपुर देहात।

महोदय,

कार्यालय जिलाधिकारी, कानपुर देहात के पत्र सं0 1484/डी0 एल0 आर0 सी0 -का0दे0-एन0जी0टी0/2024 दिनांक 12 सितम्बर, 2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके क्रम में मा0 राष्ट्रीय हरित अभिकरण नई दिल्ली में योजित एप्लीकेशन नं0 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य व अन्य के सम्बन्ध में मा0 राष्ट्रीय हरित अभिकरण नई दिल्ली में जवाब दाखिल करने हेतु निम्न प्रारूप पर सूचना चाही गयी है-


प्रारूप

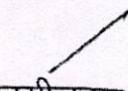
| क 0 सं 0 | तहसी ल | तालाबों की संख्या | तालाबों का कुल क्षेत्र | अतिक्रि मत तालाबों की कुल सं0 | अतिक्रमि त तालाबों का कुल क्षेत्र | अतिक्रम ण मुक्त कराये गये तालाबों की कुल सं0 | अतिक्रम ण मुक्त कराये गये तालाबों की कुल क्षेत्र | अतिक्रमि त अवशेष तालाबों की कुल सं0 | अतिक्रमि त अवशेष तालाबों की कुल सं0 | विवरण |
|-------------------|-----------|-------------------------|------------------------------|--|---|--|--|--|--|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1 | मैथा | 894 | 437.16 | 37 | 2.542 | 17 | 0.709 | 20 | 1.833 | अतिक्रमित- अवशेष तालाबों में पूर्व से पुरानी आवादी बनी हुई है। |

सूचना सादर प्रेषित।

प्रतिलिपि:-

1 उप जिलाधिकारी महोदय मैथा को सादर सूचनार्थ।


 तहसीलदार
 मैथा, कानपुर देहात।


 तहसीलदार
 मैथा कानपुर देहात।

| क्रम सं० | तहसील का नाम | तालाबों की कुल संख्या | तालाबों का कुल क्षेत्रफल | अतिक्रान्त तालाबों की कुल सं० | अतिक्रान्त तालाबों रकबा | अतिक्रान्त मुक्त करार्ये नाये तालाबों की कुल संख्या | अतिक्रान्त मुक्त करार्ये नाये तालाबों का कुल क्षेत्रफल | अतिक्रान्त अवशेष तालाबों की कुल संख्या | अतिक्रान्त अवशेष तालाबों का कुल क्षेत्रफल |
|----------|--------------|-----------------------|--------------------------|-------------------------------|-------------------------|---|--|--|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | भोगनीपुर | 1118 | 527.7505 | 91 | 4.4426 | 46 | 2.4058 | 45 | 2.0368 |

तहसील भोगनीपुर - जनपद कानपुर देहात

सूचना

भोगनीपुर कानपुर देहात

तहसीलदार
13/09/2024

1933

कार्यालय उपजिलाधिकारी रसूलाबाद जनपद कानपुर देहात।

पत्रांक 1456 / रा0नि0(का0)-एन0जी0टी0 (तालाब सूचना)/2024

दिनांक:- 13 सितम्बर, 2024

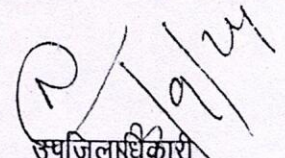
अपर जिलाधिकारी (प्रशासन),
कानपुर देहात।
महोदय,

सादर अवगत कराना है कि कार्यालय जिलाधिकारी, कानपुर देहात के पत्र सं0-1484/डी0एल0आर0सी0 /-का0दे0-एन0टी0टी0/2024 दिनांक सितम्बर 12, 2024 के अन्तर्गत मा0 राष्ट्रीय अभिकरण नई दिल्ली में योजित एप्लीकेशन नं0 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य व अन्य अन्य के सम्बन्ध में मा0 राष्ट्रीय हरित अभिकरण नई दिल्ली में जवाब दाखिल करने हेतु निम्न प्रारूप पर सूचना चाही गयी है।

उक्त प्रारूप पर सूचना निम्नवत है-

| क्र0 | तहसील | तालाबों की कुल संख्या | तालाबों का कुल क्षेत्रफल | अतिक्रमित तालाबों की कुल संख्या | अतिक्रमित तालाबों का कुल क्षेत्रफल | अतिक्रमण मुक्त कराये गये तालाबों की कुल संख्या | अतिक्रमण मुक्त कराये गये तालाबों का कुल क्षेत्रफल | अतिक्रमित अवशेष तालाबों की कुल संख्या | अतिक्रमित अवशेष तालाबों का कुल क्षेत्रफल |
|------|----------|-----------------------|--------------------------|---------------------------------|------------------------------------|--|---|---------------------------------------|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | रसूलाबाद | 1521 | 568.7969 | 23 | 2.118 | 3 | 0.315 | 20 | 1.803 |

A/D
NTR


उपजिलाधिकारी,
रसूलाबाद, कानपुर देहात।

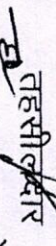
मा० राष्ट्रीय हरित अभिकरण नई दिल्ली में योजित एपीकेशन नं० 285/2023 मेघराज सिंह बनाम उ० प्र० राज्य व अन्य के सम्बन्ध में


तहसील सिकन्दरा

जनपद कानपुर देहात

दिनांक 13.09.2024

| क०स० | तहसील | तालाबों की कुल संख्या | तालाबों का कुल क्षेत्रफल | अतिक्रमिता तालाबों की कुल संख्या | अतिक्रमिता तालाबों का कुल क्षेत्रफल | अतिक्रमण मुक्त तालाबों की कुल संख्या | अतिक्रमण मुक्त तालाबों का कुल क्षेत्रफल | अतिक्रमण मुक्त तालाबों की कुल संख्या | अतिक्रमण मुक्त तालाबों का कुल क्षेत्रफल | अतिक्रमिता तालाबों की कुल संख्या | अतिक्रमिता तालाबों का कुल क्षेत्रफल |
|------|----------|-----------------------|--------------------------|----------------------------------|-------------------------------------|--------------------------------------|---|--------------------------------------|---|----------------------------------|-------------------------------------|
| 1 | सिकन्दरा | 934 | 347.014 | 31 | 2.538 | 16 | 1.5216 | 15 | 1.0164 | | |


तहसीलदार
सिकन्दरा, कानपुर देहात।


उप जिलाधिकारी
सिकन्दरा, कानपुर देहात।

1934

1935

कार्यालय तहसीलदार अकबरपुर, कानपुर देहात।

पत्रांक- 1414/रा0नि0(कार्या0)/एन.जी.टी./2024

दिनांक 12 सितम्बर,2024

अपर जिलाधिकारी (प्रशासन)
कानपुर देहात।

आप के कार्यालय पत्र सं0 1484/डी0एल0आर0सी0-का0दे0 एन0जी0टी0/2024 दिनांक 12 सितम्बर,2024 का सन्दर्भ ग्रहण करने कर कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अभिकरण नई दिल्ली में योजित एप्लीकेशन न0 285/2023 मेघराज सिंह बनाम उ0प्र0 राज्य व अन्य के सम्बन्ध में मा0 राष्ट्रीय हरित अभिकरण नई दिल्ली में जवाब दाखिल करने हेतु निम्न प्रारूप पर सूचना चाही गयी है।

अतः तहसील अकबरपुर जनपद कानपुर देहात के अन्तर्गत चाही गयी सूचना निम्न प्रकार है।
प्रारूप

| क0 सं0 | तहसील का नाम | तालाबों की कुल सं0 | तालाबों का कुल क्षेत्रफल (हे0) | अतिक्रमित तालाबों की कुल सं0 | अतिक्रमित तालाबों का कुल क्षेत्रफल (हे0) | अतिक्रमण मुक्त कराये गये तालाबों की कुल सं0 | अतिक्रमण मुक्त कराये गये तालाबों की कुल क्षेत्रफल (हे0) | अतिक्रमित अवशेष तालाबों की कुल सं0 | अतिक्रमित अवशेष तालाबों की कुल क्षेत्रफल (हे0) |
|--------|--------------|--------------------|--------------------------------|------------------------------|--|---|---|------------------------------------|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | अकबरपुर | 1537 | 445.743 | 79 | 2.938 | 33 | 1.221 | 46 | 1.717 |

सूचना सेवा में सादर प्रेषित।

तहसीलदार
अकबरपुर, कानपुर देहात।

तहसील-इरापुर

प्रारूप


जनपद-कानपुर देहात ।

दिनांक- 12 सितम्बर, 2024

| कमाक | तहसील | तालाबों की कुल संख्या | तालाबों का कुल क्षेत्रफल | अतिक्रमित तालाबों की कुल संख्या | अतिक्रमित तालाबों की कुल क्षेत्रफल | अतिक्रमण मुक्त कराए गए तालाबों की कुल संख्या | अतिक्रमण मुक्त कराए गए तालाबों की कुल क्षेत्रफल | अतिक्रमित अवशेष तालाबों की कुल संख्या | अतिक्रमित अवशेष तालाबों की कुल क्षेत्रफल |
|------|--------|-----------------------|--------------------------|---------------------------------|------------------------------------|--|---|---------------------------------------|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | इरापुर | 945 | 257.65 | 43 | 2.513 | 2 | 0.102 | 41 | 2.411 |


P.K.


P.K.


उपनिर्वाहिका
इरापुर, कानपुर देहात ।

अधिसूचना अधिशाषी अभियन्ता,

स्थलीय खण्ड, लो.नि.वि.,

कानपुर देहात।

Office of the Executive Engineer,
Provincial Division, P.W.D., Kanpur Dehat.

1937
उत्तर प्रदेश सरकार
लोक निर्माण विभाग



ANNEXURE 22

कार्यालय बारा,

मुख्यालय माती,

कानपुर देहात।

Pin Code - 209311

E-mail : pdpwdkd@gmail.com

पत्रांक : 572/4C
सेवा में,

दिनांक : 14/03/2024

✓ क्षेत्रीय अधिकारी,
उत्तर प्रदेश नियंत्रण बोर्ड,
280 एन.एच.-19, रनियां,
कानपुर देहात।

विषय : श्री मेघराज सिंह, द्वारा बिलासपुर बांगर में खण्ड लोक निर्माण विभाग द्वारा रोड पर जल निकासी हेतु पूर्व में बनी पुलिया का जीर्णोद्धार कराते हुए जल निकासी की समुचित व्यवस्था कराये जाने के सम्बन्ध में।

सन्दर्भ : आपका कार्यालय पत्रांक 471/सा./आर-166/2024 दिनांक 29.02.2024

उपरोक्त विषय के सन्दर्भ में अवगत कराना है कि इस कार्यालय से सम्बन्धित बिन्दु के क्रम में पूर्व में उक्त मार्ग पर लोक निर्माण विभाग द्वारा कोई पुलिया का निर्माण नहीं किया गया है एवं वर्तमान में ह्यूम पाइप डाल कर घरों की जल निकासी का कार्य करा दिया गया है। स्थलीय नजरी-नक्शा संलग्न है।

आख्या सूचनार्थ प्रेषित।

संलग्नक : उपरोक्तानुसार।

अधिसूचना अधियन्ता

प्रान्तीय खण्ड, लो0नि0वि0,

कानपुर देहात।

दिनांक :

पत्रांक :

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य अभियन्ता महोदय, कानपुर क्षेत्र, लो0नि0वि0, कानपुर देहात को सादर सूचनार्थ (संदर्भित पत्र की छायाप्रति संलग्न)
2. अधीक्षण अभियन्ता महोदय, कानपुर वृत्त, लो0नि0वि0, कानपुर को सादर सूचनार्थ। (संदर्भित पत्र की छायाप्रति संलग्न)
3. जिलाधिकारी महोदय, कानपुर देहात को सादर सूचनार्थ प्रेषित।
4. सहायक अभियन्ता (प्रथम/द्वितीय), प्रान्तीय खण्ड, लो0नि0वि0, कानपुर देहात को सूचनार्थ प्रेषित।
5. श्री मेघराज सिंह, ग्राम बिलासपुर, पोस्ट अरसुन, सिकन्दरा, कानपुर देहात।

अधिसूचना अधियन्ता
प्रान्तीय खण्ड, लो0नि0वि0,
कानपुर देहात।

AE/MA

15/03/2024

